

Sr.No 2919/21 of 2022  
Date 9/11/2022

**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH,  
NEW DELHI**



(By Video Conferencing)

M.A. NO. 46/2022

IN

Original Application No. 5/2022

(with reports dated 31.5.2022 and 4.6.2022)

In re: News item published in The Indian Express dated 7.1.2022 titled "Gujarat  
: At least 06 dead, 20 sick after gas leak at industrial area in Surat"

WITH

Original Application No. 5/2022(WZ)

Brackish Water Research Centre

Applicant

Versus

Gujarat State Pollution Control Board &ors.

Respondent(s)

**REPLY ON BEHALF OF SAHJANAND COLOUR YARN**

I, Vijaykumar Dhirubhai Dobariya Age: 41 years, Occupation: Proprietor,  
Sahajanand Colour Yarn, Address: P. No. 5532, Road No. 55, G.I.D.C. Sachin,  
Surat, do hereby state on solemn affirmation as under-

For SAHJANAND COLOUR YARN

  
Proprietor



1. I say and submit that I have gone through each and every paragraph of this reply and have understood the contents thereof. I say that the contentions raised in the application are denied unless admitted specifically.
2. I say and submit that on receipt of an email from the Gujarat Pollution Control Board on 12.10.2022, the present Respondent/Project proponent for the first time; got the knowledge of the present proceedings. It is pertinent to note that prior to this there was no intimation in what so ever manner to the present Project Proponent.
3. At the outset I say and submit that my unit is wrongly roped in and unreasonable quantum of compensation is levied on me without any reasonable justification and/or evidence in that regard.
4. I say and submit that this Hon'ble Tribunal took cognizance of an incident reported in the Daily, The Indian Express, dated 7.1.2022 wherein atleast 6 persons died and 20 fell sick after the gas leak at industrial area in Surat.
5. The matter was considered in the light of report of the Central Pollution Control Board dated 17.1.2022 showing that the incident was a result of unscientific handling, transportation and disposal of hazardous waste in violation of Hazardous and Other Waste (Management and Transboundary Movement) Rules, 2016, Storage and Import of Hazardous Chemical Rules, 1989, Environment Protection Act, 1986, Water Act, 1974 and Air Act, 1981. The Hon'ble Tribunal had constituted a Joint Committee to ascertain the sequence of events, causes of failure and authorities responsible therefore, extent of damage to life,

For SAHJANAND COLOUR YARN

  
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Human and Non-Human and the Environment-including water, soil, air, steps to be taken for compensation of victims and restitution of the environment, and estimated cost involved for restoration, remedial measures to prevent reoccurrence, other incidental or allied issues found relevant including handling of acidic effluents flowing in the drain in question.

6. I say and submit that the Committee wrongly focused on the selective industrial units and burdened them with unreasonable amount of compensation without any justifiable reason. It has ignored as to which are the authorities who are responsible for the incidence and damage.
7. It is submitted that the Committee was empowered way beyond what is permissible under law. It is submitted that the Committee cannot adjudicate or settle the matter as the National Green Tribunal Act has specifically constituted this Hon'ble Tribunal for the same. There is no evidence to assess the EDC (Environment Damage Compensation) levied on the present unit. Without considering the alleged contribution to Environmental damage, blanketly an interim EDC has been put on the present unit.
8. With utmost respect it is submitted that the Committee has overreached its power and imposed unreasonable EDC on the units. Whereas no observation is made on the point of persons and authorities responsible for the failure of implementation of the relevant rules mentioned herein above. Moreover, there is no iota of evidence showing violation by the present Unit and details as to in what manner the environment has been alleged damaged by the present Unit. I further say and submit that

For SAHJANAND COLOUR YARN

  
Proprietor

without giving any opportunity of hearing; the Unit has been burdened by the Interim EDC.

  
Without prejudice to whatever stated herein above; the Project Proponent states as follows:

9. The present unit is situated at almost one km from the site where the accident has taken place. A google map showing the same is annexed herewith and marked as **“Annexure A.”** The natural open drain which is adjacent to the unit of the present project proponent is shown in the map annexed hereto as **“Annexure B.”**
  
10. It is important to put on record the exact location of the Industrial Water Drain of the Project Proponent, ETP, CETP chamber, CETP drainage line, etc. A photograph is annexed herewith depicting the same as **“Annexure C”**. The photograph clearly shows that the effluent collected is transferred to the ETP and further it gets into CETP chamber and then the CETP manhole. The CETP manhole is situated in between the unit and the open drain of GIDC. A CETP underground pipeline at a certain point pass through the open drain of GIDC.
  
11. I say and submit that the Joint Committee Report it has been observed that: *...(1) Sahjanand Colour yarn, plot no. 5532, road No. 55, GIDC Sachin, Surat, 395007. An officer of GPCB visited the unit on 06.01.2022 in exercise of his powers under Section 23 of the Water (Prevention and Control of Pollution) Act, 1974 (hereinafter referred as “the Water Act”). During the visit, it was observed that ETP of the units*

For SAHJANAND COLOUR YARN

  
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*were not in operation. Generated industrial wastewater from the manufacturing process was being discharged through an unauthorized outlet into the open surface drain of GIDC estate, Sachin. As per Consent and Authorization, the unit was obliged to dispose of waste water into underground drain of M/s Sachin Infra Environmental Ltd, CETP. This unit was found discharging untreated industrial waste water outside the premises in an unauthorized manner, leading to open surface drain of GIDC Estate, Sachin in violation of conditions No. 3.7 and 3.8 of the Consent and Authorization. In view of serious violations observed, the unit was ordered to deposit Rs. 25 lakhs as interim Environment Damage, Compensation. The direction u/s 33(A) of the Water Act, 1974 was issued and the unit was prohibited from manufacturing activity and was called upon to close the operation of industrial plant. The unit was further prohibited from manufacturing activities through Captive Power plant and D.G. sets. The concerned authorities supplying the electricity and water were directed to stop the supply of electricity, except single phase, and water with immediate effect. The unit was also warned that non-compliance would attract the provisions contained in section 41(2) of the Water Act, which provides punishment with imprisonment for a term of not less than one year and 6 months and may extend to 6 years and with fine....”*

12.I say and submit that the present unit denies each and every observation made against it. It is not true to say that the present unit was discharging industrial waste water through an unauthorized outlet into the open surface drain of GIDC estate. It is also not true to say that the unit was found discharging untreated waste water outside the premises in an unauthorized manner, leading to open surface drain of GIDC Estate Sachin. The Gujarat Pollution Control Board has not provided any iota of

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evidence showing that the present unit is discharging industrial waste water out of its premises in the open drain in unauthorized manner. It is important to note that in the absence of any proof substantiating the quantum of compensation, the present Project Proponent is burdened with heavy compensation. I further say and submit that the construction of Storm water Drain at GIDC, sachin, the same has been allotted by Work Order No. C.O/N.A./SCN/1451 dated 13.5.2021 for construction of Storm water Drain. For execution of the said work, the flow of water was stopped near the RCC culvert near Plot No. 722 on road No. 7 till 25.1.2022. The unit of the present Project Proponent is situated in the effected area thereby making it impossible that any waste water; industrial sewage etc. entering the open drain. The said fact is noted in the letter dated 1.2.2022 sent by the Chief officer of GIDC, Sachin to the present Project Proponent. The said letter is annexed herewith and marked as **“Annexure D.”**

13. I say and submit that there was a visit and inspection carried out on 6.1.2022 at 19:20 pm. A Notice of the visit was issued to the present unit and pursuant thereto inspection was carried out as mentioned herein above. I say and submit that in the said visit report it was observed that waste water generated from production activity is discharged without any treatment which should be stopped immediately. To strictly follow the conditions of CCA as given by the Board. A copy of Notice of visit and Inspection Report is annexed herewith and marked as **“Annexure E- Colly”**

14. I say and submit that on 6.1.2022 the Gujarat Pollution Control Board collected samples from the tanker containing the Hazardous chemicals. The tanker was highly basic with sulphide and cyanide content and the

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pH was nearly 14. The Gujarat Pollution Control Board also collected samples of the tanker and storm water drainage and sent to Central Laboratory Gandhinagar for the testing and analysis. Furthermore, based on the incident the Gujarat Pollution Control Board started collection of wastewater samples of natural drain from upstream- downstream of accident site on the same day. It is submitted that the present project proponent in order to find the results filed an application under Right to Information Act. I say and submit that as per the report of the central laboratory Gandhinagar, the water analysis report compound of the unit and the water analysis report compound of the incident place is not the same. The figure print analysis report obtained through RTI is annexed herewith and marked as **“Annexure F.”**

15. I say and submit that a Reply dated 7.1.2022 to the visit and Inspection report mentioned herein above is filed by the present Industrial Unit. The present Project Proponent mentioned that the unit is well-connected with the CETP and is a member of the same and the entire effluent is sent to CETP through underground pipeline and not a single drop of industrial Effluent enters any open drain. The unit is the member of CETP operated by Sachin Infra Environment Ltd. (SIEL) since 2019. The effluent generated is treated in the CETP which is reflected in the receipts which are annexed herewith and marked as **“Annexure G.”** The unit is also paying the chamber transfer fee to SIEL. All this goes to show that since inception the present unit is well connected with the underground drain of SIEL and there is no possibility of the effluent being discharged elsewhere. During the time of inspection, the effluent transfer Pump was disconnected due to fluctuation in the electricity supply and entire effluent was flowing to CETP of M/s. Sachin Infra Environment Ltd. without any treatment. It is pertinent to note that effluent was not going

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outside the premises. The Reply dated 7.1.2022 is annexed herewith and marked as "Annexure H." It is important to mention that the chamber of CETP and the natural drain is near the back gate of the present unit. It is pertinent to note that the officers who had visited the unit did not even inspect the same. Only to fulfill the formality of the site visit the officers went outside the back gate only for few minutes and came back to the unit without proper inspection. It is submitted that such short period is not sufficient to check that whether the present unit is not managing its effluents in a proper way in accordance with the conditions of CCA. That the present project proponent has the footage of the said event recorded in the CCTV camera installed at the unit which clearly shows that the said officers did not conduct the inspection in a proper manner. The present project proponent is ready and willing to file the said CCTV footage as and when directed by this Hon'ble Tribunal. The CD of the CCTV Footage is submitted in the Registry.

16. It is submitted that on the basis of the visit and inspection dated 6.1.2022, the Gujarat Pollution Control Board was pleased to issue Closure Directions U/sec. 33 (A) of the Water Act, 1974. Surprisingly the grounds on which the Closure Direction was issued were not present in the Inspection Report of Gujarat Pollution Control Board at Annexure D-Colly. The Gujarat Pollution Control Board has put additional observations as grounds for issuing closure directions which is unjustifiable. The Closure Direction dated 20.1.2022 is annexed herewith and marked as "Annexure I". It is pertinent to note that the present unit is well connected to the underground pipeline to CETP operated by M/s. Sachin Infra Environment Ltd. The location of the chamber to which a pipeline from the present unit is connected and the open drain of GIDC is adjacent. The present Project Proponent had not discharged any untreated

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waste water outside its premises through unauthorized outlet leading to open surface drain of GIDC estate Sachin. This Unit is compliant with the Condition specified in the CCA as it is disposing the waste water in the underground drain of CETP of M/s. SIEL.

17. I say and submit that pursuant to the above-mentioned closure direction; the water supply to the present unit was disconnected vide letter dated 25.1.2022. A copy of the Letter dated 25.1.2022 is annexed herewith and marked as **“Annexure J.”** The electricity power supply was disconnected vide letter dated 31.1.2022. A copy of the Letter dated 31.1.2022 is annexed herewith and marked as **“Annexure K.”**

18. The present project Proponent has requested the Gujarat Pollution Control Board to revoke the above-mentioned Closure Order vide letter dated 3.3.2022. A copy of the of the Letter dated 3.3.2022 is annexed herewith and marked as **“Annexure L.”**

19. In view of the application of revocation of the Closure Order a Notice for visit and inspection was issued by the Gujarat Pollution Control Board on 5.4.2022. Pursuant thereto an Inspection Report was prepared and it observed that:

***During the visit the Plant was not in operation due to disconnection of 3 phase electricity.***

***The unit has to strictly comply condition of closure order given by the Board and also comply remaining conditions of the same.***

A copy of the of the Notice and Inspection Report dated 5.4.2022 is annexed herewith and marked as **“Annexure M-Colly.”**

For SAHJANAND COLOUR YARN

  
Proprietor

20. I say and submit that on 11.4.2022 I have clarified to the Member Secretary Gujarat Pollution Control Board on the observations on the Visit Report. At the time of visit the plant was not in operation due to the Closure Direction and disconnection of electricity and water supply. The present unit has no connection with the tanker no. GJ06ZZ6221 which is the Causa-causance of the accident occurred. The present unit is not indulged in such processing wherein HydroSulphide is present and/or is a bi-product. Nor is discharging any industrial waste out of its premises illegally. It was fairly submitted to the GPCB that during visit dated 6.1.2022 the effluent transfer pump was trip due to fluctuation in the electricity supply which led to the ETP being non-operational for a very short time span. Because of the same the Industrial Effluent was directly going into the underground drain of CETP and the same never mixed with the open drain of GIDC. I say and submit that because of this non-performance of ETP, the sample of untreated waste water showed pH @4 on pH strip and greenish color was observed. A copy of the above-mentioned clarification is annexed herewith and marked as "Annexure N."

21. I say and submit that my unit has submitted all the paper compliance along with the Undertaking and Bank Guarantee to the Member Secretary, Gujarat Pollution Control Board, requesting thereby to consider revocation of the closure direction. The said letter dated 20.4.2022 also mentions amongst other grounds for revocation, as livelihood of many employees and their families was solely dependent on the unit. Post the Covid pandemic, the unit had to restart considering the commercial aspect of the same. A copy of the letter dated 20.4.2022 is annexed herewith and marked as "Annexure O."

For SAHJANAND COLOUR YARN

  
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22. After due consideration of the compliance, Bank Guarantee, Undertaking etc., and deposition of Interim Environment Damage Compensation to the Gujarat Pollution Control Board of Rs. 25,00,000/- (Rupees Twenty Five Lac Only), the Gujarat Pollution Control Board found it appropriate to temporarily revoke Closure Order issued under Section 33(A) of the Water Act, 1974. A copy of the said revocation is annexed herewith and marked as **“Annexure P.”**

23. I say and submit that as observed in the visit and inspection report of 5.4.2022, the Gujarat Pollution Control Board has observed that ***During visit the plant was not in operation due to disconnection of 3 phase electricity.***

***That, the unit has to strictly comply condition of closure order given by the Board and also comply remaining conditions of the same.***

Hence, the Gujarat Pollution Control Board has not observed the earlier alleged non-compliances and revocation for a limited period of 3 months was permitted. As the fact situation remained that there was no further compliance pending by the unit, an online application for permanent revocation was filed by the present Project Proponent. The same is annexed herewith and marked as **“Annexure Q.”**

24. I say and submit that on 11.7.2022, for considering the permanent revocation, Gujarat Pollution Control Board has visited the unit and prepared a visit report. It is submitted that the Gujarat Pollution Control Board in the Revocation of the Closure Order referred to the inspection Report dt.5.4.2022 whereby it was observed that:

***a. During inspection it is noticed that unit found not in operation and all plant machinery and ETP units are found idle condition.***

For SAHJANAND COLOUR YARN

  
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- b. *During inspection no waste water discharge is observed near CETP drainage manhole as well as storm water.*
- c. *No any flexible pipeline observed near GIDC storm water drain as well as CETP-SIEL underground drainage lined manhole. Moreover, CETP-SIEL has sealed unit free flow connection chamber.*

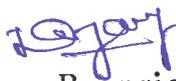
25. It is clear from the visit that there is no irregularity by the unit and no further compliance was necessary. On the basis of the same I say and submit that permanent revocation of the present unit may kindly be considered expeditiously by the Gujarat Pollution Control Board. A copy of the Notice and Inspection report is annexed herewith and marked as **“Annexure R.”**

26. I say and submit that that after the above-mentioned visit, I have provided every clarification and information as sought for by the GPCB. It is submitted that the unit has also provided flow meter at the inlet and outlet of ETP as suggested by the Gujarat Pollution Control Board and the record of the same is diligently maintained. Hence, nothing more is required to be done by the present project proponent.

27. It is further submitted that information regarding 3 years turn over along with IT return, as asked for, has also been given to the Gujarat Pollution Control Board by the present project proponent.

28. Hence it is submitted that all the statutory compliances along with relevant information as sought for has been provided by the Project Proponent hence nothing remains to be complied with by the Project Proponent making it justifiable for consideration of permanent

For SAHJANAND COLOUR YARN

  
Proprietor



revocation. It is pertinent to note that in view of the compliances on the part of the project proponent it seems just and reasonable that the EDC of Rs. 25,00,000/- (Rupees Twenty-Five Lac Only) deposited with the Gujarat Pollution Control Board be reimbursed to the project proponent. It is also important to mention that the Board, in spite of the all the required compliance by the unit issued wrong observations which led to criminal proceedings being filed against the top officials of the unit which also led to their arrest. This has cost a huge damage to the reputation of the unit as well as its officials.

Solemnly affirmed on this the \_\_\_\_\_ day of November, 2022



Affiant

I know the Affiant

For SAHJANAND COLOUR YARN

*Sahjanand*  
Proprietor

Advocate



**NARENDRA M SURATI**  
**ADVOCATE & NOTARY**  
101, Shree Darshan Society,  
Opp. L.D. School, Near Shreeji-  
Row-House, Station Road  
Sachin, SURAT-394230  
Mo. 98980 11199

Solemnly affirmed before me by:  
*Sahjanand*  
who is identified by Shri. *Sahjanand*  
whom I personally know  
Date 11/11/2022

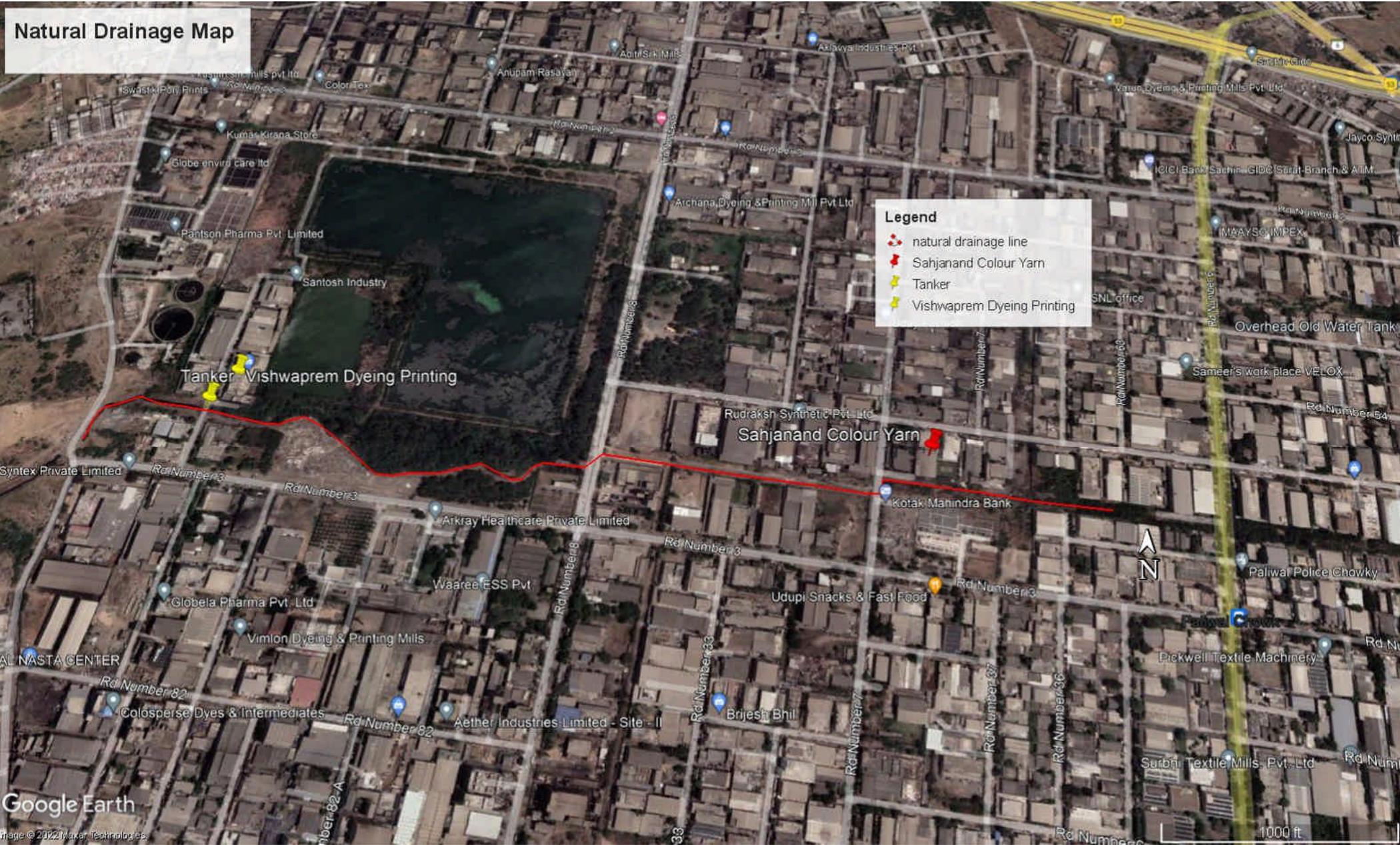
*Surati*  
NARENDRA M. SURATI  
NOTARY  
GOVT. OF INDIA



**My Commission Expires**  
**11th November 2023**



# Annexure - B



# Annexure - C





Chief Officer,  
Sachin Notified Area, G.I.D.C-Sachin.  
Email: -naosachin1@gmail.com

No. C.O./N.A./SCN/ 316

SACHIN NOTIFIED AREA AUTHORITY  
Office of the Chief Officer,  
Unnati Building, Plot No.5719,  
Road No.6, G.I.D.C.  
Sachin 394 230, Dist.-Surat  
Ph.& Fax No. (0261)2399 825

Di. 01/02/2022

પ્રતિ,

પ્રતિક્રુમાર ડોબરિયા,

પ્લોટ નંબર-૭૬૩,

જી.આઇ.ડી.સી સચીન.

વિષય:- સચીન વસાહત ખાતે construction of storm water drain on road no. 33 and different area at notified area GIDC Sachin ના કામ બાબત.

સંદર્ભ :- 1) આપનો પત્ર ઇનવર્ડ નંબર 496 તારીખ 31/01/2022.

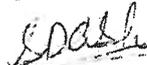
2) વર્ક ઓર્ડર નંબર. C.O./N.A./SCN/1451 DT. 13/05/2021

2) એક્સટેન્સન વર્ક ઓર્ડર નંબર. C.O./N.A./SCN/3535 DT. 20/12/2021

સાહેબશ્રી,

જય ભારત સાથે ઉપરોક્ત વિષયના અનુસંધાને જણાવવાનું કે, અત્રેની કચેરી દ્વારા સચીન વસાહતમાં વરસાદી ગટર(SWD) ના કનસ્ટ્રક્શનના કામનો વર્ક ઓર્ડર નંબર C.O./N.A./SCN/1451 તારીખ 13/05/2021 (17/05/2021 ની અસરથી)ના પત્રથી M/s DR Construction ને આપવામાં આવેલ. સદર કામગીરીની સમય મર્યાદા તારીખ 17/11/2021 ના રોજ પૂર્ણ થતી હતી. પરંતુ ચોમાસાના કારણે સદર કામગીરી બાકી હોવાથી સમય મર્યાદા તારીખ 31/01/2022 સુધી લંબાવવામાં આવેલ. પ્લોટ નંબર-5534 ની પાછળ આવેલ 30 મીટર પહોળા Utility Corridor માં વરસાદી ગટર(SWD) ની કામગીરી ડીસેમ્બર મહિનામાં ચાલુ કરવામાં આવેલ. સદર કામગીરી દરમિયાન રોડ નંબર-7 પર પ્લોટ નંબર-722 ની પાસે આવેલ RCC કલવર્ટ પાસે પાણીનો પ્રવાહ અટકાવવામાં આવેલ. સદર વરસાદી ગટર(SWD) ની કામગીરી 25/01/2022 ના રોજ પૂર્ણ થયેલ. જે આપની જાણ સારું.

આપનો વિશ્વાસુ

  
મુખ્ય અધિકારી

સચીન નિર્દિષ્ટ વિસ્તાર

જી.આઇ.ડી.સી. - સચીન

Chief Officer,  
Sachin Notified Area, G.I.D. – Sachin.  
Email:- naosachin1@gmail.com

SACHIN NOTIFIED AREA AUTHORITY  
Office of the Chief Officer,  
Unnati Building, Plot No. 5719,  
Road No. 6, G.I.D.C,  
Sachin 394230, Dist.- Surat.  
Ph. & Fax No. (0261)2399 825

No. C.O./N.A./SCN/316

Date :- 01/02/2022

To,  
Pratikkumar Dobariya,  
Plot No. 763,  
G.I.D.C Sachin.

**Subject: - Construction of storm water drain at Sachin Colony on road no. 33 and different area at notified area GIDC Sachin's work matter.**

**Reference:-** 1) Your Letter Inward No. 496 Dated 31/01/2022.

2) Work Order No. C.O/N.A./SCN/1451 Dated 13/05/2021.

3) Extension of work order No. C.O./N.A./SCN/3535 Dated 20/12/2021

Respected Sir

Pursuant to the above subject with Jai Bharat, to inform that the work order number C.O./N.A./SCN/1451 dated 13/05/2021 (with effect from 17/05/2021) for construction of Storm water Drain (SWD) at Sachin colony by its office given to M/s. DR Construction. The time limit for the above work was to be completed on 17/11/2021. But due to monsoon the time limit has been extended till 31/01/2022 due to pending work. The work of Storm Water Drain (SWD) in the 30 meter wide utility corridor behind Plot No.- 5534 was started in the month of December. During the above operation, the flow of water was stopped near the RCC culvert near Plot No.- 722 on Road No.- 7. The work of Storm Water Drain (SWD) completed on 25/01/2022. Which is good to know.

Yours Faithfully,

Chief Officer  
Sachin Specified Area  
G.I.D.C - Sachin

RAW WATER  
STORAGE  
RESERVOIR  
C.O.P.

COP 4

100.0M WIDE

G.S.

100.0M WIDE GREEN SPACE

COP 2

PUMP ROOM  
P.P AREA  
7.5 M.G.D.W/S  
SCHEME

812

2405

2403

2401

2412

2411

2410

2408

2406

2404

2402

709

711

713

715

717

719

721

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7111

7109

7107

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7101

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7114

7112

7110

7108

7106

7104

WIDE

6.19

40.0M

50 M.G.S.

50.0M G.S.

WIDE

30.0M

50 M.G.S.

WIDE

30.0M

WIDE

30.0M

6221

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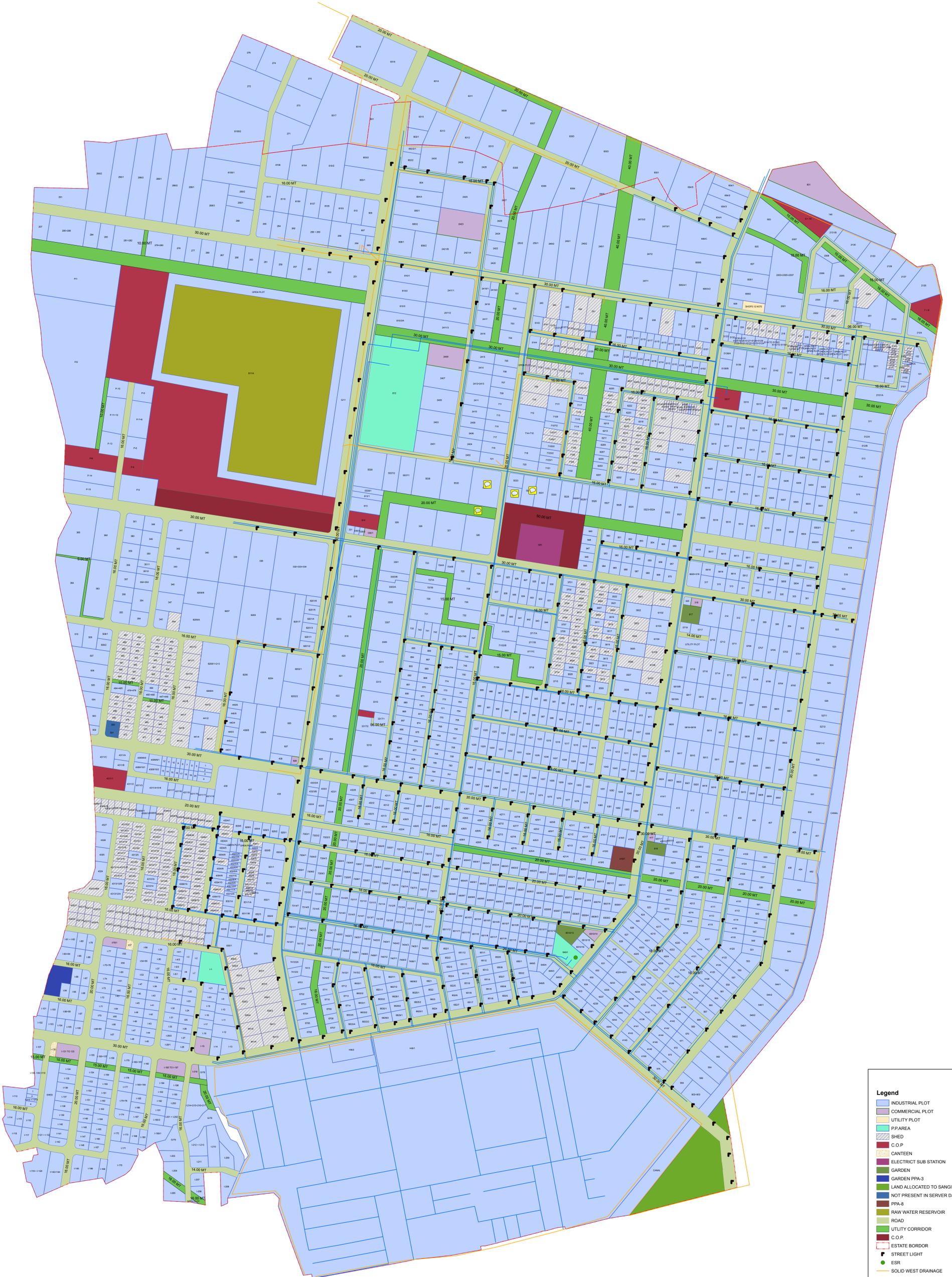
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VC



# SACHIN APPAREL PARK GIDC INDUSTRIAL ESTATE

Draft Copy



**Legend**

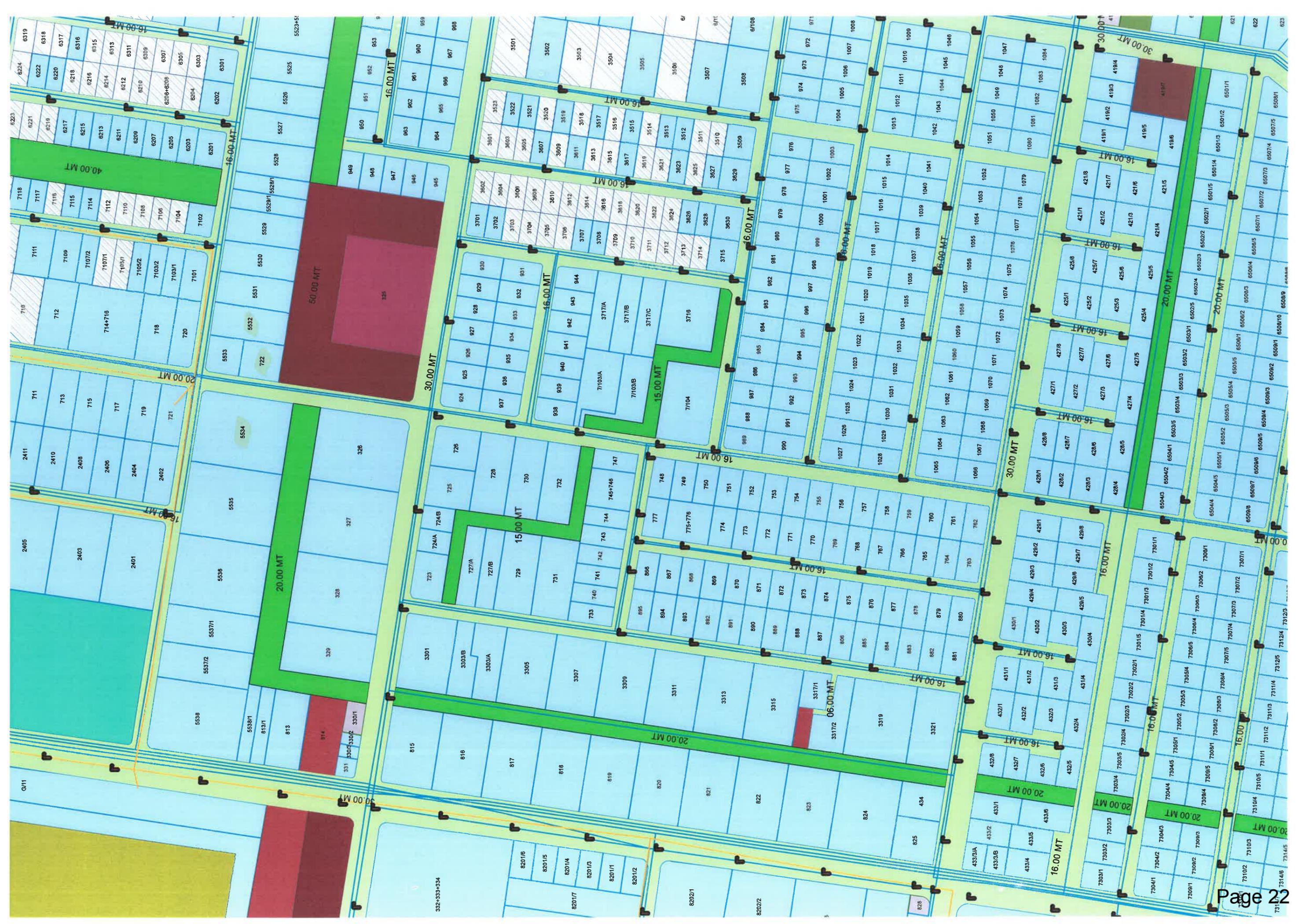
- INDUSTRIAL PLOT
- COMMERCIAL PLOT
- UTILITY PLOT
- PPAREA
- SHED
- C.O.P
- CANTEEN
- ELECTRIC SUB STATION
- GARDEN
- GARDEN PPA-3
- LAND ALLOCATED TO SANGTADEVI
- NOT PRESENT IN SERVER DATA
- PPA-B
- RAW WATER RESERVOIR
- ROAD
- UTILITY CORRIDOR
- C.O.P
- ESTATE BORDOR
- STREET LIGHT
- ESR
- SOLID WEST DRAINAGE
- WATER SUPPLY LINE

**SACHIN GIDC INDUSTRIAL ESTATE**

0 30 60 120 180 240 300

N

**DISCLAIMER :**  
 1. This map is intended for display purposes only and is not intended for legal representations.  
 2. Any details regarding plot no. and measurements shall have to be read in conjunction with the D.D. plan available at the Architect branch, GIDC, Gandhinagar.  
 3. Area of the plots are based on the actual available on site.  
 4. All dimensions are to be read not to be measured.  
 5. Verification is under process. Physical maps with Head Office is treated as final. Wherever there is discrepancy kindly contact SATP of Head Office for details.







# ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ, સુરત

પ્રાદેશિક કચેરી, સુરત

33B, વેલ્ફેર સ્ટ્રીટ, ટીપીસી ૨૨૬ કલેજ, વિલ્ફર પ્લોટ કોમ્પ્લેક્સ, લીલીયર બસ સ્ટેન્ડની સામે,  
ચીંગ રોડ, સુરત-૩૯૫૦૦૩. (ગુજરાત) ફોન નં. (૦૨૨૧) ૨૪૨૨૬૦૬

ISO - 9001 - 2008 & ISO - 1401-2004 Certified Organisation

Website : www.gpcb.gov.in

XGN website : http://gpcb.xgn.gujarat.gov.in

E-mail : fo-gpcb-surat@gujarat.gov.in

GST No. : 24SRTG00481F1DK

Annexure - E

## તપાસ માટે દાખલ થવાની સૂચના (નોટીસ)

નં :

પાણી અધિનિયમ 1974 ની કલમ - 23, હવા અધિનિયમ ની 1981 ની કલમ-24 અને પર્યાવરણ (સુરક્ષા) અધિનિયમ - 1986 ની કલમ-10 હેઠળ અમોને મળેલ સરખાની રૂએ અમો નીચે સહી કરનાર અમોને જરૂરી લાગે તેની સહાય થઈને તમામ સમયે નીચેના હેતુઓ માટે આપની જગ્યામાં દાખલ થવાનો અને તપાસ કરવાનો અધિકાર ધરાવીએ છીએ.

- (૧) અમોને સોંપેલા રાજ્ય બોર્ડ/કેન્દ્ર સરકારનાં કાર્ય બજાવવાના હેતુ માટે,
- (૨) આવા કોઈ કાર્યો બજાવવાના છે કે કેમ અને તેમ હોય તો કઈ રીતે તે બજાવવાના છે અથવા આ અધિનિયમ અથવા તે હેઠળ કરેલા નિયમોની અથવા આ અધિનિયમ હેઠળ બજાવેલી કોઈ નોટીસની, કરેલા કોઈ દુકમની, આદેશની અથવા આપેલા કોઈ અધિકારપત્રની કોઈ જોગવાઈનું પાલન કરવામાં આવી રહ્યું છે કે પાલન કરવામાં આવ્યું છે કે કેમ તે તકતી કરવાના હેતુ માટે,
- (૩) કોઈ સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુની તપાસ કરવા અને તેની તકતી કરવાના હેતુ માટે અથવા જે જગ્યામાં તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલા નિયમો મુજબ કોઈ ગુનો કરાવામાં આવ્યો છે અથવા થવાની તૈયારીમાં છે. તેવી કોઈ જગ્યાની ગતિ લેવા માટે અને તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલા નિયમો હેઠળ વિદ્યાપાત્ર કોઈ ગુનો કરવાનો પુરાવો, તેવા સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય મહત્વની વસ્તુ કબજે લેવા માટે અમે નીચે જણાવેલ સમયે દાખલ થઈએ છીએ

ઉદ્યોગ/કારખાનામાં દાખલ થવાનો સમય : ..... 19-20 ..... કલાક તા ..... 06 / 01 ..... / 2022  
અમારી સાથે મુલાકાત સમયે સહાય માટે નીચેના અધિકારીશ્રી / કર્મચારીશ્રી હાજર રહેલા છે.

ક્રમ અધિકારીશ્રી / કર્મચારીશ્રી હોદ્દો

(૧) R.D. Kulkarni - SO

(૨) K.J. Desai - SSA - 20 Navsari

(૩) \_\_\_\_\_

પતિશ્રી, Mr. Ishwarbhai Parlohit  
(Supervisor)

સહી \_\_\_\_\_

અધિકારીનું નામ D.M. Rathod

હોદ્દો Dy. Engr. Engr.

SAHJANAND COLOUR YARN  
Plot No. 5532, Road No. 55  
G.I.D.C., Sachin, Surat.

આ સૂચના (નોટીસ) મેળવનારની સહી :



# Gujarat Pollution Control Board

ISO - 9001-2008 & ISO - 14001-2004 Certified Organisation

338, Belgium Square, Typical First Floor, Silver Plaza Complex,

Opp. Linear Bus Stand, Ring Road, Surat-395 003. Phone : 2442696

Website : www.gpcb.gov.in XGN website : http://gpcbagn.gujarat.gov.in

E-mail : ro-gpcb-sura@gujarat.gov.in GST No. : 24SRTG00481F1DK

પ્રતિ શ્રી

**SAHJANAND COLOUR YARN**

Plot No. 5532, Road No. 55

G.I.D.C., Sachin, Surat.

3 day notice

06/01/22

વિષય : આપના એકમની બોર્ડ દ્વારા લેવામાં આવેલ તા. 06/01/2022 નાં રેજની મુલાકાત.

શ્રીમાન,

આપના એકમની આજરોજ મુલાકાત લેવામાં આવેલ તે દરમ્યાન નીચે મુજબના મુદ્દાઓ ધ્યાનમાં આવેલ છે.

- ૧) મુલાકાત દરમ્યાન એકમની ~~ઉત્પાદન~~ ઉત્પાદન પ્રક્રિયા માંથી ઉદ્ભવતી કાચા પાણી મેઇનમાં જાળી રીટર્ન કરવા અંગે એકમમાંથી કિત્તો ચતુ કોલે, મપલ, જેને તાત્કાલિક બંધ કરવું.
- ૨) બોર્ડ દ્વારા આપવામાં આવેલ CCA ની શરતોનું મુસ્તપાણી પાલન કરવું.

ઉપરોક્ત બાબતોની પૂર્તતા દિન-૩ માં કરી અત્રેની તેમજ ગાંધીનગર ખાતેની વડી કચેરીને જાણ કરવા આથી જણાવવામાં આવે છે. સહર બાબતે પગલાં લેવામાં ચૂક થશે તો બોર્ડ દ્વારા કાયદાકીય પગલાં લેવામાં આવશે જેની નોંધ લેવી.

IRP  
6/1/22

સહી \_\_\_\_\_

આ સુચના (નોટીસ) સ્વીકારનારનું નામ, હોદ્દો તથા સહી

Mr. Ishwarbhai Purkhit  
(Supervisor)

અધિકારીનું નામ D.M. Rathod.

હોદ્દો Dy. Env. Eng.

Clean Gujarat Green Gujarat

# Gujarat Pollution Control Board

ISO – 9001-2008 & ISO – 14001-2004 Certified Organisation  
338, Belgium Square, Typical floor, silver Plaza Complex,  
Opp. Linear Bus stand, Ring Road, Surat-395 003. Phone: 2442696  
Website : [www.gpcb.gov.in](http://www.gpcb.gov.in) XGN website: <http://gpcb.xgn.gujarat.gov.in>  
E-mail: [ro-gpcb-sura@gujarat.gov.in](mailto:ro-gpcb-sura@gujarat.gov.in) GST No. 24SRTG00481F1DK

## Notice to enter for investigation (Notice)

No.

We, the undersigned, in accordance with our authority under Section-23 of the Water Act, 1974, Section-24 of the Air Act, 1981 and Section-10 of the Environment (Safety) Act, 1986, hereby enter into your premises at all times for the following purposes with the necessary assistance We have the right to visit and investigate.

- (1) For the purpose of carrying out the State Board/Central Government work assigned to us,
- (2) whether any such functions are to be performed and, if so, how they are to be performed or whether any provision of this Act or the rules made there under or of any notice served under this Act, order made, order or authority issued is being complied with. For the purpose of determining,
- (3) For the purpose of examining and testing any equipment, industrial plant, record, register, document or any other thing of importance or in any place where he has reason to believe that an offense under this Act or the rules made there under has been crime committed or is about to be committed. To seize any such premises and have reason to believe that this Act or the rules made there under, we enter at the time mentioned below to seize evidence of the commission of an offense punishable under, such equipment, material, industrial plant, record, register, document or any other important thing.

Time of entry into industry/factory: 19.20 Hour, date 06/01/2022. The following officers/employees are present to assist us at the time of meeting.

No. Officers / employees

- (1) **R. D Kothari – S.O**
- (2) **K.J Desai – SSA-RO Navsari**
- (3)

To,

**Sahjanad Colour Yarn,  
Plot No. 5532, Road No.55,  
G.I.D.C Sachin, Surat.**

Signature:

Name of Officer: **D. M Rathod**

Designation: **Dy. Env. Eng**

Signature of notice receiver:-

**Mr. Ishwearbhai Purohit  
(Supervisor)**

# Gujarat Pollution Control Board

ISO – 9001-2008 & ISO – 14001-2004 Certified Organisation  
338, Belgium Square, Typical floor, silver Plaza Complex,  
Opp. Linear Bus stand, Ring Road, Surat-395 003. Phone: 2442696  
Website : [www.gpcb.gov.in](http://www.gpcb.gov.in) XGN website: <http://gpcb.xgn.gujarat.gov.in>  
E-mail: [ro-gpcb-sura@gujarat.gov.in](mailto:ro-gpcb-sura@gujarat.gov.in) GST No. 24SRTG00481F1DK

To,

**Sahjanad Colour Yarn,  
Plot No. 5532, Road No.55,  
G.I.D.C Sachin, Surat.**

Subject: - Dated:- **06/01/2022** visit taken by the board of your unit

Mr,

During the visit to your unit today, the following points were taken into consideration.

- 1) During time of inspection, waster generated from production activity is discharged without any treatment which should be stopped immediately.**
- 2) To strictly follow the conditions of CCA as given by the Board.**

Completion of the above matters is hereby informed to inform here and also to the head office at Gandhinagar on day-3. In case of failure to take action in this regard, legal action will be taken by the board, which should be noted.

Name of Notice receiver, Designation or signature:-

**Mr. Ishwearbhai Purohit  
(Supervisor)**

Signature:

Name of Officer: **D. M Rathod**  
Designation: **Dy. Env. Eng**



# Annexure - F

## Gujarat Pollution Control Board

Regional Office-SURAT

ISO-9001 & ISO-14001 Certified

338, Belgium Square, Typical First Floor, Silver Plaza Complex, Opp. Linear Bus Stand,

Ring Road, Surat- 395003. Phone: (0261) 2442696 Website : www.gpcb.gov.in

XGN website : http://gpcb.xgn.gujarat.gov.in E-mail : ro-gpcb-sura@gujarat.gov.in

નં:ગુપ્રબોર્ડ/સુરત/આઈ.આઈ.આઈ/આઈ.ડી.નં. 550/ 7042/2021-22 આર.પી.એ.ડી

નમૂનો,ગ

(જઓ નિયમ-4(1))

01 FEB 2022

અરજદારને માહિતી આપવા અને/અથવા તેનો અસ્વીકાર કરવા બાબત.

મોકલનાર:-જાહેર માહિતી અધિકારી,  
ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ, સુરત.

પ્રતિશ્રી,

ધનશ્યામભાઈ ધીરજલાલ ડોબરીયા,  
૧૦૦૩, શ્યામ લક્ઝરી,  
જોલી રેસીડેન્સી પાર્ક, વેસુ,  
સુરત.

વિષય: આપની તા: ૩૧/૦૧/૨૦૨૨ ની RTI અન્વયેની અરજી બાબત.

શ્રીમાન,

માહિતીનો અધિકાર અધિનિયમ ૨૦૦૫ હેઠળ આપની RTI વિષય અંગેની તા. ૩૧/૦૧/૨૦૨૨ ની અત્રેની કચેરીને તા. ૩૧/૦૧/૨૦૨૨ નાં રોજ મળેલ છે.(માહિતીના કુલ પાના : ૩૩)

- ઉપરોક્ત વિષય અંતર્ગત આપના દ્વારા સચિન જી.આઈ.ડી.સી. મુકામે બનેલ અને સચિન જી.આઈ.ડી.સી. પોલીસ સ્ટેશન ખાતે નોંધાયેલ જે ગુના સંદર્ભે બોર્ડ દ્વારા M/S સહજાનંદ કલર યાર્ન અને ઘટના સ્થળના સેમ્પલો મધ્યસ્થ લેબ, સેક્ટર -૧૦-અ, ગાંધીનગર દ્વારા થયેલ ફિંગરપ્રિન્ટ નાં અહેવાલ ની નકલ માંગેલ છે અત્રેની કચેરીના ઉપલબ્ધ રેકોર્ડ મુજબ તા.૦૬-૦૧-૨૦૨૨ નાં રોજ લેવામાં આવેલ ઉપરોક્ત નમૂનાના ફિંગરપ્રિન્ટ નો અહેવાલ (મધ્યસ્થ લેબ) આ સાથે સામેલ છે.(માહિતીના કુલ પાના: ૩૩)

માહિતીનો અધિકાર અધિનિયમ -૨૦૦૫ ના પ્રકરણ નં-૨(માહિતીનો અધિકાર અને જાહેર સંતા મંડળોની જવાબદારીઓ)ના મુદા નં:૭ (વિનંતીનો નિકાલ) અંતર્ગત સદર માહિતી વ્યક્તિની જિંદગી અથવા સ્વતંત્રતા સાથેસંબંધિત હોય વિનંતી મળ્યાના ૪૮ કલાકની અંદર માહિતી પુરી પાડેલ છે.

આપ ઉપરના નિર્ણયથી નારાજ હોયતો, નિર્ણય મળ્યાની તારીખથી ત્રીસ દિવસની અંદર આપ પ્રથમ અપીલ અધિકારીને અપીલ કરી શકશો, જેની વિગત નીચે મુજબ છે.

પ્રથમ અપીલ અધિકારીની વિગત

શ્રી એમ.વી. પટેલ,

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ, "પર્યાવરણ લવન",

સેક્ટર-૧૦એ, ગાંધીનગર

બીડાણ: ઉપર મુજબ.

(ડી.જી.ડી.ઓ.આ)

જાહેર માહિતી અધિકારી અને પ્રાદેશિક અધિકારી  
ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ સુરત.  
ટેલીફોન નં. ૦૨૬૧-૨૪૪૨૬૯૬



# GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN

Sector-10-A, Gandhinagar-382 010

Phone : (079) 23226295

Fax : (079) 23232156

Website : www.gpcb.gov.in

No.GPCB/HO/ICZMP/VOC analyser/52A (11)/ 621512/2022

21 JAN 2022

To,

Lab Head,  
Regional Office-Surat,  
338, Belgium Square, 1<sup>st</sup> floor,  
Silver Plaza Complex,  
Surat-396195

**Sub:** Finger printing Analytical Test Reports of Hazardous Waste by using GCMS.

**Ref:** GPCB/RO/SURAT/LAB-35(B)/6959/2021, Dated: 08.01.2022.

Respected Sir,

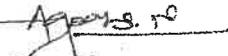
With reference to above cited subject, please find enclosed here with following Analytical Test Reports as per the requirements.

Sr. No	Regional Office Code No.	Central Laboratory L.R. No.	Attachments pages
1	108	254	1
2	109	255	1
3	112	258	1

This is for your kind information and further necessary actions.

Thanking You,

Yours faithfully,

  
Dr. S.N. Agravat  
Head, Central laboratory

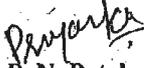
Copy to: 1) Unit Head, Surat, HO, GPCB, Sector-10/A, Gandhinagar.

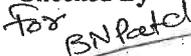
Encl: As Above

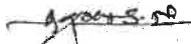
**ANALYSIS REPORT FOR FINGER PRINTING**

Type of Sample	Waste water Sample
Sample Collected by	Team: GPCB, Surat.
Reference	GPCB/RO/SURAT/LAB-35(B)/6959/2021, Dated:08.01.2022
RO's Code	112
Central Lab Code	258
Date of Sample Received	10.01.2022
Test Parameter	Finger printing Analysis using GCMS (Qualitative Method)

Sr No	Name	Formula	Probability %
1	No Compound Found	--	--

Analyzed By  
  
 P. N. Patel  
 Sr. Sci. Asst.

Checked By  
  
 Dr. T. L. Patel  
 Scientific Officer

Approved By  
  
 Dr. S. N. Agravat  
 Head, Central laboratory





# Gujarat Pollution Control Board

Regional Office-SURAT

ISO-9001 & ISO-14001 Certified

338, Belgium Square, Typical First Floor, Silver plaza complex, Opp. Linear Bus Stand,  
Ring Road, Surat- 395003 Phone: (0261) 2442696, Website: [www.gpcb.gov.in](http://www.gpcb.gov.in)

XGN website :<http://gpcbgn.gujarat.gov.in> E-mail :[ro-gpcb-sura@gujarat.gov.in](mailto:ro-gpcb-sura@gujarat.gov.in)

As per XGN Record following Details as under

Lab Register No.	Inward No.	Sample ID	Name and Address of Unit	Source	Result
112	43308	321343	M/s. SAHJANAND COLOUR YARN PLOT NO. -5532, ROAD NO.-55,SACHIN GIDC, Taluka : Chorasi, District : Surat.	Untreated w/w sample collected from final O/L of Inds leading to open surface drain of GIDC estate	No Compound Found as per Finger print report dated 21-01-2022

  
Dr. Jignasa D. Oza  
Lab Head, Surat.



# GUJARAT POLLUTION CONTROL BOARD

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Date:08/01/2022

## Analytical Conclusion for Toxic Gas Accident occurred at Surat, dated 06/01/2022

Toxic Gas Accident occurred at Surat dated 06/01/2022 due to illegal dumping of hazardous chemical in an open channel from a tanker.

GPCB has collected sample from the tanker containing Hazardous chemicals and wastewater samples of natural drain from upstream-downstream of accident site. Total 15 numbers of samples have been collected and as per the analysis report, may come to the interim conclusion for Liquid waste sample collected from tanker No, GJ 06 ZZ 6221 parked Nr. Vishwaprem D&P Mills, P-6,Rd-3,GIDC-Sachin as below:

- Annexure-I, Sr. No.3, LR No.233; pH:11.97 pH Unit. Sulfide: 67400 mg/L, Sodium: 109950 mg/L and Alkalinity 273000 mg/L which suspect the presence of excess Na<sub>2</sub>S (Sodium sulfide) and/or NaHS (Sodium Hydrosulfide).
- As per IS 297 (2001) Reaffirmed 2017; determination of total sulphides, hydrosulphide and excess alkali; Sodium HydroSulfide (as NaHS) found 12.32 percent by mass.
- Annexure-II, Finger printing Analysis using GC-MS (Qualitative Method), evident to presence of different concern entities/substance/compounds are as,

- 2-Phenyl-3-methyl-pyrrolo(2,3-b)pyrazine
- 4,4'-Diisothiocyanatostilbene-2,2'-disulfonic acid
- 2-p-Tolyl-2,3-dihydro-1H-benzo[1,3,2]diazaborole
- Hydroxyurea
- Diacetamide
- 1,4-Diethynylbenzene
- 1H-Pyrazole-4-carbonitrile
- Ethanesulfonyl chloride
- 4-(3-Dimethylaminopropoxy)benzaldehyde
- 4,4'-Isopropylidene-bis(2-chlorophenol)
- Mercury, chloro(3,17-dioxoandrosta-1,4,6-trien-2-yl)-
- Uracil, 1,3,6-trimethyl-5-(3-methyl-1H-indol-2-yl)-
- Nitroglycerin

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- Glycine, N-(dithiocarboxy)-N-methyl-
- Benzo-1,2,3-triazin-4(3H)-one, 3-amino-
- 1H-1,2,4-Triazole, 3-chloro-
- Hexathiane
- Cyclic octaatomic sulfur
- Thiourea
- Carbon disulfide
- Disulfide, dimethyl
- Formamide, N,N-dimethyl-
- Diethylammonium diethyldithiocarbamate
- Guanidine, monothiocyanate
- 1,2,4-Benzenetricarboxylic acid, 1,2-dimethyl ester

- Annexure-III to XVI, Finger printing Analysis using GC-MS (Qualitative Method), evident to presence of different concern entities/substance/compounds in wastewater samples collected at incident place & upstream and downstream to accident site.

  
 (Dr. S. N. Agraval)  
 Head-Central Laboratory



# GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN

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## ANALYSIS REPORT FOR FINGER PRINTING

Date: 08.01.2022

Type of Sample	Hazardous Waste water sample
Sample Collected by	Team: GPCB, Surat.
Sample Collection Date & Time	10:30Hrs. 06.01.2022
Source Detail	Liquid waste from tanker No. GJ 06 ZZ 6221 parked Nr. Vishwaprem D&P Mills, P-6, Rd-3, GIDC-Sachin (21°05'40.0" N ; 72°50'51.2"E)
Reference	Toxic Gas Accident @ Surat, Dated 06.01.2022
Central Lab Code	233
Date of Sample Received	07.01.2022
Test Parameter	Finger printing Analysis using GCMS (Qualitative Method)

Sr No	Name	Formula	Probability %
1	2-Phenyl-3-methyl-pyrrolo(2,3-b)pyrazine	C <sub>13</sub> H <sub>11</sub> N <sub>3</sub>	72.2
2	4,4'-Diisothiocyantostilbene-2,2'-disulfonic acid	C <sub>16</sub> H <sub>10</sub> N <sub>2</sub> O <sub>6</sub> S <sub>2</sub>	79
3	2-p-Tolyl-2,3-dihydro-1H-benzo[1,3,2]diazaborole	C <sub>12</sub> H <sub>13</sub> BN <sub>2</sub>	37.4
4	Hydroxyurea	CH <sub>4</sub> N <sub>2</sub> O <sub>2</sub>	82.9
5	Diacetamide	C <sub>4</sub> H <sub>7</sub> NO <sub>2</sub>	23.9
6	1,4-Diethynylbenzene	C <sub>10</sub> H <sub>6</sub>	55.2
7	1H-Pyrazole-4-carbonitrile	C <sub>4</sub> H <sub>3</sub> N <sub>3</sub>	64.3
8	Ethanesulfonyl chloride	C <sub>2</sub> H <sub>5</sub> ClO <sub>2</sub> S	69.8
9	4-(3-Dimethylaminopropoxy)benzaldehyde	C <sub>12</sub> H <sub>17</sub> NO <sub>2</sub>	64.5
10	4,4'-Isopropylidene-bis(2-chlorophenol)	C <sub>15</sub> H <sub>14</sub> Cl <sub>2</sub> O <sub>2</sub>	93.3
11	Mercury, chloro(3,17-dioxoandrosta-1,4,6-trien-2-yl)-	C <sub>19</sub> H <sub>21</sub> ClHgO <sub>2</sub>	37.8

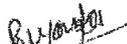
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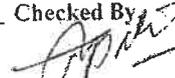
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12	Uracil, 1,3,6-trimethyl-5-(3-methyl-1H-indol-2-yl)-	$C_{16}H_{17}N_3O_2$	85.8
13	Nitroglycerin	$C_3H_5N_3O_9$	45
14	Glycine, N-(dithiocarboxy)-N-methyl-	$C_4H_7NO_2S_2$	71.4
15	Benzo-1,2,3-triazin-4(3H)-one, 3-amino-	$C_7H_6N_4O$	41.6
16	1H-1,2,4-Triazole, 3-chloro-	$C_2H_2ClN_3$	62.5
17	Hexathiane	$S_6$	97.9
18	Cyclic octaatomic sulfur	$S_8$	91
19	Thiourea	$CH_4N_2S$	67.5
20	Carbon disulfide	$CS_2$	74.3
21	Disulfide, dimethyl	$C_2H_6S_2$	80
22	Formamide, N,N-dimethyl-	$C_3H_7NO$	87.1
23	Diethylammonium diethyldithiocarbamate	$C_9H_{22}N_2S_2$	63.7
24	Guanidine, monothiocyanate	$C_2H_4N_4S$	20.9
25	1,2,4-Benzenetricarboxylic acid, 1,2-dimethyl ester	$C_{11}H_{10}O_6$	72.1

Analyzed By,

  
(P. N. Patel)  
Sr. Sci. Asst.

Checked By,

  
(Dr. T. L. Patel)  
Scientific Officer

Approved By,

  
(Dr. S. N. Agravat)  
Head, Central laboratory



# GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN  
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Annexure - III

## ANALYSIS REPORT FOR FINGER PRINTING

Date: 08.01.2022

Type of Sample	Hazardous Waste water sample
Sample Collected by	Team: GPCB, Surat.
Sample Collection Date & Time	09:20Hrs, 06.01.2022
Source Detail	Wastewater from natural drain at incidence place, Nr. Vishwaprem D&P Mills, P-6,Rd-3,GIDC-Sachin (21°05'40.0" N ; 72°50'51.2"E)
Reference	Toxic Gas Accident @ Surat, Dated 06.01.2022
Central Lab Code	232
Date of Sample Received	07.01.2022
Test Parameter	Finger printing Analysis using GCMS (Qualitative Method)

Sr No	Name	Formula	Probability %
1	Ethene, chloro-	C <sub>2</sub> H <sub>3</sub> Cl	32.8
2	Fumaronitrile	C <sub>4</sub> H <sub>2</sub> N <sub>2</sub>	45.5
3	Arsine	AsH <sub>3</sub>	49.3
4	Carbamothioic acid, O-isobutyl ester	C <sub>5</sub> H <sub>11</sub> NOS	29
5	1,5-Hexadiyne	C <sub>6</sub> H <sub>6</sub>	40
6	Aminomethanesulfonic acid	CH <sub>5</sub> NO <sub>3</sub> S	57.9
7	4,4'-Diisothiocyanatostilbene-2,2'-disulfonic acid	C <sub>16</sub> H <sub>10</sub> N <sub>2</sub> O <sub>6</sub> S <sub>2</sub>	67.3

Analyzed By,  
*P. N. Patel*  
(P. N. Patel)  
Sr. Sci. Asst.

Checked By,  
*T. L. Patel*  
(Dr. T. L. Patel)  
Scientific Officer

Approved By,  
*S. N. Agravat*  
(Dr. S. N. Agravat)  
Head, Central laboratory

Page 1 of 1

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## ANALYSIS REPORT FOR FINGER PRINTING

Date: 08.01.2022

Type of Sample	Hazardous Waste water sample
Sample Collected by	Team: GPCB, Surat.
Sample Collection Date & Time	11:00Hrs, 06.01.2022
Source Detail	From natural drain at @150 mtr from incident place in downstream, GIDC, Sachin, Surat (21°05'40.3" N ; 72°50'45.6"E)
Reference	Toxic Gas Accident @ Surat, Dated 06.01.2022
Central Lab Code	234
Date of Sample Received	07.01.2022
Test Parameter	Finger printing Analysis using GCMS (Qualitative Method)

Sr No	Name	Formula	Probability %
1	Fumaronitrile	C <sub>4</sub> H <sub>2</sub> N <sub>2</sub>	26
2	Arsine	AsH <sub>3</sub>	26
3	1-Propanesulfonyl chloride, 3-chloro-	C <sub>3</sub> H <sub>6</sub> Cl <sub>2</sub> O <sub>2</sub> S	25.2
4	Pyrimidine, 5-bromo-2,4-bis(methylthio)-	C <sub>6</sub> H <sub>7</sub> BrN <sub>2</sub> S <sub>2</sub>	20.5
5	Benzoic acid, 3,5-bis(1,1-dimethylethyl)-4-hydroxy-	C <sub>13</sub> H <sub>22</sub> O <sub>3</sub>	64.6
6	3H-Diazirine, 3,3-difluoro-	CF <sub>2</sub> N <sub>2</sub>	62.3
7	Ethene, 1,2-difluoro-	C <sub>2</sub> H <sub>2</sub> F <sub>2</sub>	36

Analyzed By,  
*P. N. Patel*  
(P. N. Patel)  
Sr. Sci. Asst.

Checked By,  
*T. L. Patel*  
(Dr. T. L. Patel)  
Scientific Officer

Approved By,  
*S. N. Agravat*  
(Dr. S. N. Agravat)  
Head, Central laboratory

Page 1 of 2

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Website : www.gpcb.gov.in

## ANALYSIS REPORT FOR FINGER PRINTING

Date: 08.01.2022

Type of Sample	Hazardous Waste water sample
Sample Collected by	Team: GPCB, Gandhinagar
Sample Collection Date & Time	22:55Hrs, 06.01.2022
Source Detail	From natural drain at @150 mtr from incident place in downstream, GIDC, Sachin, Surat (21°05'40.3" N : 72°50'45.6"E)
Reference	Toxic Gas Accident @ Surat, Dated 06.01.2022
Central Lab Code	241
Date of Sample Received	07.01.2022
Test Parameter	Finger printing Analysis using GCMS (Qualitative Method)

Sr No	Name	Formula	Probability %
1	1,1'-Biphenyl, 2,4-dichloro-2',5'-dimethyl-	C <sub>14</sub> H <sub>12</sub> Cl <sub>2</sub>	42.3
2	Methaqualone	C <sub>16</sub> H <sub>14</sub> N <sub>2</sub> O	20.3
3	Pyridine, 2-bromo-6-phenyl-	C <sub>11</sub> H <sub>8</sub> BrN	40.8
4	Benzo[b][1,8]naphthyridine, 5-amino-7-ethyl-2,4-dimethyl-	C <sub>16</sub> H <sub>17</sub> N <sub>3</sub>	21.2
5	1H-Indole, 3-(2-methoxyethyl)-2-(2-pyridyl)-	C <sub>15</sub> H <sub>16</sub> N <sub>2</sub> O	39.8
6	Quinoxaline, 6-methyl-2-phenyl-	C <sub>15</sub> H <sub>12</sub> N <sub>2</sub>	36.6
7	4-Propylthio-5-bromo-pyrimidin-2(1H)-one	C <sub>7</sub> H <sub>9</sub> BrN <sub>2</sub> OS	45.7
8	Benzoic acid, 3,5-bis(1,1-dimethylethyl)-4-hydroxy-	C <sub>15</sub> H <sub>22</sub> O <sub>3</sub>	88.3
9	Benzene	C <sub>6</sub> H <sub>6</sub>	52.8

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10	Fumaronitrile	$C_4H_2N_2$	24.6
11	Benzo[e]pyrene	$C_{20}H_{12}$	51
12	Phosgene oxime	$CHCl_2NO$	16
13	Bismuthine, tripropyl-	$C_9H_{21}Bi$	98.5
14	Ethene, 1,2-difluoro-	$C_2H_2F_2$	35.6

Analyzed By,  
*FB* *Bhargava*  
 (P. N. Patel)  
 Sr. Sci. Asst.

Checked By,  
*Patel*  
 (Dr. T. L. Patel)  
 Scientific Officer

Approved By,  
*S. N. Agraval*  
 (Dr. S. N. Agraval)  
 Head, Central laboratory



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## ANALYSIS REPORT FOR FINGER PRINTING

Date: 08.01.2022

Type of Sample	Hazardous Waste water sample
Sample Collected by	Team: GPCB, Surat.
Sample Collection Date & Time	11:20Hrs, 06.01.2022
Source Detail	From natural drain at @500 mtr from incident place in downstream, GIDC, Sachin, Surat (21°05'37.3" N : 72°50'43.3"E)
Reference	Toxic Gas Accident @ Surat, Dated 06.01.2022
Central Lab Code	235
Date of Sample Received	07.01.2022
Test Parameter	Finger printing Analysis using GCMS (Qualitative Method)

Sr No	Name	Formula	Probability %
1	Phenol, 4-[2-(5-nitro-2-benzoxazolyl)ethenyl]-	C <sub>15</sub> H <sub>10</sub> N <sub>2</sub> O <sub>4</sub>	38.4
2	3,6-Ethano-2,7-methano-1H-cyclopropa[b]naphthalene, 1,1,2,3,4,5,6,7,8,8,9,9,10,10-tetrafluoro-1a,2,3,6,7,7a-hexahydro-1a-methyl-	C <sub>15</sub> H <sub>4</sub> F <sub>14</sub>	23.5
3	Methyl-4,6-dideoxy-4-(3,4-dideoxy-4-fluoro-1-glycero-tetronamido)-2-O-methylad-mannopyranoside	C <sub>12</sub> H <sub>22</sub> FNO <sub>6</sub>	21.9
4	3-(2-Hydroxy-6-methylphenyl)-4(3H)-quinazolinone	C <sub>15</sub> H <sub>12</sub> N <sub>2</sub> O <sub>2</sub>	18.7
5	Arsine	AsH <sub>3</sub>	36.9

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6	6-Nitro-2,3-dihydro-benzo[1,4]dioxine-2-carboxylic acid, methyl ester	C <sub>10</sub> H <sub>9</sub> NO <sub>6</sub>	18.3
7	2,4,6-Triazidopyridine-3,5-dicarbonitrile	C <sub>7</sub> N <sub>12</sub>	37.7
8	5-Methyl-4'-hydroxy-2-benzylidene-coumaran-3-one	C <sub>16</sub> H <sub>12</sub> O <sub>3</sub>	43.6
9	Benzoic acid, 3,5-bis(1,1-dimethylethyl)-4-hydroxy-	C <sub>15</sub> H <sub>22</sub> O <sub>3</sub>	65.5
10	2-Phenyl-1-benzimidazolyl)acetic acid	C <sub>15</sub> H <sub>12</sub> N <sub>2</sub> O <sub>2</sub>	38.5
11	5-Methoxy-6H-indolo[3,2,1-de][1,5]naphthyridin-6-one	C <sub>15</sub> H <sub>10</sub> N <sub>2</sub> O <sub>2</sub>	25.9
12	4(3H)-Quinazolinone, 2-amino-3-(2-pyridinylmethyl)-	C <sub>14</sub> H <sub>12</sub> N <sub>4</sub> O	25.1
13	Methaqualone	C <sub>16</sub> H <sub>14</sub> N <sub>2</sub> O	35.1
14	3H-Diazirine, 3,3-difluoro-	CF <sub>2</sub> N <sub>2</sub>	85.5
15	Ethene, 1,2-difluoro-	C <sub>2</sub> H <sub>2</sub> F <sub>2</sub>	40.5
16	4-Chloro-2-trifluoromethylbenzo[h]quinoline	C <sub>14</sub> H <sub>7</sub> ClF <sub>3</sub> N	20.2

Analyzed By,

*P. N. Patel*  
(P. N. Patel)  
Sr. Sci. Asst.

Checked By,

*T. I. Patel*  
(Dr. T. I. Patel)  
Scientific Officer

Approved By,

*S. N. Agrawal*  
(Dr. S. N. Agrawal)  
Head, Central laboratory



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Website : www.gpcb.gov.in

## ANALYSIS REPORT FOR FINGER PRINTING

Date: 08.01.2022

Type of Sample	Hazardous Waste water sample
Sample Collected by	Team: GPCB, Surat.
Sample Collection Date & Time	11:45Hrs, 06.01.2022
Source Detail	From natural drain at @100 mtr from incident place in upstream, GIDC, Sachin, Surat (21°05'39.0" N ; 72°50'57.9"E)
Reference	Toxic Gas Accident @ Surat, Dated 06.01.2022
Central Lab Code	236
Date of Sample Received	07.01.2022
Test Parameter	Finger printing Analysis using GCMS (Qualitative Method)

Sr No	Name	Formula	Probability %
1	2-Amino-6-benzyl-4-hydroxypteridine	C <sub>13</sub> H <sub>11</sub> N <sub>5</sub> O	49.6
2	2-Cyanosuccinonitrile	C <sub>5</sub> H <sub>3</sub> N <sub>3</sub>	24
3	1H-Indole, 3-(2-methoxyethyl)-2-(2-pyridyl)-	C <sub>16</sub> H <sub>16</sub> N <sub>2</sub> O	48.5
4	1,4-Naphthoquinone, 6-ethyl-2,3,5,7-tetrahydroxy-	C <sub>12</sub> H <sub>10</sub> O <sub>6</sub>	42.9
5	Benzene	C <sub>6</sub> H <sub>6</sub>	32.8
6	Phenol, 4-[2-(5-nitro-2-benzoxazolyl)ethenyl]-	C <sub>15</sub> H <sub>10</sub> N <sub>2</sub> O <sub>4</sub>	60
7	1,4-Epoxy-5,7-methano-1H-2,3-benzodioxepin, 1,4,8,9,9a,10-hexachloro-4,5,5a,6,7,9a-hexahydro-	C <sub>10</sub> H <sub>6</sub> Cl <sub>6</sub> O <sub>3</sub>	61.4
8	Benzoic acid, 3,5-bis(1,1-dimethylethyl)-4-hydroxy-	C <sub>15</sub> H <sub>22</sub> O <sub>3</sub>	36.1

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9	Pyrazolidine, 3,5-bis(phenylimino)-	$C_{15}H_{14}N_4$	19.2
10	7,7-Dibromo-4-methyl-2,6-diphenyl-2,6-diazabicyclo[2.2.1]heptane-3,5-dione	$C_{18}H_{14}Br_2N_2O_2$	44.9
11	Pyrimidine, 5-bromo-2,4-bis(methylthio)-	$C_5H_7BrN_2S_2$	35.1
12	3,5-Di-t-butyl-4-methoxy-1,4-dihydrobenzaldehyde	$C_{16}H_{26}O_2$	24.7
13	1,1'-Biphenyl, 2,4-dichloro-2',5'-dimethyl-	$C_{14}H_{12}Cl_2$	22.4
14	Fumaronitrile	$C_4H_2N_2$	26.2
15	5-(3,4,5-Trimethoxy-phenyl)-1H-[1,2,4]triazol-3-ylamine	$C_{11}H_{14}N_4O_3$	22.5
16	3H-Diazirine, 3,3-difluoro-	$CF_2N_2$	91.8
17	Ethene, 1,2-difluoro-	$C_2H_2F_2$	41

Analyzed By,  
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(P. N. Patel)  
Sr. Sci. Asst.

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Head, Central laboratory



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## ANALYSIS REPORT FOR FINGER PRINTING

Date: 08.01.2022

Type of Sample	Hazardous Waste water sample
Sample Collected by	Team: GPCB, Surat.
Sample Collection Date & Time	12:10Hrs, 06.01.2022
Source Detail	From natural drain at @250 mtr from incident place in upstream, GIDC, Sachin, Surat (21°05'38.3" N ; 72°50'57.8"E)
Reference	Toxic Gas Accident @ Surat, Dated 06.01.2022
Central Lab Code	237
Date of Sample Received	07.01.2022
Test Parameter	Finger printing Analysis using GCMS (Qualitative Method)

Sr No	Name	Formula	Probability %
1	(3E,5Z)-3,5-Undecadien-1-yne	C11H16	21.5
2	2-Amino-6-benzyl-4-hydroxypteridine	C13H11N5O	19.3
3	Chloromethyl chloroacetate	C3H4Cl2O2	60.4
4	Benzoic acid, 3,5-bis(1,1-dimethylethyl)-4-hydroxy-	C15H22O3	63.7
5	Fumaronitrile	C4H2N2	17.2
6	14H-Dibenzo[a,j]xanthene, 14-methyl-	C22H16O	11.7
7	6-Methyl-4-phenyl-quinazoline 3-oxide	C15H12N2O	33.3
8	2-Amino-6-benzyl-4-hydroxypteridine	C13H11N5O	14.9
9	2-1-Phenyl ethylidene-hydrazono-3-methyl-2,3-dihydrobenzothiazole	C16H15N3S	14.7

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10	1,1'-Biphenyl, 2,4-dichloro-2',5'-dimethyl-	C14H12Cl2	15.6
11	4-Pyridinamine, 3,5-dibromo-	C5H4Br2N2	23.6
12	Benzo[e]pyrene	C20H12	60.1
13	2-Imino-5-phenyl-1,2-dihydro-3H-1,3,4-benzotriazepine	C14H12N4	20.6
14	[1,2]Dithiolo[1,5-b][1,2]dithiole-7-SIV, 3-phenyl-	C11H8S3	17.5
15	3H-Diazirine, 3,3-difluoro-	CF2N2	40.2

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## ANALYSIS REPORT FOR FINGER PRINTING

Date: 12.01.2022

Type of Sample	Hazardous Waste water Sample
Sample Collected by	Team: GPCB, Surat.
Sample Collection Date & Time	12:30 Hrs, 06.01.2022
Source Detail	From natural drain at @500 mtr from incident place in upstream, GIDC, Sachin, Surat (21°05'37.8" N ; 72°51'11.2"E)
Reference	Toxic Gas Accident @ Surat, Dated 06.01.2022
Central Lab Code	238
Date of Sample Received	07.01.2022
Test Parameter	Finger printing Analysis using GCMS (Qualitative Method).

Sr No	Name	Formula	Probability %
1	Pyrazol-5-ol, 3-(3,4,5-trimethoxyphenyl)-	C <sub>12</sub> H <sub>14</sub> N <sub>2</sub> O <sub>4</sub>	42
2	4H-1-Benzopyran-4-one, 6,7-dimethoxy-3-phenyl-	C <sub>17</sub> H <sub>14</sub> O <sub>4</sub>	22
3	5-Bromonicotinic acid N-oxide	C <sub>6</sub> H <sub>4</sub> BrNO <sub>3</sub>	14
4	Benzo[e]pyrene	C <sub>20</sub> H <sub>12</sub>	19.4
5	4,7-Ethano-1,3-methano-1H-dicycloprop[c,i]indene, 1,2,2,3,4,5,6,7,8,8,9,9,10,10-tetrafluoro-1a,2,2a,3,4,7-hexahydro-1a-methyl-	C <sub>15</sub> H <sub>4</sub> F <sub>14</sub>	31.8
6	1H-Indole, 3-(2-methoxyethyl)-2-(2-pyridyl)-	C <sub>16</sub> H <sub>16</sub> N <sub>2</sub> O	53
7	2,3-Dihydro-2-methyl-4-(4-methylphenyl)-1H-1,5-benzodiazepine	C <sub>17</sub> H <sub>18</sub> N <sub>2</sub>	42.1
8	1,1'-Biphenyl, 2,4-dichloro-2',5'-dimethyl-	C <sub>14</sub> H <sub>12</sub> Cl <sub>2</sub>	39.4

9	Ethyl Chloride	$C_2H_5Cl$	45.5
10	Sulfur dioxide	$O_2S$	25.9
11	Indolizine, 2-(4-methylphenyl)-	$C_{15}H_{13}N$	85.1
12	Ethene, 1,2-difluoro-	$C_2H_2F_2$	36.6
13	2-Cyanosuccinonitrile	$C_5H_3N_3$	46
14	Fumaronitrile	$C_4H_2N_2$	47.7

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## ANALYSIS REPORT FOR FINGER PRINTING

Date: 12.01.2022

Type of Sample	Hazardous Waste water Sample
Sample Collected by	Team: GPCB, Surat.
Sample Collection Date & Time	12:40 Hrs , 06.01.2022
Source Detail	From natural drain at @600 mtr from incident place in upstream, GIDC, Sachin, Surat (21°05'37.8" N ; 72°51'11.2"E)
Reference	Toxic Gas Accident @ Surat, Dated 06.01.2022
Central Lab Code	239
Date of Sample Received	07.01.2022
Test Parameter	Finger printing Analysis using GCMS (Qualitative Method)

Sr No	Name	Formula	Probability %
1	(2-Phenyl-1-benzimidazolyl)acetic acid	C <sub>15</sub> H <sub>12</sub> N <sub>2</sub> O <sub>2</sub>	24.6
2	2,3-Dihydroxy-6-nitroquinoxaline	C <sub>8</sub> H <sub>5</sub> N <sub>3</sub> O <sub>4</sub>	43.0
3	2-Amino-6-benzyl-4-hydroxypteridine	C <sub>13</sub> H <sub>11</sub> N <sub>5</sub> O	47.8
4	Selenourea, phenyl-	C <sub>7</sub> H <sub>8</sub> N <sub>2</sub> Se	14.7
5	1,1'-Biphenyl, 2,4-dichloro-2',5'-dimethyl-	C <sub>14</sub> H <sub>12</sub> Cl <sub>2</sub>	16.6
6	Methaqualone	C <sub>16</sub> H <sub>14</sub> N <sub>2</sub> O	51.1
7	Fumaronitrile	C <sub>4</sub> H <sub>2</sub> N <sub>2</sub>	49.5
8	1H-Indole, 3-(2-methoxyethyl)-2-(2-pyridyl)-	C <sub>16</sub> H <sub>16</sub> N <sub>2</sub> O	52.4
9	6,7-Benzo-phenothiazine-5,5-dioxide	C <sub>16</sub> H <sub>11</sub> NO <sub>2</sub> S	47.6
10	Bismuthine, tripropyl-	C <sub>9</sub> H <sub>21</sub> Bi	40.5
11	2,3-Dihydro-2-methyl-4-(4-methylphenyl)-1H-1,5-benzodiazepine	C <sub>17</sub> H <sub>18</sub> N <sub>2</sub>	48.7

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12	L-Alanine, 3-sulfo-	$C_3H_7NO_5S$	43.6
13	2,4,6-Triazidopyridine-3,5-dicarbonitrile	$C_7N_{12}$	33.6
14	Benzoic acid, 3,5-bis(1,1-dimethylethyl)-4-hydroxy-	$C_{15}H_{22}O_3$	56.2
15	Aminomethanesulfonic acid	$CH_5NO_3S$	15.1
16	Sulfur dioxide	$O_2S$	55
17	Benzene	$C_6H_6$	64.8
18	3H-Diazirine, 3,3-difluoro-	$CF_2N_2$	90.8

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## ANALYSIS REPORT FOR FINGER PRINTING

Type of Sample	Hazardous Waste water Sample	Date: 12.01.2022
Sample Collected by	Team: GPCB, Surat.	
Sample Collection Date & Time	22:40 Hrs, 06.01.2022	
Source Detail	Wastewater from natural drain at incidence place, Nr. Vishwaprem D&P Mills, P-6,Rd-3,GIDC-Sachin (21°05'40.0" N ; 72°50'51.2"E)	
Reference	Toxic Gas Accident @ Surat, Dated 06.01.2022	
Central Lab Code	240	
Date of Sample Received	07.01.2022	
Test Parameter	Finger printing Analysis using GCMS (Qualitative Method)	

Sr No	Name	Formula	Probability %
1	1H-Indole, 3-(2-methoxyethyl)-2-(2-pyridyl)-	C <sub>16</sub> H <sub>16</sub> N <sub>2</sub> O	44.2
2	5H-2,3-Benzodiazepine, 1-phenyl-	C <sub>15</sub> H <sub>12</sub> N <sub>2</sub>	24.2
3	Benzene	C <sub>6</sub> H <sub>6</sub>	26.5
4	3,5-Di-t-butyl-4-methoxy-1,4-dihydrobenzaldehyde	C <sub>16</sub> H <sub>26</sub> O <sub>2</sub>	24.9
5	Benzenemethanol, α-butyl-4-iodo-	C <sub>11</sub> H <sub>15</sub> IO	75.7
6	Bismuthine, tripropyl-	C <sub>9</sub> H <sub>21</sub> Bi	61.5
7	2(1H)-Quinolinone, 4-(4-methoxyphenoxy)-	C <sub>16</sub> H <sub>13</sub> NO <sub>3</sub>	39.5
8	Benzenemethanol, α-butyl-4-iodo-	C <sub>11</sub> H <sub>15</sub> IO	31.8
9	Benzoic acid, 3,5-bis(1,1-dimethylethyl)-4-hydroxy-	C <sub>15</sub> H <sub>22</sub> O <sub>3</sub>	29.5
10	2-Phenyl-6,7-dimethylquinoxaline	C <sub>16</sub> H <sub>14</sub> N <sub>2</sub>	41.7

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11	2-Aminoethyl hydrogen sulfate	$\text{C}_2\text{H}_7\text{NO}_4\text{S}$	14.3
12	Rhenium, tricarbonyl( $\eta^5$ -2,4-cyclopentadien-1-yl)-	$\text{C}_8\text{H}_5\text{O}_3\text{Re}$	18.1
13	Dimethyl Sulfoxide	$\text{C}_2\text{H}_6\text{OS}$	32.5
14	3H-Diazirine, 3,3-difluoro-	$\text{CF}_2\text{N}_2$	88

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## ANALYSIS REPORT FOR FINGER PRINTING

Date: 12.01.2022

Type of Sample	Hazardous Waste water Sample
Sample Collected by	Team: GPCB, Surat.
Sample Collection Date & Time	23:10 Hrs , 06.01.2022
Source Detail	From natural drain at @500 mtr from incident place in downstream, GIDC, Sachin, Surat (21°05'37.3" N ; 72°50'43.3"E)
Reference	Toxic Gas Accident @ Surat, Dated 06.01.2022
Central Lab Code	242
Date of Sample Received	07.01.2022
Test Parameter	Finger printing Analysis using GCMS (Qualitative Method)

Sr No	Name	Formula	Probability %
1	5-Amino-2-isopropyl-1-phenyl-2,3(1H)-dihydro-pyrrole-3,3,4-tricarbonitrile	C <sub>16</sub> H <sub>15</sub> N <sub>5</sub>	27.2
2	1,4-Naphthoquinone, 6-ethyl-2,3,5,7-tetrahydroxy-	C <sub>12</sub> H <sub>10</sub> O <sub>6</sub>	23.8
3	4,4,4-Trifluorobutanol	C <sub>4</sub> H <sub>7</sub> F <sub>3</sub> O	27.6
4	5-Methoxy-6H-indolo[3,2,1-de][1,5]naphthyridin-6-one	C <sub>15</sub> H <sub>10</sub> N <sub>2</sub> O <sub>2</sub>	20.5
5	1H-Indole, 3-(2-methoxyethyl)-2-(2-pyridyl)-	C <sub>16</sub> H <sub>16</sub> N <sub>2</sub> O	73.2
6	1,4-Naphthoquinone, 6-ethyl-2,3,5,7-tetrahydroxy-	C <sub>12</sub> H <sub>10</sub> O <sub>6</sub>	20.1
7	Benzenamine, N-[[2-(1-methylethyl)phenyl]phenylmethylene]-	C <sub>22</sub> H <sub>21</sub> N	13.4
8	Benzoic acid, 3,5-bis(1,1-dimethylethyl)-4-hydroxy-	C <sub>15</sub> H <sub>22</sub> O <sub>3</sub>	66.6
9	2-Amino-6-benzyl-4-hydroxypteridine	C <sub>13</sub> H <sub>11</sub> N <sub>5</sub> O	51.3
10	1,5-Hexadiyne	C <sub>6</sub> H <sub>6</sub>	11.7

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11	1,1'-Biphenyl, 2,4-dichloro-2',5'-dimethyl-	$C_{14}H_{12}Cl_2$	31.1
12	1H-Benzimidazole, 1-(2-phenylethenyl)-, (E)-	$C_{15}H_{12}N_2$	22.7
13	1,2-Benzenedicarboxylic acid, 4-methyl-5-(1-methylethyl)-, dimethyl ester	$C_{11}H_7BrO_2$	11.6
14	Mannitol, O-2,3,4,6-tetra-O-methyl-β-D-mannopyranosyl-(1.fwdarw.4)-O-2,3,6-tri-O-methyl-β-D-mannopyranosyl-(1.fwdarw.3)-1,2,4,5,6-penta-O-methyl-, D-	$C_{30}H_{58}O_{16}$	18.6
15	Methaqualone	$C_{16}H_{14}N_2O$	59.4
16	2-Hydroxy-3-(thiophen-2-yl)methyl-5-methoxy-1,4-benzoquinone	$C_{12}H_{10}O_4S$	42.8
17	3H-Diazirine, 3,3-difluoro-	$CF_2N_2$	60.7

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## ANALYSIS REPORT FOR FINGER PRINTING

Date: 12.01.2022

Type of Sample	Hazardous Waste water Sample
Sample Collected by	Team: GPCB, Surat.
Sample Collection Date & Time	23:30 Hrs , 06.01.2022
Source Detail	From natural drain at @100 mtr from incident place in upstream, GIDC, Sachin, Surat (21°05'39.0" N ; 72°50'57.9"E)
Reference	Toxic Gas Accident @ Surat, Dated 06.01.2022
Central Lab Code	243
Date of Sample Received	07.01.2022
Test Parameter	Finger printing Analysis using GCMS (Qualitative Method)

Sr No	Name	Formula	Probability %
1	1H-Purine-2,6-dione, 3,7-dihydro-1,3-dimethyl-7-[2-[(1-methyl-2-phenylethyl)amino]ethyl]-	C <sub>18</sub> H <sub>23</sub> N <sub>5</sub> O <sub>2</sub>	44.1
2	5-Amino-2-isopropyl-1-phenyl-2,3(1H)-dihydro-pyrrole-3,3,4-tricarbonitrile	C <sub>16</sub> H <sub>15</sub> N <sub>5</sub>	33.2
3	Phenol, 4-[2-(5-nitro-2-benzoxazolyl)ethenyl]-	C <sub>15</sub> H <sub>10</sub> N <sub>2</sub> O <sub>4</sub>	24.7
4	Pyrazolidine, 3,5-bis(phenylimino)-	C <sub>15</sub> H <sub>14</sub> N <sub>4</sub>	21.3
5	Fumaronitrile	C <sub>4</sub> H <sub>2</sub> N <sub>2</sub>	18.8
6	Zolpidem	C <sub>19</sub> H <sub>21</sub> N <sub>3</sub> O	17.7
7	1H-Indole, 3-(2-methoxyethyl)-2-(2-pyridyl)-	C <sub>16</sub> H <sub>16</sub> N <sub>2</sub> O	47.7
8	1,4-Naphthoquinone, 6-ethyl-2,3,5,7-tetrahydroxy-	C <sub>12</sub> H <sub>10</sub> O <sub>6</sub>	16.2

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9	3'-Methyl-2-benzylidene-coumaran-3-one	C <sub>16</sub> H <sub>12</sub> O <sub>2</sub>	16.9
10	Benzoic acid, 3,5-bis(1,1-dimethylethyl)-4-hydroxy-	C <sub>15</sub> H <sub>22</sub> O <sub>3</sub>	54.1
11	[2,6'-Bi-2H-1-benzopyran]-4(3H)-one, 3',4'-dihydro-3,5,7-trihydroxy-5'-methoxy-2',2'-dimethyl-, (2S-trans)-	C <sub>21</sub> H <sub>22</sub> O <sub>7</sub>	26.8
12	1,2-Benzenedicarboxylic acid, 4-methyl-5-(1-methylethyl)-, dimethyl ester	C <sub>14</sub> H <sub>18</sub> O <sub>4</sub>	58.1
13	Dibenzo[cd,g]indazole-3-sulfonic acid, 2,6-dihydro-6-oxo-	C <sub>14</sub> H <sub>8</sub> N <sub>2</sub> O <sub>4</sub> S	37.1
14	2-Chloro-3-methoxydibenzo-p-dioxin	C <sub>13</sub> H <sub>9</sub> ClO <sub>3</sub>	59.4
15	Naphthalene, 1,8-bis(bromomethyl)-	C <sub>12</sub> H <sub>10</sub> Br <sub>2</sub>	19.3
16	2-Amino-6-benzyl-4-hydroxypteridine	C <sub>13</sub> H <sub>11</sub> N <sub>5</sub> O	28.9
17	Phenol, 2,6-dibromo-	C <sub>6</sub> H <sub>4</sub> Br <sub>2</sub> O	18.7
18	4-Pyridinamine, 3,5-dibromo-	C <sub>5</sub> H <sub>4</sub> Br <sub>2</sub> N <sub>2</sub>	21.2
19	3,5-Diphenyl-4,4-dimethyl-pyrazole-1,2-dioxide	C <sub>17</sub> H <sub>16</sub> N <sub>2</sub> O <sub>2</sub>	71.5
20	Dimethyl Sulfoxide	C <sub>2</sub> H <sub>6</sub> OS	60.3
21	Ethene, 1,2-difluoro-	C <sub>2</sub> H <sub>2</sub> F <sub>2</sub>	40.2

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## ANALYSIS REPORT FOR FINGER PRINTING

Date: 12.01.2022

Type of Sample	Hazardous Waste water Sample
Sample Collected by	Team: GPCB, Surat.
Sample Collection Date & Time	23:30 Hrs , 06.01.2022
Source Detail	From natural drain at @250 mtr from incident place in upstream, GIDC, Sachin, Surat (21°05'38.3" N ; 72°50'57.8"E)
Reference	Toxic Gas Accident @ Surat, Dated 06.01.2022
Central Lab Code	244
Date of Sample Received	07.01.2022
Test Parameter	Finger printing Analysis using GCMS (Qualitative Method)

Sr No	Name	Formula	Probability %
1	Benzene	C <sub>6</sub> H <sub>6</sub>	44.6
2	Pyridine, 1,4-dihydro-1-phenyl-4-(1-phenyl-4(1H)-pyridinylidene)-	C <sub>22</sub> H <sub>18</sub> N <sub>2</sub>	31.2
3	1H-Indole, 3-(2-methoxyethyl)-2-(2-pyridyl)-	C <sub>16</sub> H <sub>16</sub> N <sub>2</sub> O	32.6
4	Benzo[e]pyrene	C <sub>20</sub> H <sub>12</sub>	45.2
5	2-Amino-6-benzyl-4-hydroxypteridine	C <sub>13</sub> H <sub>11</sub> N <sub>5</sub> O	34.2
6	Phenol, 4-[2-(5-nitro-2-benzoxazolyl)ethenyl]-	C <sub>15</sub> H <sub>10</sub> N <sub>2</sub> O <sub>4</sub>	52.4
7	(2-Phenyl-1-benzimidazolyl)acetic acid	C <sub>15</sub> H <sub>12</sub> N <sub>2</sub> O <sub>2</sub>	30.1
8	Benzoic acid, 3,5-bis(1,1-dimethylethyl)-4-hydroxy-	C <sub>15</sub> H <sub>22</sub> O <sub>3</sub>	85.4
9	Pyridazine-3,5-dicarbonitrile, 1,6-dihydro-4-	C <sub>12</sub> H <sub>7</sub> N <sub>7</sub> O <sub>2</sub>	21.8

Clean Gujarat Green Gujarat

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	amino-6-imino-1-(2-nitrophenyl)-		
10	Methaqualone	$C_{16}H_{14}N_2O$	47.9
11	2-Chloro-3-methoxydibenzo-p-dioxin	$C_{13}H_9ClO_3$	46.3
12	2H-Naphtho[1,2-b]pyrane-3-carbonitrile, 4-methyl-2-oxo-	$C_{15}H_9NO_2$	26.2
13	1,4-Naphthoquinone, 6-ethyl-2,3,5,7-tetrahydroxy-	$C_{12}H_{10}O_6$	20.8
14	Pyrazolidine, 3,5-bis(phenylimino)-	$C_{15}H_{14}N_4$	38.2
15	1-[1-Hydroxy-3-methyl-1-(2-methylallyl)but-3-enyl]cyclopropanecarboxylic acid, ethyl ester	$C_{15}H_{24}O_3$	66.8
16	Bismuthine, tripropyl-	$C_9H_{21}Bi$	91.3
17	Ethene, 1,2-difluoro-	$C_2H_2F_2$	30.2
18	3H,4H,5H-Dithiolo[3,4-b:4,3-E]1,4-thiazine-3,5-dione	$C_6HNO_2S_5$	31.1

Analyzed By

*P. N. Patel*  
P. N. Patel  
Sr. Sci. Asst.

Checked By

*P. N. Patel*  
Dr. T. L. Patel  
Scientific Officer

Approved By

*S. N. Agravat*  
Dr. S. N. Agravat  
Head, Central laboratory



# GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN

Sector-10-A, Gandhinagar-382 010

Phone : (079) 23226295

Fax : (079) 23232156

Website : www.gpcb.gov.in

## ANALYSIS REPORT FOR FINGER PRINTING

Date: 12.01.2022

Type of Sample	Hazardous Waste water Sample
Sample Collected by	Team: GPCB, Surat.
Sample Collection Date & Time	23:45 Hrs, 06.01.2022
Source Detail	From natural drain at @500 mtr from incident place in upstream, GIDC, Sachin, Surat (21°05'37.8" N ; 72°51'11.2"E)
Reference	Toxic Gas Accident @ Surat, Dated 06.01.2022
Central Lab Code	245
Date of Sample Received	07.01.2022
Test Parameter	Finger printing Analysis using GCMS (Qualitative Method)

Sr No	Name	Formula	Probability %
1	Quinazolin-4-yl-O-tolyl-amine	C <sub>15</sub> H <sub>13</sub> N <sub>3</sub>	14.5
2	1H-Indole, 3-(2-methoxyethyl)-2-(2-pyridyl)-	C <sub>16</sub> H <sub>16</sub> N <sub>2</sub> O	45.3
3	Pyrazolidine, 3,5-bis(phenylimino)-	C <sub>15</sub> H <sub>14</sub> N <sub>4</sub>	28.3
4	2,4,6,8-Tetrathiatricyclo[3.3.1.1(3,7)]decane, 9,9,10-trimethyl-	C <sub>9</sub> H <sub>14</sub> S <sub>4</sub>	20.8
5	Methaqualone	C <sub>16</sub> H <sub>14</sub> N <sub>2</sub> O	42.3
6	1H-Benzimidazole, 1-(2-phenylethenyl)-, (E)-	C <sub>15</sub> H <sub>12</sub> N <sub>2</sub>	28.8
7	1H-Pyrazole, 1,3-diphenyl-	C <sub>15</sub> H <sub>12</sub> N <sub>2</sub>	27.9
8	Dibenz[a,h]anthracene, 1,2,3,4-tetrahydro-	C <sub>22</sub> H <sub>18</sub>	16.7
9	3,5-Di-t-butyl-4-methoxy-1,4-	C <sub>16</sub> H <sub>26</sub> O <sub>2</sub>	29.6

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	dihydrobenzaldehyde		
10	3-Benzylquinoline	$C_{18}H_{13}N$	17.3
11	1,3-Dihydro-5-phenyl-2H-1,4-benzodiazepin-2-one	$C_{15}H_{12}N_2O$	49.6
12	2-Amino-6-benzyl-4-hydroxypteridine	$C_{13}H_{11}N_5O$	41.2
13	Benzo[e]pyrene	$C_{20}H_{12}$	77.6
14	7,7-Dibromo-4-methyl-2,6-diphenyl-2,6-diazabicyclo[2.2.1]heptane-3,5-dione	$C_{18}H_{14}Br_2N_2O_2$	23.8
15	2,4,6-Triazidopyridine-3,5-dicarbonitrile	$C_7N_{12}$	86.7
16	3H-Diazirine, 3,3-difluoro-	$CF_2N_2$	71.9

Analyzed By

*P. N. Patel*  
P. N. Patel  
Sr. Sci. Asst.

Checked By  
for  
*BN Patel*

Dr. T. L. Patel  
Scientific Officer

Approved By

*S. N. Agravat*  
Dr. S.N. Agravat  
Head, Central laboratory



# GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN

Sector-10-A, Gandhinagar-382 010

Phone : (079) 23226295

Fax : (079) 23232156

Website : www.gpcb.gov.in

## ANALYSIS REPORT FOR FINGER PRINTING

Date: 12.01.2022

Type of Sample	Hazardous Waste water Sample
Sample Collected by	Team: GPCB, Surat.
Sample Collection Date & Time	23:55 Hrs, 06.01.2022
Source Detail	From natural drain at @600 mtr from incident place in upstream, GIDC, Sachin, Surat (21°05'37.8" N ; 72°51'11.2"E)
Reference	Toxic Gas Accident @ <u>Surat</u> , Dated 06.01.2022
Central Lab Code	246
Date of Sample Received	07.01.2022
Test Parameter	Finger printing Analysis using GCMS (Qualitative Method)

Sr No	Name	Formula	Probability %
1	Methaqualone	C <sub>16</sub> H <sub>14</sub> N <sub>2</sub> O	26.0
2	Fumaronitrile	C <sub>4</sub> H <sub>2</sub> N <sub>2</sub>	27.1
3	4-Pyridinamine, 3,5-dibromo-	C <sub>5</sub> H <sub>4</sub> Br <sub>2</sub> N <sub>2</sub>	29.9
4	1,4-Naphthoquinone, 6-ethyl-2,3,5,7-tetrahydroxy-	C <sub>12</sub> H <sub>10</sub> O <sub>6</sub>	35.6
5	3,5-Di-t-butyl-4-methoxy-1,4-dihydrobenzaldehyde	C <sub>16</sub> H <sub>26</sub> O <sub>2</sub>	38.0
6	2-p-Chlorophenyl-4-pyridinecarboxaldehyde N-oxide	C <sub>12</sub> H <sub>8</sub> ClNO <sub>2</sub>	27.2
7	4-Iodothioanisole	C <sub>7</sub> H <sub>7</sub> IS	27.1
8	1,3,2-Benzodioxaborole, 2-(2-phenylethynyl)-	C <sub>14</sub> H <sub>9</sub> BO <sub>2</sub>	16.3

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9	Quinazoline, 3,4-dihydro-2-allylthio-4-spirocyclohexane-	$C_{16}H_{24}N_2S$	19.9
10	5-Amino-2-isopropyl-1-phenyl-2,3(1H)-dihydro-pyrrole-3,3,4-tricarbonitrile	$C_{16}H_{15}N_5$	30.5
11	1H-Indole, 3-(2-methoxyethyl)-2-(2-pyridyl)-	$C_{16}H_{16}N_2O$	27.6
12	Benzoic acid, 3,5-bis(1,1-dimethylethyl)-4-hydroxy-	$C_{15}H_{22}O_3$	37.2
13	3(2H)-Benzofuranone, 6-methoxy-2-[(3-methoxyphenyl)methylene]-, (E)-	$C_{17}H_{14}O_4$	44.7
14	1,2,4-Trioxolane	$C_2H_4O_3$	82.6
15	Dimethyl Sulfoxide	$C_2H_6OS$	59.5
16	1,2,4-Benzenetricarboxylic acid, 1,2-dimethyl ester	$C_{11}H_{10}O_6$	68

Analyzed By

*P.N. Patel*  
P. N. Patel  
Sr. Sci. Asst.

Checked By  
*for BN Patel*

Dr. T. L. Patel  
Scientific Officer

Approved By

*S.N. Agravat*  
Dr. S.N. Agravat  
Head, Central laboratory

# Gujarat Pollution Control Board

ISO – 9001-2008 & ISO – 14001-2004 Certified Organisation  
338, Belgium Square, Typical floor, silver Plaza Complex,  
Opp. Linear Bus stand, Ring Road, Surat-395 003. Phone: 2442696  
Website : [www.gpcb.gov.in](http://www.gpcb.gov.in) XGN website: <http://gpcb.xgn.gujarat.gov.in>  
E-mail: [ro-gpcb-sura@gujarat.gov.in](mailto:ro-gpcb-sura@gujarat.gov.in) GST No. 24SRTG00481F1DK

No. GPCB/Surat/RTI/ID No.660/7042/2021-2022

Dated: 01 Feb 2022

Sample-G  
(See Rule-4(1))

Regarding furnishing and/or refusing that information to the applicant

Sender: Public Information Officer  
Gujarat Pollution Control Board, Surat

To,  
Ganshyambhai Dhirajlal Dobariya,  
1003, Shyam Luxury,  
Near Jolly Residency, Vesu,  
Surat.

Subject: Regarding your appeal dated 31-01-2022

Mr,

Your RTI subject under the Right to Information Act 2005 dated 31-01-2022 has been received at this office on 31-01-2022. (Total Pages of Information: 33)

- Pursuant to the above subject, With reference to crime committed by you at Sachin GIDC and registered at Sachin GIDC Police Station, the Board has sought a copy of the report of M/s Sahajanand color yarn and incident spot sample fingerprint done by "Central Laboratory, Sector-10-A, Gandhinagar". As per available records of the office here, the fingerprint report (Central Lab) of the above sample taken on 06/01/2022 is identical herewith. (Total Pages of Information: 33)

Chapter No. 2 of Right to Information Act-2005 (Right to Information and Responsibilities of Public Sata Mandal) point No. 7 (Disposal of Requests) Where the information concerned is related to the life or liberty of a person, the information provided within 48 hours of receipt of the request.

If you are aggrieved with the above decision, you can appeal to the First Appeal Officer within 30 days from the date of decision, the details of which are as follows.

First Appeal Officer's Detail,  
Mr. M. V. Patel  
Gujarat Pollution Control Board,  
"Paryavaran Bhavan",  
Sector-10-A, Gandhinagar.

(Dr. J.D. Oza)  
Public Information Officer and Regional Officer  
Gujarat Pollution Control Board, Surat.  
Tel. No. 0261-2442696

Enclosed: as above



# Sachin Infra Environment Ltd.

Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT - 394 230.  
Tel. : (0261) 2910349, E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com

## RECEIPT

S. No. 2746/18-19

Date 28-12-17

Received with thanks from Mr. / Mrs. Subhajanand Colaria Jain  
\_\_\_\_\_ a sum of Rupees 2500000 (Rupees Twenty  
Five lakh only \_\_\_\_\_ only)

by Cash / Cheque No. 000113 Dated 27-12-2017 of Kutch

Against Bill No. \_\_\_\_\_ for the Month of 1 new chamber feed

₹ 2500000

\*Cheque Subject to realisation

For, Sachin Infra Environment Ltd.

*Rutelks*  
(Authorised Signatory)



# Sachin Infra Environment Ltd.

Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT - 394 230.  
Tel. : (0261) 2910349, E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com

## RECEIPT

S. No. 2747/18.14

Date 28-12-17

Received with thanks from Mr. / Mrs. Sahajward Colour form  
\_\_\_\_\_ a sum of Rupees 20000 (Rupees Twenty  
One lakh only)

by Cash / Cheque No. 000112 Dated 27-12-2017 of Kotruk only

Against Bill No. \_\_\_\_\_ for the Month of New Membership Fee

200000

For, Sachin Infra Environment Ltd.

Rutbek D  
(Authorised Signatory)

\*Cheque Subject to realisation

# GLORY PROCESSORS LLP

Dt.: -20/12/2019

To,  
The Chairman,  
SACHIN INFRA ENVIRONMENT LTD.,  
Sachin G.I.D.C.,  
Sachin, Surat-394230

Sub.: -Transfer of chambers to SAHAJANAND COLOUR YARN.

Dear Sir,

As above subject we want to transfer 2 chambers from GLORY PROCESSORS LLP. To SAHAJANAND COLOUR YARN. For your kind reference. Kindly do all the documentary work and issue a certificate to us at the earliest.

Thanking You,

*Ayaz Bausaf*



GLORY PROCESSORS LL  
*Ayaz Bausaf*  
Authorized Signator

PLOT NO. 8208/1&2P, ROAD NO.82, GIDC, SACHIN, SURAT-394230  
MO :8000999666

# GLORY PROCESSORS LLP

Dt.: -20/12/2019

To,  
The Chairman,  
SACHIN INFRA ENVIRONMENT LTD.,  
Sachin G.I.D.C.,  
Sachin, Surat-394230

Sub.: -N.O.C For transfer 2 chambers to SAHAJANAND COLOUR YARN.

Dear Sir,

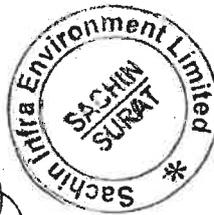
As above subject we have no objection to transfer the 2 chambers to M/S. SAHAJANAND COLOUR YARN and with respect that all dues clear at our end.

Thanking you,

*Ayuni Baiswal*

For Glory Processors LLP

*Ayuni Baiswal*  
Authorised Signatory



PLOT NO. 8208/1&2P, ROAD NO.82, GIDC, SACHIN, SURAT-394230  
MO :8000999666

# GLORY PROCESSORS LLP

9-1-2020

To,

Sabajanand Color Yarn,

5582, GIDC, Sachin, Surat

Sir,

We confirm that we have sold 2 Chambers (Chambers) of Sachin Infra Environment Ltd @ 300000=00 each.

We have received full and final Payment of Rs 600000=00 against it.

Thanks & Regards,

For Glory Processors LLP  
Ajay Baniwal  
Authorised Signatory

PLOT NO. 8208/1&2P, ROAD NO.82, GIDC, SACHIN, SURAT-394230

MO:8000999666



# Sachin Infra Environment Ltd.

ISO 14001:2004 CERTIFIED COMPANY

Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.

Tel. : (0261) 2910349

E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com

## RECEIPT

Receipt No : 551

Date : 20/12/2019

Received with thanks from Sahjanand Colour Yarn

of Chamber Transfer Fees

the sum of Rupees (200000.00) Two Lakh Only

by Cash/Cheque No. 002538

in full/part payment of our

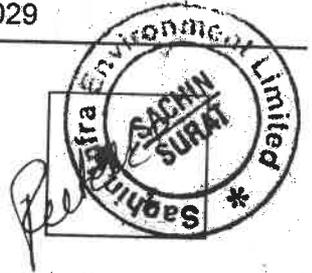
Bill No. Chamber Transfer Fee

Dated 20-12-2029

drawn on KOTAK

Surat

GSTIN No. : 24AADCS3847B1ZO \* PAN : AADCS3847B



**Rs. 200000.00**

(Receipt is valid Subject to Realization of Cheque)

Sachin Infra Environment Ltd.



# Sachin Infra Environment Ltd.

CIN : U29197GJ1998PLC033820  
 ISO 14001:2004 CERTIFIED COMPANY  
 Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
 B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
 Tel. : (0261) 2910349  
 E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com  
 www.sielcetp.in

Dec 19

~: BILL FOR EFFLUENT TREATMENT :~

GSTIN Number : 24AADCS3847B1ZO Tax Is Payable On Reverse Charge: (Yes/No) : NO Invoice Number: 754/19-20 Invoice Date : 31/12/2019 State Code : 24 State : Gujarat	Date & Time of Supply : 31/12/2019 Place OF Supply: Gujarat Payment Terms : Net-10 Rcm : Not Applicable Pan No : AADCS 3847 B
---	---

Details of Receiver (Billed to)	Details of Consignee (Shipped to)
Sahjanand Colour Yarn PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN Cont. Person : Pravin Purohit Cont. No : 961020208 GSTIN Number : 24AEPPD1706H2ZT State : Gujarat	Ship To PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN Cont. Person : Pravin Purohit Cont. No : 961020208 GSTIN Number : 24AEPPD1706H2ZT State : Gujarat

SR NO.	DESCRIPTION	SAC CODE	Rate	Disc %	Taxable value	CGST		SGST	
						Rate	Amount	Rate	Amount
	ADDITIONAL MAINTANANCE COST No of Membership FEET : 20 Charge Per FEET : 500	999432	500.00	0.00	10000.00	6.00	600.00	6.00	600.00
Treatment Charges For the Month : Dec-19									
TOTAL						10000.00	600.00		600.00
Invoice Total									11200.00

Invoice Value (In Words) : Eleven Thousand Two Hundred Only

Bank Name : ICICI Bank Ltd Branch Name : GIDC SACHIN A/c No. : 218705000026 A/c Type : Current IFSC Code : ICIC0002187
--

<b>CONDITIONS:</b> (A) Payment should be made before 10/01/2020 (B) All DD/Cheques must be in favour of " Sachin Infra Environment Ltd " and Payable at Surat only. (C) Payment should be made at Plant Office at C.E.T.P. the Company Between 10.00 A.M. to 06.00 P.M. (D) Interest will be charge @ 18% on Delay Payment. (E) T.D.S. will be applicable for Deduction Tax at Source @ 2% for the Month of Dec-19 (F) Contact No. Mr. Mansuri : 97140 10011 Mr. Yashlok Upadhyay : 97140 10032	For, Sachin Infra Environment Ltd          AUTHORISED SIGNATORY
--	---

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# Sachin-Infra-Environment Ltd.

ISO 14001:2004 CERTIFIED COMPANY

Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.

Tel. : (0261) 2910349

E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com

## RECEIPT

Receipt No : 2430

Date : 27/01/2020

Received with thanks from Sahjanand Colour Yarn

of Dec 19

the sum of Rupees (11200.00) Eleven Thousand Two Hundred Only

by Cash/Cheque No. 002291

in full/part payment of our

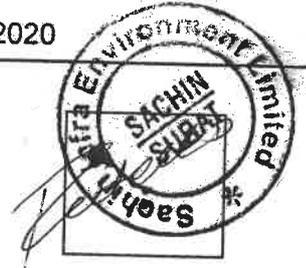
Bill No. 754/19-20

Dated 27-01-2020

drawn on KOTAK

Surat

GSTIN No. : 24AADCS3847B1ZO \* PAN : AADCS3847B



**Rs. 11200.00**

(Receipt is valid Subject to Realization of Cheque)

Sachin Infra Environment Ltd.



# Sachin-Infra-Environment Ltd.

CIN : U29197GJ1998PLC033820  
 ISO 14001:2004 CERTIFIED COMPANY  
 Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
 B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
 Tel. : (0281) 2910349  
 E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com  
 www.sielcetp.in

Jan-20

<b>~ : BILL FOR EFFLUENT TREATMENT : ~</b>	
<b>GSTIN Number :</b> 24AADCS3847B1Z0 <b>Tax Is Payable On Reverse Charge: (Yes/No) :</b> NO <b>Invoice Number:</b> 837/19-20 <b>Invoice Date :</b> 31/01/2020 <b>State Code :</b> 24 <b>State :</b> Gujarat	<b>Date &amp; Time of Supply :</b> 31/01/2020 <b>Place Of Supply:</b> Gujarat <b>Payment Terms :</b> Net-10 <b>Rcm :</b> Not Applicable <b>Pan No :</b> AADCS 3847 B

Details of Receiver (Billed to)	Details of Consignee (Shipped to)
<b>Sahjanand Colour Yarn</b> PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN  <b>Cont. Person :</b> Pravin Purohit <b>Cont. No :</b> 961020208 <b>GSTIN Number :</b> 24AEPPD1706H2ZT <b>State :</b> Gujarat	<b>Ship To</b> PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN  <b>Cont. Person :</b> Pravin Purohit <b>Cont. No :</b> 961020208 <b>GSTIN Number :</b> 24AEPPD1706H2ZT <b>State :</b> Gujarat

SR NO.	DESCRIPTION	SAC CODE	Rate	Disc %	Taxable value	CGST		SGST	
						Rate	Amount	Rate	Amount
	<b>ADDITIONAL MAINTANANCE COST</b>	999432	500.00	0.00	10000.00	6.00	600.00	6.00	600.00
	No of Membership FEET 20								
	Charge Per FEET 500								
	<b>Interest On Bill</b>	999432	76.00	0.00	76.00	6.00	4.56	6.00	4.56
<b>Treatment Charges For the Month : Jan-20</b>									
		<b>TOTAL</b>			10076.00		604.56		604.56
		<b>Invoice Total</b>							11285.00

**Invoice Value (In Words) :** Eleven Thousand Two Hundred Eighty-Five Only

**Bank Name :** ICICI Bank Ltd  
**Branch Name :** GIDC SACHIN  
**A/c No. :** 218705000026  
**A/c Type :** Current  
**IFSC Code :** ICIC0002187

PAID

**RS:** 28649.

**CH. NO.:** 1001

**DATE:** 01/06/20

**NO.:** 837, 918

1001

For, Sachin Infra Environment Ltd  
 AUTHORIZED SIGNATORY

- CONDITIONS:**
- (A) Payment should be made before 10/02/2020
  - (B) All DD/Cheques must be in favour of " Sachin Infra Environment Ltd " and Payable at Surat only.
  - (C) Payment should be made at Plant Office at C.E.T.P. the Company Between 10.00 A.M. to 06.00 P.M.
  - (D) Interest will be charge @ 18% on Delay Payment.
  - (E) T.D.S. will be applicable for Deduction Tax at Source @ 2% for the Month of Jan-20
  - (F) Contact No. **Mr. Mansuri** : 97140 10011  
**Mr. Yashlok Upadhyay** : 97140 10032

**Powered By :**

**Hard'n Soft Consultancy**  
 IT, HR & MANAGEMENT SOLUTIONS



# Sachin-Infra-Environment Ltd.

CIN : U29197GJ1998PLC033820  
 ISO 14001:2004 CERTIFIED COMPANY  
 Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
 B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
 Tel. : (0281) 2910349  
 E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com  
 www.sielcetp.in

*Feb 20*

~ : BILL FOR EFFLUENT TREATMENT : ~

GSTIN Number : 24AADC53847B1Z0 Tax is Payable On Reverse Charge: (Yes/No) : NO Invoice Number: 918/19-20 Invoice Date : 29/02/2020 State Code : 24 State : Gujarat	Date & Time of Supply : 29/02/2020 Place OF Supply: Gujarat Payment Terms : Net-10 Rcm : Not Applicable Pan No : AADC53847 B
---	--

Details of Receiver (Billed to)	Details of Consignee (Shipped to)
Sahjanand Colour Yarn PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN Cont. Person : Pravin Purohit Cont. No : 961020208 GSTIN Number : 24AEPPD1706H2ZT State : Gujarat	Ship To PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN Cont. Person : Pravin Purohit Cont. No : 961020208 GSTIN Number : 24AEPPD1706H2ZT State : Gujarat

SR NO.	DESCRIPTION	SAC CODE	Rate	Disc %	Taxable value	CGST		SGST	
						Rate	Amount	Rate	Amount
	• ADDITIONAL MAINTANANCE COST	999432	500.00	0.00	10000.00	6.00	600.00	6.00	600.00
	No of Membership FEET 20								
	Charge Per FEET 500								
	Interest On Bill	999432	168.00	0.00	168.00	6.00	10.08	6.00	10.08
Treatment Charges For the Month : Feb-20									
TOTAL					10168.00		610.08		610.08
Invoice Total									11388.00

Invoice Value (In Words) : Eleven Thousand Three Hundred Eighty-Eight Only Bank Name : ICICI Bank Ltd Branch Name : GIDC SACHIN A/c No. : 218705000026 A/c Type : Current IFSC Code : ICIC0002187	<div style="text-align: center; border: 2px solid black; padding: 5px;"> <b>PAID</b>          RS: 28649          CH. NO.:          DATE: 01/06/20          B. NO.: 837, 918          1001       </div>
<b>CONDITIONS:</b> (A) Payment should be made before 10/03/2020 (B) All DD/Cheques must be in favour of " Sachin Infra Environment Ltd " and Payable at Surat only. (C) Payment should be made at Plant Office at C.E.T.P. the Company Between 10.00 A.M. to 06.00 P.M. (D) Interest will be charge @ 18% on Delay Payment. (E) T.D.S. will be applicable for Deduction Tax at Source @ 2% for the Month of Feb-20 (F) Contact No. Mr. Mansuri : 97140 10011 Mr. Yashlok Upadhyay : 97140 10032	For, Sachin Infra Environment Ltd AUTHORIZED SIGNATORY

Powered By : Hard'n Soft Consultancy  
 IT, HR, FINANCE, LOGISTICS SOLUTIONS

1/12/19 TO 31/3/20



# Sachin Infra Environment Ltd.

CIN : U29197GJ1998PLC033820  
 ISO 14001:2004 CERTIFIED COMPANY  
 Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
 B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
 Tel. : (0261) 2910349  
 E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com  
 www.sielcetp.in

*1 March '20*

**" : BILL FOR EFFLUENT TREATMENT : "**

GSTIN Number : 24AADCS3847B1Z0  
 Tax Is Payable On Reverse Charge: (Yes/No) : NO  
 Invoice Number: 1001/19-20  
 Invoice Date : 31/03/2020  
 State Code : 24  
 State : Gujarat

Date & Time of Supply : 31/03/2020  
 Place OF Supply: Gujarat  
 Payment Terms : Net-10  
 Rcm : Not Applicable  
 Pan No : AADCS 3847 B

Details of Receiver (Billed to)		Details of Consignee (Shipped to)	
Sahjanand Colour Yarn PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN Cont. Person : Pravin Purohit Cont. No : 961020208 GSTIN Number : 24AEPPD1706H2ZT State : Gujarat		Ship To PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN Cont. Person : Pravin Purohit Cont. No : 961020208 GSTIN Number : 24AEPPD1706H2ZT State : Gujarat	

SR NO.	DESCRIPTION	SAC CODE	Rate	Disc %	Taxable value	CGST		SGST	
						Rate	Amount	Rate	Amount
	ADDITIONAL MAINTANANCE COST	999432	500.00	0.00	5000.00	6.00	300.00	6.00	300.00
	No of Membership FEET 10								
	Charge Per FEET 500								
	Interest On Bill	999432	336.00	0.00	336.00	6.00	20.16	6.00	20.16
	Treatment Charges For the Month : Mar-20								
		TOTAL			5336.00		320.16		320.16
		Invoice Total							5976.00

Invoice Value (In Words) : Five Thousand Nine Hundred Seventy-Six Only

Bank Name : ICICI Bank Ltd  
 Branch Name : GIDC SACHIN  
 A/c No. : 218705000026  
 A/c Type : Current  
 IFSC Code : ICIC0002187

<b>PAID</b>	
RS: 28649	
CH. NO.: 00	
DATE: 01/06/20	
AM. NO.: 837, 918	
1001	

**CONDITIONS:**

- (A) Payment should be made before 31/05/2020
- (B) All DD/Cheques must be in favour of " Sachin Infra Environment Ltd " and Payable at Surat only
- (C) Payment should be made at Plant Office at C.E.T.P. the Company Between 10.00 A.M. to 06.00 P.M.
- (D) Interest will be charge @ 18% on Delay Payment.
- (E) T.D.S. will be applicable for Deduction Tax at Source @ 2% for the Month of Mar-20
- (F) Contact No. Mr. Mansuri : 97140 10011  
 Mr. Yashlok Upadhyay : 97140 10032

Powered By :





# Sachin Infra Environment Ltd.

ISO 14001:2004 CERTIFIED COMPANY

Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.

Tel. : (0261) 2910349

E-mail : [siei\\_cetp@rediffmail.com](mailto:siei_cetp@rediffmail.com), [siei.cetp@gmail.com](mailto:siei.cetp@gmail.com)

## RECEIPT

Receipt No : 13

Date : 01/06/2020

Received with thanks from Sahjanand Colour Yarn

of Up To March 20

the sum of Rupees (28649.00) Twenty Eight Thousand Six Hundred Fourty Nine Only

by Cash/Cheque No. Online in full/part payment of our

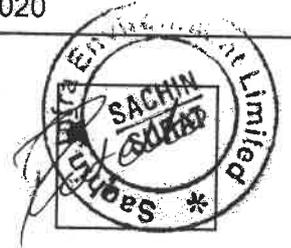
Bill No. Up To March 20

Dated 01-06-2020

drawn on KOTAK

Surat

GSTIN No. : 24AADCS3847B1ZO \* PAN : AADCS3847B



**Rs. 28649.00**

(Receipt is valid Subject to Realization of Cheque)

**Sachin Infra Environment Ltd.**



# Sachin Infra Environment Ltd.

CIN : U29197GJ1998PLC033820  
 ISO 14001:2004 CERTIFIED COMPANY  
 Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
 B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
 Tel. : (0261) 2510349  
 E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com  
 www.sielcetp.in

*April '20*  
*May '20*

~ : BILL FOR EFFLUENT TREATMENT : ~

GSTIN Number : 24AADCS3847B1Z0 Tax Is Payable On Reverse Charge: (Yes/No) : NO Invoice Number: 083/20-21 Invoice Date : 15/06/2020 State Code : 24 State : Gujarat	Date & Time of Supply : 15/06/2020 Place OF Supply: Gujarat Payment Terms : Net-10 Rcm : Not Applicable Pan No : AADCS 3847 B
---	---

Details of Receiver (Billed to)	Details of Consignee (Shipped to)
Sahjanand Colour Yarn PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN Cont. Person : Pravin Purohit Cont. No : 961020208 GSTIN Number : 24AEPDP1706H2ZT State : Gujarat	Ship To PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN Cont. Person : Pravin Purohit Cont. No : 961020208 GSTIN Number : 24AEPDP1706H2ZT State : Gujarat

SR NO.	DESCRIPTION	SAC CODE	Rate	Disc %	Taxable value	CGST		SGST	
						Rate	Amount	Rate	Amount
	ADDITIONAL MAINTANANCE COST	999432	2000.00	0.00	40000.00	6.00	2400.00	6.00	2400.00
	No of Membership FEET 20								
	Charge Per FEET 2000								
	Interest On Bill	999432	3.00	0.00	3.00	6.00	0.18	6.00	0.18
<div style="border: 2px solid black; padding: 5px; width: fit-content;"> <p style="text-align: center; font-size: 24px; font-weight: bold;">PAID</p> <p>Cash/Ch.No: 105350</p> <p>Amount: 105350</p> <p>Bank: ICICI</p> <p>Date: 27/10/20</p> </div>									
Treatment Charges For the Month : Jun-20									
TOTAL						40003.00	2400.18		2400.18
Invoice Total									44803.00

Invoice Value (In Words) : Forty-Four Thousand Eight Hundred Three Only

Bank Name : ICICI Bank Ltd  
 Branch Name : GIDC SACHIN  
 A/c No. : 218705000026  
 A/c Type : Current  
 IFSC Code : ICIC0002187

PAID

RS: 105350

CH. NO.: 003343

DATE: 27/10/20

B. NO.: 83,178,261

344,431.514

AUTHORISED SIGNATORY

- CONDITIONS:**
- (A) Payment should be made before 30/06/2020
  - (B) All DD/Cheques must be in favour of " Sachin Infra Environment Ltd " and Payable at Surat only.
  - (C) Payment should be made at Plant Office at C.E.T.P. the Company Between 10.00 A.M. to 06.00 P.M.
  - (D) Interest will be charge @ 18% on Delay Payment.
  - (E) T.D.S. will be applicable for Deduction Tax at Source @ 2% for the Month of Jun-20
  - (F) Contact No. Mr. Mansuri : 97140 10011  
 Mr. Yashlok Upadhyay : 97140 10032

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 IT, HR & MANAGEMENT SOLUTIONS



# Sachin Infra Environment Ltd.

ISO 14001:2004 CERTIFIED COMPANY

Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
Tel. : (0261) 2910349  
E-mail : sief\_ctp@rediffmail.com, sief.ctp@gmail.com

## RECEIPT

Receipt No : 484

Date : 26/10/2020

Received with thanks from Sahjanand Colour Yarn

of Up To Sep 20

the sum of Rupees (105350.00) One Lakh and Five Thousand Three Hundred Fifty Only

by Cash/Cheque No. 003343 in full/part payment of our

Bill No. Up To Sep 20

Dated 26-10-2020

drawn on KOTAK

Surat

GSTIN No. : 24AADCS3847B1ZO \* PAN : AADCS3847B



**Rs. 105350.00**

Sachin Infra Environment Ltd.

(Receipt is valid Subject to Realization of Cheque)



# Sachin-Infra-Environment Ltd.

CIN : U29197GJ1998PLC033820  
 ISO 14001:2004 CERTIFIED COMPANY  
 Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
 B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
 Tel. : (0261) 2910349  
 E-mail : stel\_cetp@rediffmail.com, stel.cetp@gmail.com  
 www.stelcetp.in

~ : BILL FOR EFFLUENT TREATMENT : ~

<b>GSTIN Number</b> : 24AADCS3847B1Z0 <b>Tax Is Payable On Reverse Charge: (Yes/No)</b> : NO <b>Invoice Number</b> : 178/20-21 <b>Invoice Date</b> : 15/07/2020 <b>State Code</b> : 24 <b>State</b> : Gujarat	<b>Date &amp; Time of Supply</b> : 15/07/2020 <b>Place OF Supply</b> : Gujarat <b>Payment Terms</b> : Net-10 <b>Rcm</b> : Not Applicable <b>Pan No</b> : AADCS 3847 B
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June 20

Details of Receiver (Billed to)	Details of Consignee (Shipped to)
<b>Sahjanand Colour Yarn</b> PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN <b>Cont. Person</b> : Pravin Purohit <b>Cont. No</b> : 961020208 <b>GSTIN Number</b> : 24AEPPD1706H2ZT <b>State</b> : Gujarat	<b>Ship To</b> PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN <b>Cont. Person</b> : Pravin Purohit <b>Cont. No</b> : 961020208 <b>GSTIN Number</b> : 24AEPPD1706H2ZT <b>State</b> : Gujarat

SR NO.	DESCRIPTION	SAC CODE	Rate	Disc %	Taxable value	CGST		SGST	
						Rate	Amount	Rate	Amount
	<b>ADDITIONAL MAINTANANCE COST</b>	999432	1000.00	0.00	20000.00	6.00	1200.00	6.00	1200.00
	No of Membership FEET 20								
	Charge Per FEET 1000								
	<b>Interest On Bill</b>	999432	672.00	0.00	672.00	6.00	40.32	6.00	40.32
	<b>Treatment Charges For the Month</b>								
	<b>TOTAL</b>				20672.00		1240.32		1240.32
	<b>Invoice Total</b>								23153.00

Invoice Value (In Words): Twenty-Three Thousand One Hundred Fifty-Three Only

<b>Bank Name</b> : ICICI Bank Ltd <b>Branch Name</b> : GIDC SACHIN <b>Ac No.</b> : 218705000026 <b>A/c Type</b> : Current <b>IFSC Code</b> : ICIC0002187	<b>Remark</b> : Effluent Treatment Charge Month Of June 20 With Int On Outstanding Bill Amt 14800/-
--	---

**PAID**  
 RS: 105350  
 CH. NO.: 003318  
 DATE: 27/10/20  
 B. NO.: 83178261  
 344, 23 514  
 AUTHORIZED SIGNATORY

- CONDITIONS:**
- (A) Payment should be made before 25/07/2020
  - (B) All DD/Cheques must be in favour of " Sachin Infra Environment Ltd " and Payable at Surat only.
  - (C) Payment should be made at Plant Office at C.E.T.P. the Company Between 10.00 A.M. to 06.00 P.M.
  - (D) Interest will be charge @ 18% on Delay Payment.
  - (E) T.D.S. will be applicable for Deduction Tax at Source @ 2% for the Month of
  - (F) Contact No. Mr. Mansuri : 97140 10011  
 Mr. Yashlok Upadhyay : 97140 10032

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 IT & MANAGEMENT SOLUTIONS



# Sachin-Infra-Environment Ltd.

CIN : U29197GJ1998PLC033820  
 ISO 14001:2004 CERTIFIED COMPANY  
 Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
 B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
 Tel. : (0261) 2910349  
 E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com  
 www.sielcetp.in

9.2

~ : BILL FOR EFFLUENT TREATMENT : ~

GSTIN Number : 24AADCS3847B1Z0  
 Tax is Payable On Reverse Charge: (Yes/No) : NO  
 Invoice Number: 261/20-21  
 Invoice Date : 15/08/2020  
 State Code : 24  
 State : Gujarat

Date & Time of Supply : 15/08/2020  
 Place OF Supply: Gujarat  
 Payment Terms : Net-10  
 Rcm : Not Applicable  
 Pan No : AADCS 3847 B

*Tulsi 20*

Details of Receiver (Billed to)

Details of Consignee (Shipped to)

Sahjanand Colour Yarn  
 PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT  
 Surat-394230  
 IN  
 Cont. Person : Pravin Purohit  
 Cont. No : 961020208  
 GSTIN Number : 24AEPPD1706H2ZT  
 State : Gujarat

Ship To  
 PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT  
 Surat-394230  
 IN  
 Cont. Person : Pravin Purohit  
 Cont. No : 961020208  
 GSTIN Number : 24AEPPD1706H2ZT  
 State : Gujarat

State Code : 24

State Code : 24

SR NO.	DESCRIPTION	SAC CODE	Rate	Disc %	Taxable value	CGST		SGST	
						Rate	Amount	Rate	Amount
	• ADDITIONAL MAINTANANCE COST	999432	500.00	0.00	10,000.00	6.00	600.00	6.00	600.00
	No of Membership FEET 20								
	Charge Per FEET 500								
	Interest On Bill	999432	1,008.00	0.00	1,008.00	6.00	60.48	6.00	60.48
	Treatment Charges For the Month :								
		TOTAL			11,008.00		660.48		660.48
		Invoice Total							12,329.00

**PAID**  
 Cash/Ch.No: 003343  
 Amount: 10350  
 Bank: KOTAK  
 Date: 7/10/2020

Invoice Value (In Words) : Twelve Thousand Three Hundred Twenty-Nine Only

Bank Name : ICICI Bank Ltd  
 Branch Name : GIDC SACHIN  
 A/c No. : 218705000026  
 A/c Type : Current  
 IFSC Code : ICIC0002187

Remark : Effluent Treatment Charge Month Of July 20 With  
 int On Outstanding Amt 67200/-

**CONDITIONS:**

- (A) Payment should be made before 25/08/2020
- (B) All DD/Cheques must be in favour of " Sachin Infra Environment Ltd " and Payable at Surat only.
- (C) Payment should be made at Plant Office at C.E.T.P. the Company Between 10.00 A.M. to 06.00 P.M.
- (D) Interest will be charge @ 18% on Delay Payment.
- (E) T.D.S. will be applicable for Deduction Tax at Source @ 2% for the Month of
- (F) Contact No. Mr. Mansuri : 97140 10011  
 Mr. Yashlok Upadhyay : 97140 10032

**PAID**  
 RS: 105350 For, Sachin Infra Environment Ltd  
 CH. NO.: 003343  
 DATE: 27/10/20  
 B. NO.: 83178, 261, 304  
 AUTHORIZED SIGNATORY  
 2131, 514

Powered By :



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 IT HR & MANAGEMENT SOLUTIONS



# Sachin Infra Environment Ltd.

CIN : U29197GJ1998PLC033820  
 ISO 14001:2004 CERTIFIED COMPANY  
 Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
 B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
 Tel. : (0261) 2910349  
 E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com  
 www.sielcetp.in

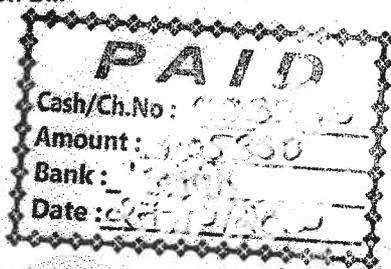
G.P.

~ : BILL FOR EFFLUENT TREATMENT : ~

<b>GSTIN Number :</b> 24AADCS3847B1ZO <b>Tax Is Payable On Reverse Charge: (Yes/No) :</b> NO <b>Invoice Number :</b> 344/20-21 <b>Invoice Date :</b> 15/09/2020 <b>State Code :</b> 24 <b>State :</b> Gujarat	<b>Date &amp; Time of Supply :</b> 15/09/2020 <b>Place OF Supply:</b> Gujarat <b>Payment Terms :</b> Net-10 <b>Rcm :</b> Not Applicable <b>Pan No :</b> AADCS 3847 B
<b>Details of Receiver (Billed to)</b> <b>Sahjanand Colour Yarn</b> PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN <b>Cont. Person :</b> Pravin Purohit <b>Cont. No :</b> 961020208 <b>GSTIN Number :</b> 24AEPPD1706H2ZT <b>State :</b> Gujarat	<b>Details of Consignee (Shipped to)</b> <b>Ship To</b> PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN <b>Cont. Person :</b> Pravin Purohit <b>Cont. No :</b> 961020208 <b>GSTIN Number :</b> 24AEPPD1706H2ZT <b>State :</b> Gujarat

Aug 20

SR NO.	DESCRIPTION	SAC CODE	Rate	Disc %	Taxable value	CGST		SGST	
						Rate	Amount	Rate	Amount
	ADDITIONAL MAINTANANCE COST	999432	500.00	0.00	10,000.00	6.00	600.00	6.00	600.00
	No of Membership FEET		20						
	Charge Per FEET		500						
	Interest On Bill	999432	1,176.00	0.00	1,176.00	6.00	70.56	6.00	70.56
	Treatment Charges For the Month :								
		TOTAL			11,176.00		670.56		670.56
		Invoice Total							12,517.12



Invoice Value (In Words) : Twelve Thousand Five Hundred Seventeen Only

Bank Name : ICICI Bank Ltd  
 Branch Name : GIDC SACHIN  
 A/c No. : 218705000026  
 A/c Type : Current  
 IFSC Code : ICIC0002187  
 Remark : Effluent Treatment Charge Month Of Aug 20 With Int On Outstanding Amt 78400/-

**CONDITIONS:**

- (A) Payment should be made before 25/09/2020
- (B) All DD/Cheques must be in favour of " Sachin Infra Environment Ltd " and Payable at Surat only.
- (C) Payment should be made at Plant Office at C.E.T.P. the Company Between 10.00 A.M. to 06.00 P.M.
- (D) Interest will be charge @ 18% on Delay Payment.
- (E) T.D.S. will be applicable for Deduction Tax at Source @ 2% for the Month of
- (F) Contact No. Mr. Mansuri : 97140 10011  
 Mr. Yashlok Upadhyay : 97140 10032

**PAID**

RS: 105350 For, Sachin Infra Environment Ltd

CH. NO.: 003343

DATE: 27/10/20

B. NO.: 83.178.201 AUTHORIZED SIGNATORY

304, 431, 514

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 IT, HR & MANAGEMENT SOLUTIONS



# Sachin Infra Environment Ltd.

CIN : U29197GJ1998PLC033820  
ISO 14001:2004 CERTIFIED COMPANY

Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
Tel. : (0261) 2910349  
E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com  
www.sielcetp.in

914

Depo

### ~ : BILL FOR EFFLUENT TREATMENT : ~

GSTIN Number : 24AADCS3847B1Z0  
Tax Is Payable On Reverse Charge: (Yes/No) : NO  
Invoice Number: 431/20-21  
Invoice Date : 01/10/2020  
State Code : 24  
State : Gujarat

Date & Time of Supply : 01/10/2020  
Place OF Supply: Gujarat  
Payment Terms : Net-10  
Rcm : Not Applicable  
Pan No : AADCS 3847 B

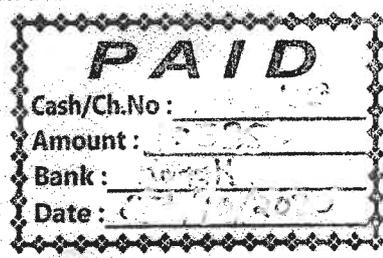
#### Details of Receiver (Billed to)

#### Details of Consignee (Shipped to)

Sahjanand Colour Yarn  
PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT  
Surat-394230  
IN  
Cont. Person : Pravin Purohit  
Cont. No : 961020208  
GSTIN Number : 24AEPPD1706H2ZT  
State : Gujarat

Ship To  
PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT  
Surat-394230  
IN  
Cont. Person : Pravin Purohit  
Cont. No : 961020208  
GSTIN Number : 24AEPPD1706H2ZT  
State : Gujarat

SR NO.	DESCRIPTION	SAC CODE	Rate	Disc %	Taxable value	CGST		SGST	
						Rate	Amount	Rate	Amount
	ADDITIONAL MAINTANANCE COST	999432	500.00	0.00	10,000.00	6.00	600.00	6.00	600.00
	No of Membership FEET	20							
	Charge Per FEET	500							
	Interest On Bill	999432	1,204.00	0.00	1,204.00	6.00	72.24	6.00	72.24
	Treatment Charges For the Month :								
		TOTAL			11,204.00		672.24		672.24
		Invoice Total							12,548.00



Invoice Value (In Words) : Twelve Thousand Five Hundred Forty-Eight Only

Bank Name : ICICI Bank Ltd  
Branch Name : GIDC SACHIN  
A/c No. : 218705000026  
A/c Type : Current  
IFSC Code : ICIC0002187

Remark : Effluent Treatment Charge Month of Sep 20 With Int On Outstanding Amt 89600/-

#### CONDITIONS:

- (A) Payment should be made before 10/10/2020
- (B) All DD/Cheques must be in favour of " Sachin Infra Environment Ltd " and Payable at Surat only.
- (C) Payment should be made at Plant Office at C.E.T.P. the Company Between 10.00 A.M. to 06.00 P.M.
- (D) Interest will be charge @ 18% on Delay Payment.
- (E) T.D.S. will be applicable for Deduction Tax at Source @ 2% for the Month of

(F) Contact No. Mr. Mansuri : 97140 10011  
Mr. Yashlok Upadhyay : 97140 10032

**PAID**

RS: 105350

CH. NO.: 003343

DATE: 27/10/20

B. NO.: 83, 179, 261

Blk. 431 S4

For, Sachin Infra Environment Ltd

AUTHORISED SIGNATORY

Powered By :





# Sachin Infra Environment Ltd.

CIN : U29197GJ1998PLC033820  
 ISO 14001:2004 CERTIFIED COMPANY  
 Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
 B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
 Tel. : (0261) 2910349  
 E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com  
 www.sielcetp.in

(A.B)

~ : BILL FOR EFFLUENT TREATMENT : ~

GSTIN Number : 24AADCS3847B1Z0  
 Tax Is Payable On Reverse Charge: (Yes/No) : NO  
 Invoice Number: 514/20-21  
 Invoice Date : 01/11/2020  
 State Code : 24  
 State : Gujarat

Date & Time of Supply : 01/11/2020  
 Place Of Supply: Gujarat  
 Payment Terms : Net-10  
 Rcm : Not Applicable  
 Pan No : AADCS 3847 B

Details of Receiver (Billed to)

Details of Consignee (Shipped to)

Sahjanand Colour Yarn  
 PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT  
 Surat-394230  
 IN  
 Cont. Person : Pravin Purohit  
 Cont. No : 961020208  
 GSTIN Number : 24AEPPD1706H2ZT  
 State : Gujarat

Ship To  
 PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT  
 Surat-394230  
 IN  
 Cont. Person : Pravin Purohit  
 Cont. No : 961020208  
 GSTIN Number : 24AEPPD1706H2ZT  
 State : Gujarat

SR NO.	DESCRIPTION	SAC CODE	Rate	Disc %	Taxable value	CGST		SGST	
						Rate	Amount	Rate	Amount
	ADDITIONAL MAINTANANCE COST	999432	500.00	0.00	10,000.00	6.00	600.00	6.00	600.00
	No of Membership FEET : 20								
	Charge Per FEET : 500								
	Interest On	999432	90	0.00	90.00	6.00	5.40	6.00	5.40
	Treatment Charges For the Month :								
		TOTAL							
		Invoice Total							

**PAID**  
 Cash/Ch.No :  
 Amount :  
 Bank :  
 Date : 25/11/20

**PAID**  
 RS: 105350  
 CH. NO.: 003343  
 DATE: 27/10/20  
 B. NO.: 83,178 261,204  
 10000.00 605.40 605.40  
 344, 731, 514 11301.0

Invoice Value (In Words) : Eleven Thousand Three Hundred One Only

Bank Name : ICICI Bank Ltd  
 Branch Name : GIDC SACHIN  
 A/c No. : 218705000026  
 A/c Type : Current  
 IFSC Code : ICIC0002187

Remark : Effluent Treatment Charge Month Of Oct 20 With Int On Late Payment Amt 11200/- For 16 Days

CONDITIONS:

- (A) Payment should be made before 07/11/2020
- (B) All DD/Cheques must be in favour of " Sachin Infra Environment Ltd " and Payable at Surat only.
- (C) Payment should be made at Plant Office at C.E.T.P. the Company Between 10.00 A.M. to 06.00 P.M.
- (D) Interest will be charge @ 18% on Delay Payment.
- (E) T.D.S. will be applicable for Deduction Tax at Source @ 2% for the Month of
- (F) Contact No. Mr. Mansuri : 97140 10011  
 Mr. Yashlok Upadhyay : 97140 10032

**PAID**  
 RS: 11301 For, Sachin Infra Environment Ltd  
 CH. NO.: 003429  
 DATE: 20/11/20  
 B. NO.: 514, 599 AUTHORIZED SIGNATORY

Powered By :





# Sachin Infra Environment Ltd.

ISO 14001:2004 CERTIFIED COMPANY

Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
Tel. : (0261) 2910349  
E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com

## RECEIPT

Receipt No : 552

Date : 21/11/2020

Received with thanks from Sahjanand Colour Yarn

of NOV. 20

the sum of Rupees (11301.00) Eleven Thousand Three Hundred One Only

by Cash/Cheque No. 003429

in full/part payment of our

Bill No. 514/20-21

Dated 20/11/20

drawn on KOTAK

Surat

GSTIN No. : 24AADCS3847B1ZO \* PAN : AADCS3847B



**Rs.**

**11301.00**

Sachin Infra Environment Ltd.

(Receipt is valid Subject to Realization of Cheque)



# Sachin Infra Environment Ltd.

CIN : U29197GJ1998PLC033820  
 ISO 14001:2004 CERTIFIED COMPANY  
 Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
 B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
 Tel. : (0261) 2910349  
 E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com  
 www.sielcetp.in

Gr E

Nov 20

## ~: BILL FOR EFFLUENT TREATMENT :~

<b>GSTIN Number</b> : 24AADCS3847B1Z0 <b>Tax Is Payable On Reverse Charge (Yes/No)</b> : NO <b>Invoice Number</b> : 597/20-21 <b>Invoice Date</b> : 01/12/2020 <b>State Code</b> : 24 <b>State</b> : Gujarat	<b>Date &amp; Time of Supply</b> : 01/12/2020 <b>Place OF Supply</b> : Gujarat <b>Payment Terms</b> : Net-10 <b>Rcm</b> : Not Applicable <b>Pan No</b> : AADCS 3847 B
---	---

Details of Receiver (Billed to)	Details of Consignee (Shipped to)
<b>Sahjanand Colour Yarn</b> PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN <b>Cont. Person</b> : Pravin Purohit <b>Cont. No</b> : 9376843092 <b>GSTIN Number</b> : 24AEPDP1706H2ZT <b>State</b> : Gujarat	<b>Ship To</b> PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN <b>Cont. Person</b> : Pravin Purohit <b>Cont. No</b> : 9376843092 <b>GSTIN Number</b> : 24AEPDP1706H2ZT <b>State</b> : Gujarat

SR NO	DESCRIPTION	SAC CODE	Rate	Disc %	Taxable value	CGST		SGST	
						Rate	Amount	Rate	Amount
•	<b>FIXED OPERATIONAL COST</b>	999432	2,500.00	0.00	50,000.00	6.00	3,000.00	6.00	3,000.00
	No of Installed FEET 20								
	Charge Per FEET 2500								
•	<b>ADDITIONAL MAINTANANCE COST</b>	999432	500.00	0.00	10,000.00	6.00	600.00	6.00	600.00
	No of Membership FEET 20								
	Charge Per FEET 500								
	<b>Interest On Bill</b>	999432	78	0.00	78.00	6.00	4.68	6.00	4.68
<b>Treatment Charges For the Month :</b>									
		TOTAL			60078.00		3,604.68		3,604.68
		Invoice Total			597,681				67287.00

**PAID**  
 RS: 205074  
 CH. NO.: 003886  
 DATE: 01/12/20  
 B. NO.: 597,681

Invoice Value (In Words) : Sixty-Seven Thousand Two Hundred Eighty-Seven Only 769,855 -901

**Bank Name** : ICICI Bank Ltd  
**Branch Name** : GIDC SACHIN  
**A/c No.** : 218705000026  
**A/c Type** : Current  
**IFSC Code** : ICIC0002187

**Remark** : Effluent Treatment Charge Month Of Nov 20 With Int On Late Payment Amt 11200/- For 14 Days

**CONDITIONS:**

- (A) Payment should be made before 10/12/2020
- (B) All DD/Cheques must be in favour of " Sachin Infra Environment Ltd" and Payable at Surat only
- (C) Payment should be made at Plant Office at C.E.T.P. the Company Between 10.00 A.M. to 06.00 P.M.
- (D) Interest will be charge @ 18% on Delay Payment.
- (E) T.D.S. will be applicable for Deduction Tax at Source @ 2% for the Month of
- (F) **Contact No.** Mr. Mansuri : 97140 10011  
 Mr. Yashlok Upadhyay : 97140 10032

**PAID**  
 RS: For Sachin Infra Environment Ltd  
 CH. NO.:  
 DATE:  
 B. NO.:  
 AUTHORIZED SIGNATORY

Powered By :



**Hard'n Soft Consultancy**  
 IT, HR & MANAGEMENT SOLUTIONS



# Sachin-Infra-Environment Ltd.

CIN : U29197GJ1998PLC033820  
 ISO 14001:2004 CERTIFIED COMPANY  
 Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
 B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
 Tel. : (0261) 2910349  
 E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com  
 www.sielcetp.in

G.E

## BILL FOR EFFLUENT TREATMENT :-

<b>GSTIN Number</b> : 24AADCS3847B1Z0 <b>Tax Is Payable On Reverse Charge: (Yes/No)</b> : NO <b>Invoice Number</b> : 681/20-21 <b>Invoice Date</b> : 01/01/2021 <b>State Code</b> : 24 <b>State</b> : Gujarat	<b>Date &amp; Time of Supply</b> : 01/01/2021 <b>Place OF Supply</b> : Gujarat <b>Payment Terms</b> : Net-10 <b>Rcm</b> : Not Applicable <b>Pan No</b> : AADCS 3847 B
--	---

Dec 20

Details of Receiver (Billed to)	Details of Consignee (Shipped to)
<b>Sahjanand Colour Yarn</b> PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN <b>Cont. Person</b> : Pravin Purohit <b>Cont. No</b> : 9376843092 <b>GSTIN Number</b> : 24AEPPD1706H2ZT <b>State</b> : Gujarat	<b>Ship To</b> PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN <b>Cont. Person</b> : Pravin Purohit <b>Cont. No</b> : 9376843092 <b>GSTIN Number</b> : 24AEPPD1706H2ZT <b>State</b> : Gujarat

SR NO	DESCRIPTION	SAC CODE	Rate	Disc %	Taxable value	CGST		SGST	
						Rate	Amount	Rate	Amount
•	<b>FIXED OPERATIONAL COST</b>	999432	2,500.00	0.00	50,000.00	6.00	3,000.00	6.00	3,000.00
	No of Installed FEET		20						
	Charge Per FEET		2500						
•	<b>ADDITIONAL MAINTANANCE COST</b>	999432	500.00	0.00	10,000.00	6.00	600.00	6.00	600.00
	No of Membership FEET		20						
	Charge Per FEET		500						
	<b>Interest On Bill</b>	999432	1008	0.00	1008.00	6.00	60.48	6.00	60.48
<b>Treatment Charges For the Month :</b>									
<b>TOTAL</b>						<b>61008.00</b>	<b>3,660.48</b>		<b>3,660.48</b>
<b>Invoice Total</b>									<b>68329.96</b>

Invoice Value (In Words) : Sixty-Eight Thousand Three Hundred Twenty-Nine Only 165 TD

Bank Name : ICICI Bank Ltd  
 Branch Name : GIDC SACHIN  
 A/c No. : 218705000026  
 A/c Type : Current  
 IFSC Code : ICIC0002187

Remark : Effluent Treatment Charge Month Of Dec 20 With Int On Outstanding Amt 67200/- 69

- CONDITIONS:**
- (A) Payment should be made before 10/01/2021
  - (B) All DD/Cheques must be in favour of " Sachin Infra Environment Ltd " and Payable to Sachin only.
  - (C) Payment should be made at Plant Office at C.E.T.P. the Company Between 10:00 A.M. to 06:00 P.M.
  - (D) Interest will be charge @ 18% on Delay Payment.
  - (E) T.D.S. will be applicable for Deduction Tax at Source @ 2% for the Month of
  - (F) Contact No. Mr. Mansuri : 97140 10011  
 Mr. Yashlok Upadhyay : 97140 10032

PAID

RS: 205074 For, Sachin Infra Environment Ltd

CH. NO. 003886

DATE: 01/03/21

ã. NO.: 597,681,109 AUTHORIZED SIGNATORY

855

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 IT, HR & MANAGEMENT CONSULTING



# Sachin Infra Environment Ltd.

CIN : U29197GJ1998PLC033820  
 ISO 14001:2004 CERTIFIED COMPANY  
 Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
 B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
 Tel. : (0261) 2910349  
 E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com  
 www.sielcetp.in

~ : BILL FOR EFFLUENT TREATMENT : ~

GSTIN Number : 24AADCS3847B1Z0  
 Tax Is Payable On Reverse Charge: (Yes/No) : NO  
 Invoice Number: 769/20-21  
 Invoice Date : 01/02/2021  
 State Code : 24  
 State : Gujarat

Date & Time of Supply : 01/02/2021  
 Place OF Supply: Gujarat  
 Payment Terms : Net-10  
 Rcm : Not Applicable  
 Pan No : AADCS 3847 B

*Jan 21*

**Details of Receiver (Billed to)**  
 Sahjanand Colour Yarn  
 PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT  
 Surat-394230  
 IN  
 Cont. Person : Pravin Purohit  
 Cont. No : 9376843092  
 GSTIN Number : 24AEPPD1706H2ZT  
 State : Gujarat

**Details of Consignee (Shipped to)**  
 Ship To  
 PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT  
 Surat-394230  
 IN  
 Cont. Person : Pravin Purohit  
 Cont. No : 9376843092  
 GSTIN Number : 24AEPPD1706H2ZT  
 State : Gujarat

SR NO	DESCRIPTION	SAC CODE	Rate	Disc %	Taxable value	CGST		SGST	
						Rate	Amount	Rate	Amount
•	<b>FIXED OPERATIONAL COST</b>	999432	2,500.00	0.00	50,000.00	6.00	3,000.00	6.00	3,000.00
	No of Installed FEET 20								
	Charge Per FEET 2500								
•	<b>ADDITIONAL MAINTANANCE COST</b>	999432	500.00	0.00	10,000.00	6.00	600.00	6.00	600.00
	No of Membership FEET 20								
	Charge Per FEET 500								
	<b>Interest On Bill</b>	999432	2016	0.00	2016.00	6.00	120.96	6.00	120.96
<b>Treatment Charges For the Month :</b>									
		<b>TOTAL</b>			<b>62016.00</b>		<b>3,720.96</b>		<b>3,720.96</b>
		<b>Invoice Total</b>							<b>69458.92</b>

Invoice Value (In Words) : Sixty-Nine Thousand Four Hundred Fifty-Eight Only

Bank Name : ICICI Bank Ltd  
 Branch Name : GIDC SACHIN  
 A/c No. : 218705000026  
 A/c Type : Current  
 IFSC Code : ICIC0002187

Remark : Effluent Treatment Charge Month Of Jan 21 With Int On Outstanding Amt 134400/-

**PAID**  
 RS: 205074  
 CH. NO: 01103121  
 DATE: 003886  
 B. NO.: 597,681,769  
 855 (P/P)



**CONDITIONS:**

- (A) Payment should be made before 10/02/2021
- (B) All DD/Cheques must be in favour of " Sachin Infra Environment Ltd " and Payable at Surat only.
- (C) Payment should be made at Plant Office at C.E.T.P. the Company Between 10.00 A.M. to 06.00 P.M.
- (D) Interest will be charge @ 18% on Delay Payment.
- (E) T.D.S. will be applicable for Deduction Tax at Source @ 2% for the Month of
- (F) Contact No. Mr. Mansuri : 97140 10011  
 Mr. Yashlok Upadhyay : 97140 10032

Powered By :



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# Sachin Infra Environment Ltd.

ISO 14001:2004 CERTIFIED COMPANY

Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
Tel. : (0261) 2910349  
E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com

## RECEIPT

Receipt No : 809

Date : 01/03/2021

Received with thanks from Sahjanand Colour Yarn

of Final Payment Up To Jan 21

the sum of Rupees (205074.00) Two Lakh and Five Thousand Seventy Four Only

by Cash/Cheque No. 003886 in full/part payment of our

Bill No. Final Payment Up To Jan 21

Dated 01-03-2021

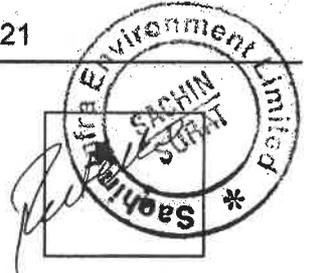
drawn on KOTAK

Surat

GSTIN No. : 24AADCS3847B1ZO \* PAN : AADCS3847B

**Rs. 205074.00**

(Receipt is valid Subject to Realization of Cheque)



Sachin Infra Environment Ltd.



# Sachin-Infra-Environment Ltd.

CIN : U29197GJ1998PLC033820  
 ISO 14001:2004 CERTIFIED COMPANY  
 Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
 B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
 Tel. : (0261) 2910349  
 E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com  
 www.sielcetp.in

**BILL FOR EFFLUENT TREATMENT :**

GSTIN Number : 24AADCS3847B1ZO Tax Is Payable On Reverse Charge: (Yes/No) : NO Invoice Number: 855/20-21 Invoice Date : 01/03/2021 State Code : 24 State : Gujarat	Date & Time of Supply : 01/03/2021 Place Of Supply: Gujarat Payment Terms : Net-10 Rcm : Not Applicable Pan No : AADCS 3847 B
---	---

*March 21*

Details of Receiver (Billed to)	Details of Consignee (Shipped to)
Sahjanand Colour Yarn PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN Cont. Person : Pravin Purohit Cont. No : 9376843092 GSTIN Number : 24AEPPD1706H2ZT State : Gujarat	Ship To PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN Cont. Person : Pravin Purohit Cont. No : 9376843092 GSTIN Number : 24AEPPD1706H2ZT State : Gujarat

SR NO.	DESCRIPTION	SAC CODE	Rate	Disc %	Taxable value	CGST		SGST	
						Rate	Amount	Rate	Amount
•	FIXED OPERATIONAL COST No of Installed FEET : 20 Charge Per FEET : 2500	999432	2,500.00	0.00	50,000.00	6.00	3,000.00	6.00	3,000.00
•	ADDITIONAL MAINTANANCE COST No of Membership FEET : 20 Charge Per FEET : 500	999432	500.00	0.00	10,000.00	6.00	600.00	6.00	600.00
	Interest On Bill	999432	3024	0.00	3024.00	6.00	181.44	6.00	181.44
Treatment Charges For the Month :						63024.00	3,781.44		3,781.44
TOTAL B. NO. : 855, 950									
Invoice Total : 083,168									70587.00

**PAID**  
 RS: 2,27,398  
 CH. NO.: 004145  
 DATE: 12/06/21  
 TOTAL B. NO. : 855, 950  
 Invoice Total : 083,168

Invoice Value (In Words) : Seventy Thousand Five Hundred Eighty-Seven Only

Bank Name : STATE BANK OF INDIA CC	Remark : Effluent Treatment Charge Month OF Feb 21 With Int On Outstanding Amt 201600/-
Branch Name : SURAT COMMERCIAL BRANCH	
A/c No. : 39982293647	
A/c Type : CASH CREDIT	
IFSC Code : SBIN0004083	

- CONDITIONS:**
- (A) Payment should be made before 10/03/2021
  - (B) All DD/Cheques must be in favour of " Sachin Infra Environment Ltd " and Payable at Surat only.
  - (C) Payment should be made at Plant Office at C.E.T.P. the Company Between 10.00 A.M. to 06.00 P.M.
  - (D) Interest will be charge @ 18% on Delay Payment.
  - (E) T.D.S. will be applicable for Deduction Tax at Source @ 2% for the Month of
  - (F) Contact No. Mr. Mansuri : 97140 10011  
Mr. Yashlok Upadhyay : 97140 10032

**PAID**  
 RS: 205074  
 CH. NO.: 003886  
 DATE: 01/03/21  
 B. NO.: 597, 081, 769  
 AUTHORIZED SIGNATORY

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# Sachin Infra Environment Ltd.

CIN : U29197GJ1998PLC033820  
ISO 14001:2004 CERTIFIED COMPANY

Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
Tel. : (0261) 2910349  
E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com  
www.sielcetp.in

950

~ : BILL FOR EFFLUENT TREATMENT : ~

<b>GSTIN Number :</b> 24AADCS3847B1Z0 <b>Tax Is Payable On Reverse Charge: (Yes/No) :</b> NO <b>Invoice Number:</b> .950/20-21 <b>Invoice Date :</b> 31/03/2021 <b>State Code :</b> 24 <b>State :</b> Gujarat	<b>Date &amp; Time of Supply :</b> 31/03/2021 <b>Place OF Supply:</b> Gujarat <b>Payment Terms :</b> Net-10 <b>Rcm :</b> Not Applicable <b>Pan No :</b> AADCS 3847 B
--	--

Feb 21

Details of Receiver (Billed to)	Details of Consignee (Shipped to)
<b>Sahjanand Colour Yarn</b> PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN <b>Cont. Person :</b> Pravin Purohit <b>Cont. No :</b> 9376843092 <b>GSTIN Number :</b> 24AEPPD1706H2ZT <b>State :</b> Gujarat	<b>Ship To</b> PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN <b>Cont. Person :</b> Pravin Purohit <b>Cont. No :</b> 9376843092 <b>GSTIN Number :</b> 24AEPPD1706H2ZT <b>State :</b> Gujarat

SR NO.	DESCRIPTION	SAC CODE	Rate	Disc %	Taxable value	CGST		SGST	
						Rate	Amount	Rate	Amount
•	<b>FIXED OPERATIONAL COST</b> No of Installed FEET : 20 Charge Per FEET : 2500	999432	2,500.00	0.00	50,000.00	6.00	3,000.00	6.00	3,000.00
•	<b>ADDITIONAL MAINTANANCE COST</b> No of Membership FEET : 20 Charge Per FEET : 500	999432	500.00	0.00	10,000.00	6.00	600.00	6.00	600.00
	<b>Interest On Bill</b>	999432	1008	0.00	1008.00	6.00	60.48	6.00	60.48

**PAID**  
RS: 2,127,398  
CH. NO.: 000115  
DATE: 01/04/2021  
B. No. Total 855,950

<b>Treatment Charges For the Month :</b>	<b>DATE:</b> 01/04/2021	<b>TOTAL</b>	61008.00	3,660.48	3,660.48
		<b>B. No. Total</b>	855,950		68329.00

Invoice Value (In Words) : Sixty-Eight Thousand Three Hundred Twenty-Nine Only

**Bank Name :** STATE BANK OF INDIA CC  
**Branch Name :** SURAT COMMERCIAL BRANCH  
**A/c No. :** 39982293647  
**A/c Type :** CASH CREDIT  
**IFSC Code :** SBIN0004083

Effluent Treatment Charge Month Of March 21  
With Int On Outstanding Amt 07200/-

**PAID**  
RS:  
CH. NO.:  
DATE:  
B. NO.:  
AUTHORISED SIGNATORY

- CONDITIONS:**
- (A) Payment should be made before 10/04/2021
  - (B) All DD/Cheques must be in favour of " Sachin Infra Environment Ltd " and Payable at Surat only.
  - (C) Payment should be made at Plant Office at C.E.T.P. the Company Between 10.00 A.M. to 06.00 P.M.
  - (D) Interest will be charge @ 18% on Delay Payment.
  - (E) T.D.S. will be applicable for Deduction Tax at Source @ 2% for the Month of
  - (F) **Contact No.** Mr. Mansuri : 97140 10011  
Mr. Yashlok Upadhyay : 97140 10032

Powered By :







# Sachin Infra Environment Ltd.

CIN : U29197GJ1998PLC033820

ISO 14001:2004 CERTIFIED COMPANY

Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
Tel. : (0261) 2910349  
E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com  
www.sielcetp.in

(G.E.)

### ~ : BILL FOR EFFLUENT TREATMENT : ~

GSTIN Number : 24AADCS3847B1Z0	Date & Time of Supply : 31/05/2021
Tax Is Payable On Reverse Charge: (Yes/No) : NO	Place OF Supply: Gujarat
Invoice Number: 168/21-22	Payment Terms : Net-10
Invoice Date : 31/05/2021	Rcm : Not Applicable
State Code : 24	Pan No : AADCS 3847 B
State : Gujarat	

May-21

Details of Receiver (Billed to)	Details of Consignee (Shipped to)
<b>Sahjanand Colour Yarn</b> PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN  Cont. Person : Pravin Purohit Cont. No : 9376843092 GSTIN Number : 24AEPPD1706H2ZT State Code : 24 State : Gujarat	<b>Ship To</b> PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN  Cont. Person : Pravin Purohit Cont. No : 9376843092 GSTIN Number : 24AEPPD1706H2ZT State Code : 24 State : Gujarat

SR NO.	DESCRIPTION	SAC CODE	Rate	Disc %	Taxable value	CGST		SGST	
						Rate	Amount	Rate	Amount
	ADDITIONAL MAINTANANCE COST	999432	1,000.00	0.00	20,000.00	6.00	1,200.00	6.00	1,200.00
	No of Membership FEET 20								
	Charge Per FEET 1000								
	Interest On Bill 1.00	999432	3024.00	0.00	3024.00	6.00	181.44	6.00	181.44
Treatment Charges For the Month :									
TOTAL						23024.00	1381.44		1,381.44
Invoice Total							168		25787.00

**PAID**

RS: 2,27,398

CH. NO.: 004145

DATE: 14/06/21

NO 855,950,083

Invoice Value (In Words) : Twenty-Five Thousand Seven Hundred Eighty-Seven Only

Bank Name : STATE BANK OF INDIA CC	Remark : Effluent Treatment Charge Month Of May 21 With
Branch Name : SURAT COMMERCIAL BRANCH	Int On Outstanding Amt 201600/-
A/c No. : 39982293647	
A/c Type : CASH CREDIT	
IFSC Code : SBIN0004083	

<b>CONDITIONS:</b> (A) Payment should be made before 10/06/2021 (B) All DD/Cheques must be in favour of " Sachin Infra Environment Ltd " and Payable at Surat only. (C) Payment should be made at Plant Office at C.E.T.P. the Company Between 10.00 A.M. to 06.00 P.M. (D) Interest will be charge @ 18% on Delay Payment. (E) T.D.S. will be applicable for Deduction Tax at Source @ 2% for the Month of (F) Contact No. Mr. Mansuri : 97140 10011 Mr. Yashlok Upadhyay : 97140 10032	For, Sachin Infra Environment Ltd   AUTHORIZED SIGNATORY
---	---

Powered By :





# Sachin Infra Environment Ltd.

ISO 14001:2004 CERTIFIED COMPANY

Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
Tel. : (0261) 2910349  
E-mail : [siei\\_cetp@rediffmail.com](mailto:siei_cetp@rediffmail.com), [siei.cetp@gmail.com](mailto:siei.cetp@gmail.com)

## RECEIPT

Receipt No : 1217

Date : 16/06/2021

Received with thanks from Sahjanand Colour Yarn

of Up To May 21

the sum of Rupees (227,398.00) Two Lakh Twenty Seven Thousand Three Hundred Ninety Eight Only

by Cash/Cheque No. 004145 in full/part payment of our

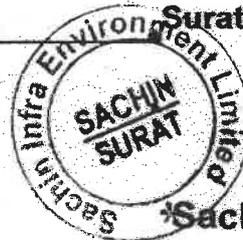
Bill No. Up To May 21

Dated 14/06/2021

drawn on KOTAK

GSTIN No. : 24AADCS3847B1ZO \* PAN : AADCS3847B

Rs. **227,398.00**



\*Sachin Infra Environment Ltd.

(Receipt is valid Subject to Realization of Cheque)



# Sachin Infra Environment Ltd.

CIN : U29197GJ1998PLC033820  
 ISO 14001:2004 CERTIFIED COMPANY  
 Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
 B/H Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
 Tel. : (0261) 2910349  
 E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com  
 www.sielcetp.in

**\* : BILL FOR EFFLUENT TREATMENT : \***

GSTIN Number : 24AADCS3847B1Z0 Tax Is Payable On Reverse Charge: (Yes/No) : NO Invoice Number: 254/21-22 Invoice Date : 30/06/2021 State Code : 24 State : Gujarat	Date & Time of Supply : 30/06/2021 Place OF Supply: Gujarat Payment Terms : Net-10 Rcm : Not Applicable Pan No : AADCS 3847 B
---	---

Details of Receiver (Billed to)	Details of Consignee (Shipped to)
<b>Sahjanand Colour Yarn</b> PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN Cont. Person : Pravin Purohit Cont. No : 9376543092 GSTIN Number : 24AEPPD170GHZZT State Code : 24 State : Gujarat	<b>Ship To</b> PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN Cont. Person : Pravin Purohit Cont. No : 9376543092 GSTIN Number : 24AEPPD170GHZZT State Code : 24 State : Gujarat

SR NO	DESCRIPTION	SAC CODE	Rate	Disc %	Taxable amount	CST		SGST	
						Rate	Amount	Rate	Amount
•	<b>FIXED OPERATIONAL COST</b>	999432	2,000.00	0.00	20,000.00	6.00	1,200.00	6.00	1,200.00
	No of Installed FEET 10 ✓ Charge Per FEET 2000								
•	<b>ADDITIONAL MAINTANANCE COST</b>	999432	1,000.00	0.00	20,000.00	6.00	1,200.00	6.00	1,200.00
	No of Membership FEET 20 ✓ Charge Per FEET 1000								
	Interest On Bill 1.00	999432	90.00	0.00	90.00	6.00	5.40	6.00	
<b>PAID</b>									
RS: 44093									
CH. NO.: 004235									
DATE: 10/07/21									
Treatment Charges For the Month :									
B. NO.: 254/21-22						40090.00	2,405.40		2409.00
Invoice Total									449

Invoice Value (In Words) : Forty-Four Thousand Nine Hundred One Only

TDS: 807

Bank Name : STATE BANK OF INDIA CC  
 Branch Name : SURAT COMMERCIAL BRANCH  
 A/c No. : 39982293647  
 A/c Type : CASH CREDIT  
 IFSC Code : SBIN0004083

Remark : Effluent Treatment Charge Month of June 21 W  
 On Late Payment Amt 22400/- For 6 Days

**CONDITIONS:**

- (A) Payment should be made before 10/07/2021
- (B) All DD/Cheques must be in favour of "Sachin Infra Environment Ltd" and Payable at Surat only.
- (C) Payment should be made at Plant Office at C.E.T.P. the Company Between 10.00 A.M. to 06.00 P.M.
- (D) Interest will be charge @ 24% on Delay Payment.
- (E) T.D.S. will be applicable for Deduction Tax at Source @ 2% for the Month of
- (F) Contact No. Mr. Mansuri : 97140 10011  
 Mr. Yashlok Upadhyay : 97140 10052

For, Sachin Infra Environment Ltd

AUTHORISED SIGNATURE

Powered By :

Hard'n Soft Consultants  
 IT & HR MANAGEMENT SOLUTIONS



# Sachin Infra Environment Ltd.

ISO 14001:2004 CERTIFIED COMPANY

Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.

Tel. : (0261) 2910349

E-mail : [sief\\_ctp@rediffmail.com](mailto:sief_ctp@rediffmail.com), [sief.ctp@gmail.com](mailto:sief.ctp@gmail.com)

## RECEIPT

Receipt No : 1320

Date : 13/07/2021

Received with thanks from Sahjanand Colour Yarn

of June 21

the sum of Rupees (44,098.00) Fourty Four Thousand Ninety Eight Only

by Cash/Cheque No. 004235

in full/part payment of our

Bill No. 254/21-22

Dated 12-07-2021

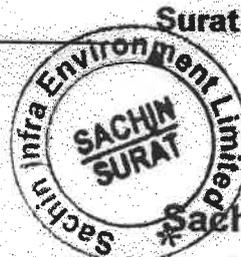
drawn on KOTAK

GSTIN No. : 24AADCS3847B1ZO \* PAN : AADCS3847B

Rs.

**44,098.00**

(Receipt is valid Subject to Realization of Cheque)



Sachin Infra Environment Ltd.





# Sachin Infra Environment Ltd.

ISO 14001:2004 CERTIFIED COMPANY

Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.

Tel. : (0261) 2910349

E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com

**RECEIPT**

Receipt No : 1416

Date : 26/08/2021

Received with thanks from Sahjanand Colour Yarn

of July 21

the sum of Rupees (49,595.00) Fourty Nine Thousand Five Hundred Ninety Five Only

by Cash/Cheque No. 004372

in full/part payment of our

Bill No. 340/21-22

Dated 25-08-2021

Drawn on KOTAK

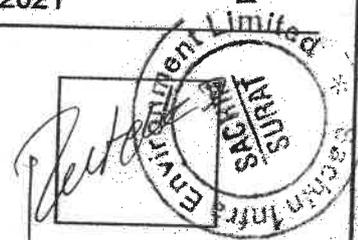
Surat

GSTIN No. : 24AADCS3847B1ZO \* PAN : AADCS3847B

**Rs. 49,595.00**

(Receipt is valid Subject to Realization of Cheque)

**Sachin Infra Environment Ltd.**





# Sachin Infra Environment Ltd.

CIN : U29197GJ1998PLC033820  
 ISO 14001:2004 CERTIFIED COMPANY  
 Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
 B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
 Tel. : (0261) 2910349  
 E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com  
 www.sielcetp.in

~ : BILL FOR EFFLUENT TREATMENT : ~

GSTIN Number : 24AADCS3847B1Z0 Tax Is Payable On Reverse Charge: (Yes/No) : NO Invoice Number: 425/21-22 Invoice Date : 31/08/2021 State Code : 24 State : Gujarat	Date & Time of Supply : 31/08/2021 Place OF Supply: Gujarat Payment Terms : Net-10 Rcm : Not Applicable Pan No : AADCS 3847 B
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Details of Receiver (Billed to)	Details of Consignee (Shipped to)
<b>Sahjanand Colour Yarn</b> PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN Cont. Person : Pravin Purohit Cont. No : 9376843092 GSTIN Number : 24AEPDP1706H2ZT State : Gujarat State Code : 24	<b>Ship To</b> PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN Cont. Person : Pravin Purohit Cont. No : 9376843092 GSTIN Number : 24AEPDP1706H2ZT State : Gujarat State Code : 24

SR NO	DESCRIPTION	SAC CODE	Rate	Disc %	Taxable value	CGST		SGST	
						Rate	Amount	Rate	Amount
•	<b>FIXED OPERATIONAL COST</b> No of Installed FEET 20 Charge Per FEET 2500	999432	2,500.00	0.00	50,000.00	6.00	3,000.00	6.00	3,000.00
•	<b>ADDITIONAL MAINTANANCE COST</b> No of Membership FEET 20 Charge Per FEET 1000	999432	1,000.00	0.00	20,000.00	6.00	1,200.00	6.00	1,200.00
	<b>Interest On Bill</b>	999432	520.00	0.00	520.00	6.00	31.20	6.00	31.20
Treatment Charges For the Month									
B. NO.:		TOTAL			70520.00		4,231.20		4,231.20
Invoice Total									78982.00

**PAID**

RS: 77572

CH. NO.: 005060

DATE: 10/10/21

Invoice Value (In Words) : Seventy-eight Thousand Nine Hundred Eighty-Two Only TDS-1410

Bank Name : STATE BANK OF INDIA CC Branch Name : SURAT COMMERCIAL BRANCH A/c No. : 39982293647 A/c Type : CASH CREDIT IFSC Code : SBIN0004083	Remark : Effluent treatment Charge Month of Aug 21 With Int On Late Payment Amt 50400/- For 16 days
---	--

- CONDITIONS:**
- (A) Payment should be made before 10/09/2021
  - (B) All DD/Cheques must be in favour of " Sachin Infra Environment Ltd " and Payable at Surat only.
  - (C) Payment should be made at Plant Office at C.E.T.P. the Company Between 10.00 A.M. to 06.00 P.M.
  - (D) Interest will be charge @ 24% on Delay Payment.
  - (E) T.D.S. will be applicable for Deduction Tax at Source @ 2% for the Month of
  - (F) Contact No. Mr. Mansuri : 97140 10011  
 Mr. Yashlok Upadhyay : 97140 10032

For, Sachin Infra Environment Ltd

  
**SACHIN SURAT**  
 AUTHORIZED SIGNATORY

Powered By:

  
**Hard'n Soft Consultancy**  
 IT HR & MANAGEMENT SOLUTIONS



# Sachin Infra Environment Ltd.

ISO 14001:2004 CERTIFIED COMPANY

Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
Tel. : (0261) 2910349  
E-mail : [siei\\_cetp@rediffmail.com](mailto:siei_cetp@rediffmail.com), [siei.cetp@gmail.com](mailto:siei.cetp@gmail.com)

RECEIPT

Receipt No : 1556

Date : 11/10/2021

Received with thanks from Sahjanand Colour Yarn

of Aug 21

the sum of Rupees (77,522.00) Seventy Seven Thousand Five Hundred Twenty Two Only

by Cash/Cheque No. 005060 in full/part payment of our

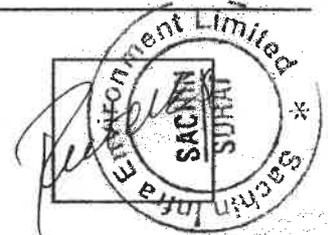
Bill No. 425/21-22

Dated 10-10-2021

drawn on KOTAK

Surat

GSTIN No. : 24AADCS3847B1ZO \* PAN : AADCS3847B



Rs. **77,522.00**

Sachin Infra Environment Ltd.

(Receipt is valid Subject to Realization of Cheque)



# Sachin Infra Environment Ltd.

CIN : U29197GJ1998PLC033820  
 ISO 14001:2004 CERTIFIED COMPANY  
 Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
 B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
 Tel. : (0261) 2910349  
 E-mail : [siei\\_cetp@rediffmail.com](mailto:siei_cetp@rediffmail.com), [siei.cetp@gmail.com](mailto:siei.cetp@gmail.com)  
[www.sielcetp.in](http://www.sielcetp.in)

~ : BILL FOR EFFLUENT TREATMENT : ~

GSTIN Number : 24AADCS3847B1Z0  
 Tax is Payable On Reverse Charge: (Yes/No) : NO  
 Invoice Number: 514/21-22  
 Invoice Date : 30/09/2021  
 State Code : 24  
 State : Gujarat

Date & Time of Supply : 30/09/2021  
 Place OF Supply: Gujarat  
 Payment Terms : Net-10  
 Rcm : Not Applicable  
 Pan No : AADCS 3847 B

PO.NO. \_\_\_\_\_  
 SR.NO. GF  
 ENT. \_\_\_\_\_

**Details of Receiver (Billed to)**

Sahjanand Colour Yarn  
 PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT  
 Surat-394230  
 IN  
 Cont. Person : Pravin Purohit  
 Cont. No : 9376843092  
 GSTIN Number : 24AEPDP1706H2ZT  
 State : Gujarat

**Details of Consignee (Shipped to)**

Ship To  
 PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT  
 Surat-394230  
 IN  
 Cont. Person : Pravin Purohit  
 Cont. No : 9376843092  
 GSTIN Number : 24AEPDP1706H2ZT  
 State Code : 24  
 State : Gujarat

SR NO.	DESCRIPTION	SAC CODE	Rate	Disc %	Taxable value	CGST		SGST	
						Rate	Amount	Rate	Amount
	<b>FIXED OPERATIONAL COST</b>	999432	2,000.00	0.00	40,000.00	6.00	2,400.00	6.00	2,400.00
	No of Installed FEET : 20								
	Charge Per FEET : 2000								
	<b>ADDITIONAL MAINTANANCE COST</b>	999432	1,000.00	0.00	20,000.00	6.00	1,200.00	6.00	1,200.00
	No of Membership FEET : 20								
	Charge Per FEET : 1000								
	<b>Interest On Bill</b>	999432	1568.00	0.00	1568.00	6.00	94.08	6.00	94.08
	1.00								
<b>Treatment Charges For the Month :</b>									
		TOTAL			61568.00		3,694.08		3,694.08
		Invoice Total			61568.00		3,694.08		68956.00

**PAYD**  
 RS: 67725  
 CH. NO: 005186  
 DATE: 23/10/21  
 B. NO: 5111  
 21-22

Invoice Value (In Words) : Sixty-Eight Thousand Nine Hundred Fifty-Six Only

Bank Name : STATE BANK OF INDIA CC  
 Branch Name : SURAT COMMERCIAL BRANCH  
 A/c No. : 39982293647  
 A/c Type : CASH CREDIT  
 IFSC Code : SBIN0004083

Remark : Effluent Treatment Charge Month Of Sep 21 With Int On Outstanding Amt 78400/-

**CONDITIONS:**

- (A) Payment should be made before 10/10/2021
- (B) All DD/Cheques must be in favour of " Sachin Infra Environment Ltd " and Payable at Surat only.
- (C) Payment should be made at Plant Office at C.E.T.P. the Company Between 10.00 A.M. to 06.00 P.M.
- (D) Interest will be charge @ 24% on Delay Payment.
- (E) T.D.S. will be applicable for Deduction Tax at Source @ 2% for the Month of
- (F) Contact No. Mr. Mansuri : 97140 10011  
 Mr. Yashlok Upadhyay : 97140 10032

For, Sachin Infra Environment Ltd

AUTHORISED SIGNATORY

Powered By :



TDS = 123  
 Pay = 67725



# Sachin Infra Environment Ltd.

ISO 14001:2004 CERTIFIED COMPANY

Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.

Tel. : (0261) 2910349

E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com

**RECEIPT**

Receipt No : 1569

Date : 25/10/2021

Received with thanks from Sahjanand Colour Yarn

of Sep 21

the sum of Rupees (67,725.00) Sixty Seven Thousand Seven Hundred Twenty Five Only

by Cash/Cheque No. 005156 in full/part payment of our

Bill No. 514/21-22

Dated 23-10-2021

drawn on KOTAK

Surat

GSTIN No. : 24AADCS3847B1ZO \* PAN : AADCS3847B

**Rs. 67,725.00**

(Receipt is valid Subject to Realization of Cheque)

**Sachin Infra Environment Ltd.**



# Sachin Infra Environment Ltd.

CIN : U29197GJ1998PLC033820  
 ISO 14001:2004 CERTIFIED COMPANY  
 Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
 B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
 Tel. : (0261) 2910349  
 E-mail : [siei\\_cetp@rediffmail.com](mailto:siei_cetp@rediffmail.com), [siei.cetp@gmail.com](mailto:siei.cetp@gmail.com)  
[www.sieicetp.in](http://www.sieicetp.in)

*l.e.*

~ : BILL FOR EFFLUENT TREATMENT : ~

GSTIN Number : 24AADCS3847B1Z0 Tax is Payable On Reverse Charge: (Yes/No) : NO Invoice Number: 607/21-22 Invoice Date : 31/10/2021 State Code : 24 State : Gujarat	Date & Time of Supply : 31/10/2021 Place OF Supply: Gujarat Payment Terms : Net-10 Rcm : Not Applicable Pan No : AADC3847 B
---	---

Details of Receiver (Billed to)	Details of Consignee (Shipped to)
<b>Sahjanand Colour Yarn</b> PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN Cont. Person : Pravin Purohit Cont. No : 9376843092 GSTIN Number : 24AEPDP1706H2ZT State : Gujarat	<b>Ship To</b> PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN Cont. Person : Pravin Purohit Cont. No : 9376843092 GSTIN Number : 24AEPDP1706H2ZT State : Gujarat

SR NO	DESCRIPTION	SAC CODE	Rate	Disc %	Taxable value	CGST		SGST	
						Rate	Amount	Rate	Amount
•	<b>FIXED OPERATIONAL COST</b>	999432	2000.00	0.00	40000.00	6.00	2400.00	6.00	2400.00
	No of Installed FEET <i>20</i>								
	Charge Per FEET <i>2000</i>								
•	<b>ADDITIONAL MAINTANANCE COST</b>	999432	1000.00	0.00	20000.00	6.00	1200.00	6.00	1200.00
	No of Membership FEET <i>20</i>								
	Charge Per FEET <i>1000</i>								
	<b>Interest On Bill</b>	1.00	999432	564.00	0.00	564.00	6.00	33.84	33.84
	<b>Treatment Charges For the Month</b>								
			<b>TOTAL</b>	<i>607121.22</i>	60564.00		3633.84		3633.84
			<b>Invoice Total</b>						67832

<b>PAID</b>	
RS	66,621
CHARGE	008284
DATE	20/11/21
B.N.C.	TOTAL 607121.22

*[Handwritten Signature]*

Invoice Value (In Words) : Sixty-Seven Thousand and Eight Hundred Thirty Two Only

Bank Name : STATE BANK OF INDIA CC  
 Branch Name : SURAT COMMERCIAL BRANCH  
 A/c No. : 39982293647  
 A/c Type : CASH CREDIT  
 IFSC Code : SBIN0004083

Remark : Effluent Treatment Charge Month Of Oct 21 With Int On Late Payment Amt 67200/- For 13 Days

*TDS: 1211*

**CONDITIONS:**

(A) Payment should be made before 20/11/2021  
 (B) All DD/Cheques must be in favour of " Sachin Infra Environment Ltd " and Payable at Surat only.  
 (C) Payment should be made **at Plant Office at C.E.T.P.** the Company Between 10.00 A.M. to 06.00 P.M.  
 (D) Interest will be charge @ 24% on Delay Payment.  
 (E) T.D.S. will be applicable for Deduction Tax at Source @ 2% for the Month of  
 (F) Contact No. **Mr. Mansuri** : 97140 10011  
**Mr. Yashlok Upadhyay** : 97140 10032

For, Sachin Infra Environment Ltd

*[Handwritten Signature]*

**AUTHORISED SIGNATORY**

Powered By:

**Hard 'n Soft Consultancy**  
 IT HR & MANAGEMENT SOLUTIONS



# Sachin-Infra-Environment Ltd.

ISO 14001:2004 CERTIFIED COMPANY

Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
Tel. : (0261) 2910349  
E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com

## RECEIPT

Receipt No : 1496

Date : 20-11-2021

Received with thanks from Sahjanand Colour Yarn

of Oct 21

the sum of Rupees (66621.00) Sixty Six Thousand Six Hundred Twenty One Only

by Cash/Cheque No. 005284 in full/part payment of ou

Bill No. 607/21-22

Dated 20-11-2021

drawn on KOTAK

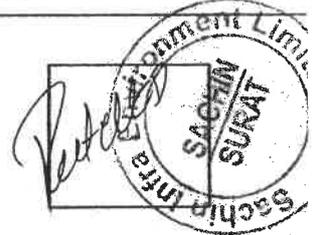
Surat

TIN No. : 24AADCS3847B1ZO \* PAN : AADCS3847B

Rs.

**66621.00**

(Receipt is valid Subject to Realization of Cheque)



Sachin Infra Environment Ltd.



# Sachin Infra Environment Ltd.

CIN : U29197GJ1998PLC033820  
 ISO 14001:2004 CERTIFIED COMPANY  
 Regd. Off. / Plant :- Plot No. PPI2, Road No. 2 End,  
 B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
 Tel. : (0261) 2910349  
 E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com  
 www.sielcetp.in

~ : BILL FOR EFFLUENT TREATMENT : ~

GSTIN Number : 24AADCS3847B1ZO Tax Is Payable On Reverse Charge: (Yes/No) : NO Invoice Number: 692/21-22 Invoice Date : 30/11/2021 State Code : 24 State : Gujarat	Date & Time of Supply : 30/11/2021 Place OF Supply: Gujarat Payment Terms : Net-10 Rcm : Not Applicable Pan No : AADCS 3847 B
---	---

SR...  
ENT.

Details of Receiver (Billed to)	Details of Consignee (Shipped to)
<b>Sahjanand Colour Yarn</b> PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN Cont. Person : Pravin Purohit Cont. No : 9376843092 GSTIN Number : 24AEPPD1706H2ZT State : Gujarat	<b>Ship To</b> PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN Cont. Person : Pravin Purohit Cont. No : 9376843092 GSTIN Number : 24AEPPD1706H2ZT State : Gujarat

PO.NO.  
SR.NO. GF  
ENT.

SR NO.	DESCRIPTION	SAC CODE	Rate	Disc %	Taxable value	CGST		SGST	
						Rate	Amount	Rate	Amount
•	<b>FIXED OPERATIONAL COST</b> No of Installed FEET : 20 Charge Per FEET : 2000	999432	2000.00	0.00	40000.00	6.00	2400.00	6.00	2400.00
•	<b>ADDITIONAL MAINTANANCE COST</b> No of Membership FEET : 20 Charge Per FEET : 1000	999432	1000.00	0.00	20000.00	6.00	1200.00	6.00	1200.00
Treatment Charges For the Month :									
<b>TOTAL</b>						60000.00	3600.00		3600.00
<b>Invoice Total</b>									67200.00

**PAID**  
 RS 66000  
 C 005014  
 DATE 25/12/21  
 B NO.. 692/21-22

Invoice Value (In Words) : Sixty-Seven Thousand Two Hundred Only

Bank Name : STATE BANK OF INDIA CC Branch Name : SURAT COMMERCIAL BRANCH A/c No. : 39982293647 A/c Type : CASH CREDIT IFSC Code : SBIN0004083	Remark : Effluent Treatment Charge Month Of Nov 21  TDS = 1200 Amt = 66000
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<b>CONDITIONS:</b> (A) Payment should be made before 10/12/2021 (B) All DD/Cheques must be in favour of "Sachin Infra Environment Ltd" and Payable at Surat only. (C) Payment should be made at Plant Office at C.E.T.P. the Company Between 10.00 A.M. to 06.00 P.M. (D) Interest will be charge @ 24% on Delay Payment. (E) T.D.S. will be applicable for Deduction Tax at Source @ 2% for the Month of (F) Contact No. Mr. Mansuri : 97140 10011 Mr. Yashlok Upadhyay : 97140 10032	For, Sachin Infra Environment Ltd   AUTHORIZED SIGNATORY
---	---

Powered By : **Hard'n Soft Consultancy**  
 S.I.T. MP & MANAGEMENT SOLUTIONS



# Sachin-Infra-Environment Ltd.

ISO 14001:2004 CERTIFIED COMPANY

Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
Tel. : (0261) 2910349  
E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com

## RECEIPT

Receipt No : 1601

Date : 24/12/2021

Received with thanks from Sahjanand Colour Yarn

of Nov 21

the sum of Rupees (66,000.00) Sixty Six Thousand Only

by Cash/Cheque No. 005414 in full/part payment of our

₹ No. 692/21-22

Dated 25-12-2021

drawn on KOTAK

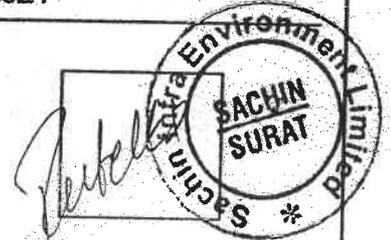
Surat

GSTIN No. : 24AADCS3847B1ZO \* PAN : AADCS3847B

Rs. **66,000.00**

(Receipt is valid Subject to Realization of Cheque)

Sachin Infra Environment Ltd.





# Sachin Infra Environment Ltd.

CIN : U29197GJ1998PLC033820  
 ISO 14001:2004 CERTIFIED COMPANY  
 Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
 B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
 Tel. : (0281) 2910349  
 E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com  
 www.sielcetp.in

~: BILL FOR EFFLUENT TREATMENT :~

GSTIN Number : 24AADCS3847B1ZO Tax Is Payable On Reverse Charge: (Yes/No) : <b>NO</b> Invoice Number: 778/21-22 Invoice Date : 31/12/2021 State Code : 24 State : Gujarat	Date & Time of Supply : 31/12/2021 Place Of Supply: Gujarat Payment Terms : Net-10 Rcm : Not Applicable Pan No : AADCS 3847 B	<b>PO.NO.</b> <u>mainkance.</u> <b>SR.NO.</b> <u>CE.</u> <b>FNT.</b>
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<b>Details of Receiver (Billed to)</b> Sabjanand Colour Yarn PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN Cont. Person : Pravin Purohit Cont. No : 9376843092 GSTIN Number : 24AEPPD1706H2ZT State : Gujarat	<b>Details of Consignee (Shipped to)</b> Ship To PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN Cont. Person : Pravin Purohit Cont. No : 9376843092 GSTIN Number : 24AEPPD1706H2ZT State : Gujarat
--	--

SR.NO.	DESCRIPTION	SAC CODE	Rate	Disc %	Taxable value	CGST		SGST	
						Rate	Amount	Rate	Amount
	FIXED OPERATIONAL COST	999432	2,000.00	0.00	40,000.00	6.00	2,400.00	6.00	2,400.00
	No of Installed FEET 20 Charge Per FEET 2000								
	ADDITIONAL MAINTANANCE COST	999432	1,000.00	0.00	20,000.00	6.00	1,200.00	6.00	1,200.00
	No of Membership FEET 20 Charge Per FEET 1000								
	Interest On Bill	999432	607.00	0.00	607.00	6.00	36.42	6.00	36.42
	Treatment Charges For the Month								
	<b>TOTAL</b>				60607.00		3,636.42		3,636.42
	<b>Invoice Total</b>								67880.00

**PAID**

RS 66,668

CH.NO. 005497

DATE. 08-01-22

B.NO. 778

*(Handwritten Signature)*

Invoice Value (In Words) : Sixty-Seven Thousand Eight Hundred Eighty Only

Bank Name : STATE BANK OF INDIA CC Branch Name : SURAT COMMERCIAL BRANCH A/c No. : 39982293647 A/c Type : CASH CREDIT IFSC Code : SBIN0004083	Remark : Effluent Treatment Charge Month Of Dec 21 With Int On Late Payment Amt 67200/- For 14 Days TDS = 1212 Amt = 6666
---	---

**CONDITIONS:**

- (A) Payment should be made before 10/01/2022
- (B) All DD/Cheques must be in favour of " Sachin Infra Environment Ltd " and Payable at Surat only.
- (C) Payment should be made at Plant Office at C.E.T.P. the Company Between 10.00 A.M. to 06.00 P.M.
- (D) Interest will be charge @ 24% on Delay Payment.
- (E) T.D.S. will be applicable for Deduction Tax at Source @ 2% for the Month of
- (F) Contact No. Mr. Mansuri : 97140 10011  
Mr. Yashlok Upadhyay : 97140 10032

For, Sachin Infra Environment Ltd

AUTHORISED SIGNATORY

Powered By :





# Sachin Infra Environment Ltd.

ISO 14001:2004 CERTIFIED COMPANY

Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
Tel. : (0261) 2910349  
E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com

## RECEIPT

Receipt No : 1663

Date : 13/01/2022

Received with thanks from Sahjanand Colour Yarn

of Dec 21

the sum of Rupees (66,668.00) Sixty Six Thousand Six Hundred Sixty Eight Only

by Cash/Cheque No. 005497

in full/part payment of our

Bill No. 778/21-22

Dated 08/01/2022

drawn on KOTAK

Surat

GSTIN No. : 24AADCS3847B1ZO \* PAN : AADCS3847B

Rs.

**66,668.00**

(Receipt is valid Subject to Realization of Cheque)



Sachin Infra Environment Ltd.



# Sachin Infra Environment Ltd.

CIN : U29197GJ1998PLC033820  
 ISO 14001:2004 CERTIFIED COMPANY  
 Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
 B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
 Tel. : (0261) 2910349  
 E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com  
 www.sielcetp.in

PO.NO. maintinace

SR.NO. C&E

ENT.

~ : BILL FOR EFFLUENT TREATMENT : ~

GSTIN Number : 24AADCS3847B1Z0  
 Tax Is Payable On Reverse Charge: (Yes/No) : NO  
 Invoice Number: 867/21-22  
 Invoice Date : 31/01/2022  
 State Code : 24  
 State : Gujarat

Date & Time of Supply : 31/01/2022  
 Place OF Supply: Gujarat  
 Payment Terms : Net-10  
 Rcm : Not Applicable  
 Pan No : AADCS 3847 B

Details of Receiver (Billed to)

Details of Consignee (Shipped to)

Sahjanand Colour Yarn  
 PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT  
 Surat-394230  
 IN  
 Cont. Person : Pravin Purohit  
 Cont. No : 9376843092  
 GSTIN Number : 24AEPPD1706H2ZT  
 State : Gujarat

Ship To  
 PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT  
 Surat-394230  
 IN  
 Cont. Person : Pravin Purohit  
 Cont. No : 9376843092  
 GSTIN Number : 24AEPPD1706H2ZT  
 State : Gujarat

SR NO	DESCRIPTION	SAC CODE	Rate	Disc %	Taxable value	CGST		SGST	
						Rate	Amount	Rate	Amount
•	<b>FIXED OPERATIONAL COST</b>	999432	2000.00	0.00	40000.00	6.00	2400.00	6.00	2400.00
	No of Installed FEET 20 ✓								
	Charge Per FEET 2000 ✓								
•	<b>ADDITIONAL MAINTANANCE COST</b>	999432	1000.00	0.00	20000.00	6.00	1200.00	6.00	1200.00
	No of Membership FEET 20 ✓								
	Charge Per FEET 1000 ✓								
	<b>Interest On Bill</b>	1.00 999432	477.00	0.00	477.00	6.00	28.62	6.00	28.62
<b>Treatment Charges For the Month :</b>									
		TOTAL	B.NO.. 867/21-22				3628.62		3628.62
		Invoice Total							67734.00

**PAID**  
 RS 66,524/-  
 CH. NO. 005653  
 DATE 22-2-22  
 B.NO.. 867/21-22

Invoice Value (In Words) : Sixty-Seven Thousand Seven Hundred Thirty-Four Only

Bank Name : STATE BANK OF INDIA CC  
 Branch Name : SURAT COMMERCIAL BRANCH  
 A/c No. : 39982293647  
 A/c Type : CASH CREDIT  
 IFSC Code : SBIN0004083

Remark : Effluent Treatment Charge Month Of Jan 22 With Int On Late Payment Amt 67220/- For 11 Days

TDS- 1210 66,524/- ✓

**CONDITIONS:**  
 (A) Payment should be made before 10/02/2022  
 (B) All DD/Cheques must be in favour of " Sachin Infra Environment Ltd " and Payable at Surat only.  
 (C) Payment should be made at Plant Office at C.E.T.P. the Company Between 10.00 A.M. to 06.00 P.M.  
 (D) Interest will be charge @ 24% on Delay Payment.  
 (E) T.D.S. will be applicable for Deduction Tax at Source @ 2% for the Month of  
 (F) Contact No. Mr. Mansuri : 97140 10011  
 Mr. Yashlok Upadhyay : 97140 10032

For, Sachin Infra Environment Ltd  
  
 AUTHORIZED SIGNATORY

Powered By :  
  
 Hard'n Soft Consultancy  
 IT & MANAGEMENT SOLUTIONS



# Sachin Infra Environment Ltd.

ISO 14001:2004 CERTIFIED COMPANY

Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.

Tel. : (0261) 2910349

E-mail : [siei\\_cetp@rediffmail.com](mailto:siei_cetp@rediffmail.com), [siei.cetp@gmail.com](mailto:siei.cetp@gmail.com)

## RECEIPT

Receipt No : 1760

Date : 23/02/2022

Received with thanks from Sahjanand Colour Yarn

of Jan 22

the sum of Rupees (66,524.00) Sixty Six Thousand Five Hundred Twenty Four Only

by Cash/Cheque No. 005653 in full/part payment of our

Bill No. 867/21-22

Dated 22-02-2022

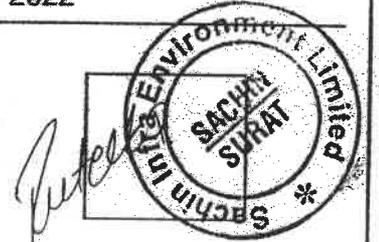
drawn on KOTAK

Surat

GSTIN No. : 24AADCS3847B1ZO \* PAN : AADCS3847B

**Rs. 66,524.00**

(Receipt is valid Subject to Realization of Cheque)



Sachin Infra Environment Ltd.



# Sachin-Infra-Environment Ltd.

CIN : U29197GJ1998PLC033820  
 ISO 14001:2004 CERTIFIED COMPANY  
 Regd. Off. / Plant :- Plot No. PF/2, Road No. 2 End,  
 B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
 Tel. : (0261) 2910349  
 E-mail : sief.ctep@rediffmail.com, sief.ctep@gmail.com  
 www.sielctep.in

~ : BILL FOR EFFLUENT TREATMENT : ~

<b>GSTIN Number :</b> 24AADCS3847B1Z0 <b>Tax Is Payable On Reverse Charge (Yes/No) :</b> NO <b>Invoice Number :</b> 884/21-22 <b>Invoice Date :</b> 11/02/2022 <b>State Code :</b> 24 <b>State :</b> Gujarat	<b>Date &amp; Time of Supply :</b> 11/02/2022 <b>Place OF Supply :</b> Gujarat <b>Payment Terms :</b> Net-10 <b>Rcm :</b> Not Applicable <b>Pan No :</b> AADCS 3847 B
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<b>Details of Receiver (Billed to)</b> <b>Sahjanand Colour Yarn</b> PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN <b>Cont. Person :</b> Pravin Purohit <b>Cont. No :</b> 9376843092 <b>GSTIN Number :</b> 24AEPPD1706H2ZT <b>State :</b> Gujarat	<b>Details of Consignee (Shipped to)</b> <b>Ship To</b> PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN <b>Cont. Person :</b> Pravin Purohit <b>Cont. No :</b> 9376843092 <b>GSTIN Number :</b> 24AEPPD1706H2ZT <b>State :</b> Gujarat
---	---

SR NO	DESCRIPTION	SAC CODE	Rate	Disc %	Taxable value	CGST		SGST	
						Rate	Amount	Rate	Amount
•	Development Charges (10')	999432	1,000.00	0.00	10,000.00	6.00	600.00	6.00	600.00
<div style="border: 1px solid black; padding: 5px; width: fit-content; margin: auto;"> <p align="center"><b>PAID</b></p> <p>RS 41686</p> <p>CH. NO 005A8</p> <p>DATE 09/03/22</p> <p>B.NO. 884</p> <p>967</p> </div>									
<b>Treatment Charges For the Month :</b>									
		TOTAL			10000.00		600.00		600.00
		Invoice Total							11200.00

Invoice Value (In Words) : Eleven Thousand Two Hundred Only

TDS - 200

**Bank Name :** STATE BANK OF INDIA CC  
**Branch Name :** SURAT COMMERCIAL BRANCH  
**A/c No. :** 39982293647  
**A/c Type :** CASH CREDIT  
**IFSC Code :** SBIN0004083

**Remark :** Invoice For Booked Chamber ( Per Feet @ 1000/-)  
 Total 30 Feet - 20 Feet Billing = Pending 10 Feet  
 Billing Month of Jan 22

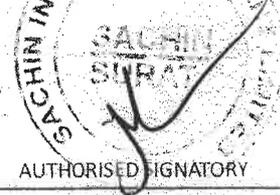
TDS: 200

**CONDITIONS:**

- (A) Payment should be made before 22/02/2022
- (B) All DD/Cheques must be in favour of " Sachin Infra Environment Ltd" and Payable at Surat only.
- (C) Payment should be made at Plant Office at C.E.T.P. the Company Between 10.00 A.M. to 06.00 P.M.
- (D) Interest will be charge @ 24% on Delay Payment.
- (E) T.D.S. will be applicable for Deduction Tax at Source @ 2% for the Month of
- (F) Contact No. **Mr. Mansuri** : 97140 10011  
**Mr. Yashlok Upadhyay** : 97140 10032

11,000/-

For, Sachin Infra Environment Ltd



Powered By :





# Sachin Infra Environment Ltd.

CIN : U29197GJ1998PLC033820  
 ISO 14001:2004 CERTIFIED COMPANY  
 Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
 B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
 Tel. : (0261) 2910349  
 E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com  
 www.sielcetp.in

~ : BILL FOR EFFLUENT TREATMENT : ~

GSTIN Number : 24AADCS3847B1Z0	Date & Time of Supply : 28/02/2022	PO.NO. <u>C.E</u>
Tax Is Payable On Reverse Charge: (Yes/No) : NO	Place OF Supply: Gujarat	SR.NO. <u>Maintenance</u>
Invoice Number: 967/21-22	Payment Terms : Net-10	ENT. _____
Invoice Date : 28/02/2022	Rcm : Not Applicable	
State Code : 24	Pan No : AADCS 3847 B	
State : Gujarat		

Details of Receiver (Billed to)		Details of Consignee (Shipped to)	
<b>Sahjanand Colour Yarn</b> PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN		<b>Ship To</b> PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN	
Cont. Person : Pravin Purohit	Cont. Person : Pravin Purohit	Cont. No : 9376843092	Cont. No : 9376843092
GSTIN Number : 24AEPPD1706H2ZT	GSTIN Number : 24AEPPD1706H2ZT	State : Gujarat	State : Gujarat
State : Gujarat	State Code : 24	State : Gujarat	State Code : 24

SR NO	DESCRIPTION	SAC CODE	Rate	Disc %	Taxable value	CGST		SGST	
						Rate	Amount	Rate	Amount
•	<b>ADDITIONAL MAINTANANCE COST</b>	999432	1,000.00	0.00	20,000.00	6.00	1,200.00	6.00	1,200.00
	No of Membership FEET 20								
	Charge Per FEET 1000								
	Development Charges (10')	999432	1,000.00	0.00	10,000.00	6.00	600.00	6.00	600.00
	Interest On Bill 1.00	999432	624.00	0.00	624.00	6.00	37.44	6.00	37.44
	Treatment Charges For the Month :								
	TOTAL				30624.00		1,837.44		1,837.44
	Invoice Total								34299

**PAID**

AS 44686

CR NO 605718

DATE 09/03/22

B.NO 884

Invoice Value (In Words) : Thirty-Four Thousand Two Hundred Ninety-Nine Only 967 TDS = 612

Bank Name : STATE BANK OF INDIA CC	Remark : Effluent Treatment Charge Month of Feb 22 With
Branch Name : SURAT COMMERCIAL BRANCH	Int On Late Payment Amt 67200/- For 13Days
A/c No. : 39982293647	
A/c Type : CASH CREDIT	
IFSC Code : SBIN004083	

CONDITIONS: TDS-612 33687/-

(A) Payment should be made before 10/03/2022  
 (B) All DD/Cheques must be in favour of "Sachin Infra Environment Ltd" and Payable at Surat only.  
 (C) Payment should be made at Plant Office at C.E.T.P. the Company Between 10.00 A.M. to 06.00 P.M.  
 (D) Interest will be charge @ 24% on Delay Payment.  
 (E) T.D.S. will be applicable for Deduction Tax at Source @ 2% for the Month of  
 (F) Contact No. Mr. Mansuri : 97140 10011  
 Mr. Yashlok Upadhyay : 97140 10032

For Sachin Infra Environment Ltd

33687

**SACHIN SURAT**

AUTHORIZED SIGNATORY

Powered By : Hard'n Soft Consultancy



# Sachin Infra Environment Ltd.

ISO 14001:2004 CERTIFIED COMPANY

Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
Tel. : (0261) 2910349  
E-mail : [siei\\_ctep@rediffmail.com](mailto:siei_ctep@rediffmail.com), [siei.ctep@gmail.com](mailto:siei.ctep@gmail.com)

## RECEIPT

Receipt No : 1822

Date : 10/03/2022

Received with thanks from Sahjanand Colour Yarn

of Feb 22

the sum of Rupees (44,686.00) Fourty Four Thousand Six Hundred Eighty Six Only

by Cash/Cheque No. 005718

in full/part payment of our

Bill No. 884/21-22 & 967/21-22

Dated 09-03-2022

drawn on KOTAK

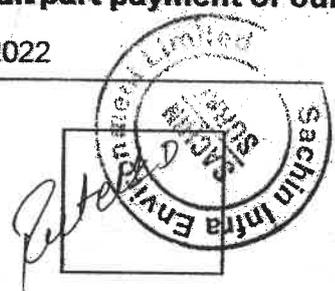
Surat

GSTIN No. : 24AADCS3847B1ZO \* PAN : AADCS3847B

**Rs. 44,686.00**

(Receipt is valid Subject to Realization of Cheque)

**Sachin Infra Environment Ltd.**





30/4/21 To 31/3/22  
**Sachin Infra Environment Ltd.**

CIN : U29197GJ1998PLC033820  
ISO 14001:2004 CERTIFIED COMPANY

Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
Tel. : (0281) 2910349  
E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com  
www.sielcetp.in

~ : BILL FOR EFFLUENT TREATMENT : ~

GSTIN Number : 24AADCS3847B1Z0 Tax Is Payable On Reverse Charge: (Yes/No) : NO Invoice Number: 1093/21-22 Invoice Date : 31/03/2022 State Code : 24 State : Gujarat	Date & Time of Supply : 31/03/2022 Place OF Supply: Gujarat Payment Terms : Net-10 Rcm : Not Applicable Pan No : AADCS 3847 B
--	---

Details of Receiver (Billed to)	Details of Consignee (Shipped to)
Sahjanand Colour Yarn PLOT NO 5532, ROAD NO 55, GIDC, SACHIN, SURAT Surat-394230 IN Cont. Person : Pravin Purohit Cont. No : 9376843092 GSTIN Number : 24AEPPD1706H2ZT State : Gujarat State Code : 24	Ship To PLOT NO 5532, ROAD NO 55, GIDC, SACHIN, SURAT Surat-394230 IN Cont. Person : Pravin Purohit Cont. No : 9376843092 GSTIN Number : 24AEPPD1706H2ZT State : Gujarat State Code : 24

SR NO.	DESCRIPTION	SAC CODE	Rate	Disc %	Taxable value	CGST		SGST	
						Rate	Amount	Rate	Amount
	ADDITIONAL MAINTANANCE COST	995432	1,000.00	0.00	20,000.00	6.00	1,200.00	6.00	1,200.00
	No of Membership FEET : 20								
	Charge Per FEET : 1000								
	Development Charges (10%)	995432	1,000.00	0.00	10,000.00	6.00	600.00	6.00	600.00
	Treatment Charges For the Month : 1093								
<b>TOTAL</b>							<b>30000.00</b>	<b>1,800.00</b>	<b>1,800.00</b>
Invoice Total									<b>33600.00</b>

PAID

RS 33000/-

CH. NO. 005836

DATE. 6-4/22

B. NO. 1093

Invoice Value (In Words) : Thirty-Three Thousand Six Hundred Only

Tds - 600

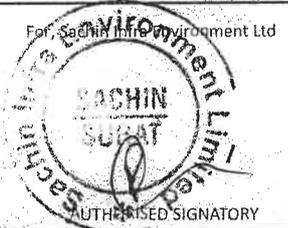
Bank Name : STATE BANK OF INDIA CC  
 Branch Name : SURAT COMMERCIAL BRANCH  
 A/c No. : 39982293647  
 A/c Type : CASH CREDIT  
 IFSC Code : SBIN0004083

Remark : Effluent Treatment Charge Month of March 22

33,000/-

**CONDITIONS:**

- (A) Payment should be made before 10/04/2022
- (B) All DD/Cheques must be in favour of " Sachin Infra Environment Ltd " and Payable at Surat only.
- (C) Payment should be made at Plant Office at C.E.T.P, the Company Between 10:00 A.M. to 06:00 P.M.
- (D) Interest will be charge @ 24% on Delay Payment.
- (E) T.D.S. will be applicable for Deduction Tax at Source @ 2% for the Month of
- (F) Contact No. Mr. Mansuri : 97140 10011  
 Mr. Yashlok Upadhyay : 97140 10032



Powered By :



**Hard 'n Soft Consultancy**  
IT & HR MANAGEMENT SOLUTION



# Sachin-Infra-Environment Ltd.

ISO 14001:2004 CERTIFIED COMPANY

Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
Tel. : (0261) 2910349  
E-mail : [siei\\_cetp@rediffmail.com](mailto:siei_cetp@rediffmail.com), [siei.cetp@gmail.com](mailto:siei.cetp@gmail.com)

## RECEIPT

Receipt No : 1901

Date : 07/04/2022

Received with thanks from Sahjanand Colour Yarn

of March 22

the sum of Rupees (33,000.00) Thirty Three Thousand Only

by Cash/Cheque No. 005836 in full/part payment of or

Bill No. March 22

Dated 06-04-2022

drawn on KOTAK

Surat

GSTIN No. : 24AADCS3847B1ZO \* PAN : AADCS3847B



**Rs. 33,000.00**

(Receipt is valid Subject to Realization of Cheque)

Sachin Infra Environment Ltd.



# Sachin Infra Environment Ltd.

CIN : U79197GJ1998PLC033820  
 ISO 14001:2004 CERTIFIED COMPANY  
 Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
 B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
 Tel. : (0261) 2910349  
 E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com  
 www.sielcetp.in

~ : BILL FOR EFFLUENT TREATMENT : ~

<b>GSTIN Number</b> : 24AADCS3847B1Z0 <b>Tax Is Payable On Reverse Charge: (Yes/No)</b> : NO <b>Invoice Number</b> : 081/22-23 <b>Invoice Date</b> : 30/04/2022 <b>State Code</b> : 24 <b>State</b> : Gujarat	<b>Date &amp; Time of Supply</b> : 30/04/2022 <b>Place OF Supply</b> : Gujarat <b>Payment Terms</b> : Net-10 <b>Rcm</b> : Not Applicable <b>Pan No</b> : AADCS 3847 B
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Details of Receiver (Billed to)	Details of Consignee (Shipped to)
<b>Sahjanand Colour Yarn</b> PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN <b>Cont. Person</b> : Pravin Purohit <b>Cont. No</b> : 9376843092 <b>GSTIN Number</b> : 24AEPPD1706H2ZT <b>State</b> : Gujarat	<b>Ship To</b> PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN <b>Cont. Person</b> : Pravin Purohit <b>Cont. No</b> : 9376843092 <b>GSTIN Number</b> : 24AEPPD1706H2ZT <b>State</b> : Gujarat

SR NO	DESCRIPTION	SAC CODE	Rate	Disc %	Taxable value	CGST		SGST	
						Rate	Amount	Rate	Amount
•	<b>ADDITIONAL MAINTANANCE COST</b>	999432	1000.00	0.00	20000.00	6.00	1200.00	6.00	1200.00
	No of Membership FEET	20							
	Charge Per FEET	1000							
	<b>Development Charges (10')</b>	999432	1000.00	0.00	10000.00	6.00	600.00	6.00	600.00
	<b>Treatment Charges For the Month :</b>								
	<b>TOTAL</b>				30000.00		1800.00		1800.00
	<b>Invoice Total</b>								33600.00

Invoice Value (in Words) : Thirty-Three Thousand Six Hundred Only  
 Ack No : 162211795567299  
 Ack Date : 30/04/2022  
 Irn No : adb77d7a0386c0aabaec096546deeb04741cc9eccf023c61a83e08f46e61f9

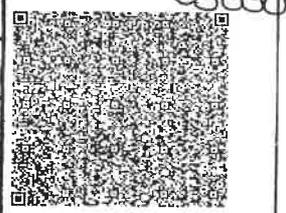
**PAID**

RS 33000/-

CH.NO. 005987

DATE. 7-5-22

B.NO.. 081/22-23



Bank Name : STATE BANK OF INDIA CC  
 Branch Name : SURAT COMMERCIAL BRANCH  
 A/c No. : 39982293647  
 A/c Type : CASH CREDIT  
 IFSC Code : SBIN0004083

Remark : Effluent Treatment Charge Month Of April 22

- CONDITIONS:**
- (A) Payment should be made before 10/05/2022
  - (B) All DD/Cheques must be in favour of " Sachin Infra Environment Ltd " and Payable at Surat only.
  - (C) Payment should be made **at Plant Office at C.E.T.P.** the Company Between 10.00 A.M. to 06.00 P.M.
  - (D) Interest will be charge @ 24% on Delay Payment.
  - (E) T.D.S. will be applicable for Deduction Tax at Source @ 2% for the Month of
  - (F) Contact No. **Mr. Mansuri** : 97140 10011  
**Mr. Yashlok Upadhyay** : 97140 10032

For, Sachin Infra Environment Ltd

AUTHORISED SIGNATORY

Powered By : **Hard'n Soft Consultancy**  
 IT, HR & MANAGEMENT SOLUTIONS



# Sachin-Infra-Environment Ltd.

ISO 14001:2004 CERTIFIED COMPANY

Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.

Tel. : (0261) 2910349

E-mail : [siei\\_cetp@rediffmail.com](mailto:siei_cetp@rediffmail.com), [siei.cetp@gmail.com](mailto:siei.cetp@gmail.com)

## RECEIPT

Receipt No : 2005

Date : 09/05/2022

Received with thanks from Sahjanand Colour Yarn

of April 22

the sum of Rupees (33000.00) Thirty Three Thousand Only

by Cash/Cheque No. 005987 in full/part payment of our

Bill No. 081/22-23

Dated 07-05-2022

drawn on KOTAK

Surat

GSTIN No. : 24AADCS3847B1ZO \* PAN : AADCS3847B



**Rs. 33000.00**

(Receipt is valid Subject to Realization of Cheque)

**Sachin Infra Environment Ltd.**

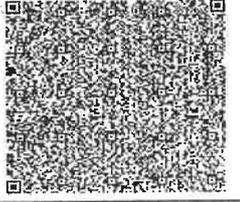


# Sachin Infra Environment Ltd.

CIN : U29197GJ1998PLC033820  
 ISO 14001:2004 CERTIFIED COMPANY  
 Regd. Off / Plant :- Plot No. PP/2, Road No. 2 End,  
 B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
 Tel. : (0261) 2910349  
 E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com  
 www.sielcetp.in

PO.NO. General  
 SR.NO. Maintenance  
 ENT. Cherry

~ : BILL FOR EFFLUENT TREATMENT : ~



GSTIN Number : 24AADC53847B1Z0  
 Tax Is Payable On Reverse Charge: (Yes/No) : NO  
 DOC NO: 204  
 Invoice Number: 170/22-23  
 Invoice Date : 31/05/2022  
 State Code : 24 State : Gujarat

Date & Time of Supply : 31/05/2022  
 Place OF Supply: Gujarat  
 Payment Terms : Net-10  
 Rcm : Not Applicable  
 Pan No : AADC53847 B

### Details of Receiver (Billed to)

### Details of Consignee (Shipped to)

Sahjanand Colour Yarn  
 PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT  
 Surat-394230  
 IN  
 Cont. Person : Pravin Purohit  
 Cont. No : 9376843092  
 GSTIN Number : 24AEPDP1706H2ZT  
 State : Gujarat

Ship To  
 PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT  
 Surat-394230  
 IN  
 Cont. Person : Pravin Purohit  
 Cont. No : 9376843092  
 GSTIN Number : 24AEPDP1706H2ZT  
 State : Gujarat

State Code : 24

State Code : 24

SR NO	DESCRIPTION	SAC CODE	Rate	Disc %	Taxable value	CGST		SGST	
						Rate	Amount	Rate	Amount
•	<b>FIXED OPERATIONAL COST</b>	999432	2000.00	0.00	40000.00	6.00	2400.00	6.00	2400.00
	No of Installed FEET		20						
	Charge Per FEET		2000						
•	<b>ADDITIONAL MAINTANANCE COST</b>	999432	1000.00	0.00	20000.00	6.00	1200.00	6.00	1200.00
	No of Membership FEET		20						
	Charge Per FEET		1000						
	Development Charges (10)	999432	1000.00	0.00	10000.00	6.00	600.00	6.00	600.00
<b>Treatment Charges For the Month :</b>									
		<b>TOTAL</b>			<b>70000.00</b>		<b>4200.00</b>		<b>4200.00</b>
		<b>Invoice Total</b>							<b>78400.0</b>

Invoice Value (In Words) : Seventy-Eight Thousand Four Hundred Only

Ack No : 162211930900514

Ack Date : 31/05/2022

irn No : 35270c3fca2f8d9a707f9c7670437264db510d907fc179eadb160563ba948b6c

Bank Name : STATE BANK OF INDIA CC  
 Branch Name : SURAT COMMERCIAL BRANCH  
 A/c No. : 39982293647  
 A/c Type : CASH CREDIT  
 IFSC Code : SBIN0004083

Remark : Effluent Treatment Charge Month Of May 22

### CONDITIONS:

- Payment should be made before 10/06/2022
- All DD/Cheques must be in favour of " Sachin Infra Environment Ltd" and Payable at Surat only.
- Payment should be made at Plant Office at C.E.T.P. the Company Between 10.00 A.M. to 05.00 P.M.
- Interest will be charge @ 24% on Delay Payment.
- T.D.S. will be applicable for Deduction Tax at Source @ 2% for the Month of
- Contact No. Mr. Mansuri : 97140  
Mr. Yashlok Upadhyay : 97140

**PAID**  
 RS. 77000.00  
 CH.NO. 006133  
 DATE. 9-6-22  
 B.NO. 170/22-23

For, Sachin Infra Environment Ltd  
  
 AUTHORIZED SIGNATORY

Powered By :





# Sachin-Infra-Environment Ltd.

ISO 14001:2004 CERTIFIED COMPANY

Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.

Tel. : (0261) 2910349

E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com

**RECEIPT**

Receipt No : 2102

Date : 10/06/2022

Received with thanks from Sahjanand Colour Yarn

of May 22

the sum of Rupees (77000.00) Seventy Seven Thousand Only

by Cash/Cheque No. 006133

in full/part payment of or

Bill No. 170/22-23

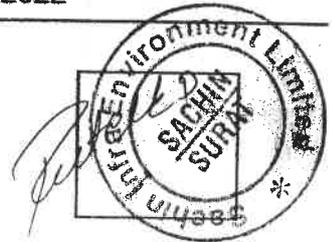
Dated 09-06-2022

drawn on KOTAK

Surat

GSTIN No. : 24AADCS3847B1ZO \* PAN : AADCS3847B

**Rs. 77000.00**



(Receipt is valid Subject to Realization of Cheque)

**Sachin Infra Environment Ltd.**

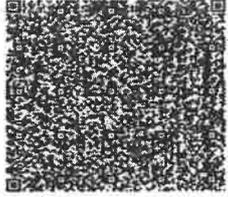


# Sachin Infra Environment Ltd.

CIN : U29197GJ1998PLC033820  
 ISO 14001:2004 CERTIFIED COMPANY  
 Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
 B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
 Tel. : (0261) 2910349  
 E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com  
 www.sielcetp.in

PO.NO. Genexul  
 SR.NO. maintenance  
 ENT. Q

~ : BILL FOR EFFLUENT TREATMENT : ~

<b>GSTIN Number</b> : 24AADCS3847B1Z0 <b>Tax Is Payable On Reverse Charge: (Yes/No)</b> : NO <b>DOC NO:</b> 305 <b>Invoice Number:</b> 258/22-23 <b>Invoice Date</b> : 30/06/2022 <b>State Code</b> : 24 <b>State</b> : Gujarat	<b>Date &amp; Time of Supply</b> : 30/06/2022 <b>Place OF Supply:</b> Gujarat <b>Payment Terms</b> : Net-10 <b>Rcm</b> : Not Applicable <b>Pan No</b> : AADCS 3847 B	
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<b>Details of Receiver (Billed to)</b> <b>Sahjanand Colour Yarn</b> PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN <b>Cont. Person</b> : Pravin Purohit <b>Cont. No</b> : 9376843092 <b>GSTIN Number</b> : 24AEPPD1706H2ZT <b>State</b> : Gujarat <b>State Code</b> : 24	<b>Details of Consignee (Shipped to)</b> <b>Ship To</b> PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN <b>Cont. Person</b> : Pravin Purohit <b>Cont. No</b> : 9376843092 <b>GSTIN Number</b> : 24AEPPD1706H2ZT <b>State</b> : Gujarat <b>State Code</b> : 24
--	--

SR NO	DESCRIPTION	SAC CODE	Rate	Disc %	Taxable value	CGST		SGST	
						Rate	Amount	Rate	Amount
•	<b>FIXED OPERATIONAL COST</b>	999432	2000.00	0.00	40000.00	6.00	2400.00	6.00	2400.00
	No of Installed FEET      ✓ 20								
	Charge Per FEET      2000								
•	<b>ADDITIONAL MAINTANANCE COST</b>	999432	1000.00	0.00	20000.00	6.00	1200.00	6.00	1200.00
	No of Membership FEET      ✓ 20								
	Charge Per FEET      1000								
	<b>Development Charges (10')</b>	999432	1000.00	0.00	10000.00	6.00	600.00	6.00	600.00
<b>Treatment Charges For the Month :</b>									
<b>TOTAL</b>						<b>70000.00</b>	<b>4200.00</b>		<b>4200.00</b>
<b>Invoice Total</b>									<b>78400.00</b>

Invoice Value (In Words) : Seventy-Eight Thousand Four Hundred Only

Ack No : 162212072287668

Ack Date : 30/06/2022

- 1400  
 77000

irn No : 76ef48453de07b908da10bdc1ecfa0d5632189cdd5445851159a4051e43395e5

**Bank Name** : STATE BANK OF INDIA CC  
**Branch Name** : SURAT COMMERCIAL BRANCH  
**A/c No.** : 39982293647  
**A/c Type** : CASH CREDIT  
**IFSC Code** : SBIN0004083

**Remark** : Effluent Treatment Charge Month Of June 22

<b>PAID</b>
RS: 77000.00
CH. NO.: 006210
DATE: 06-07-22
S. NO.: 258/22-23

For, Sachin Infra Environment Ltd.

**CONDITIONS:**

- (A) Payment should be made before 10/07/2022
- (B) All DD/Cheques must be in favour of " Sachin Infra Environment Ltd and Payable at Surat only
- (C) Payment should be made at Plant Office at C.E.T.P. the Company Branch
- (D) Interest will be charge @ 24% on Delay Payment.
- (E) T.D.S. will be applicable for Deduction Tax at Source @ 2% for the Month of
- (F) **Contact No.**      **Mr. Mansuri** : 97140 10011  
                          **Mr. Yashlok Upadhyay** : 97140 10032

  
 AUTHORIZED SIGNATORY

Powered By :

Hard'n Soft Consultancy

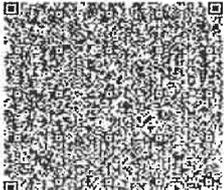


# Sachin-Infra-Environment Ltd.

CIN : U29197GJ1998PLC033820  
 ISO 14001:2004 CERTIFIED COMPANY  
 Regd. Off / Plant :- Plot No. PP/2, Road No. 2 End,  
 B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
 Tel. : (0261) 2910349  
 E-mail : siet\_cetp@rediffmail.com, siet.cetp@gmail.com  
 www.sietcetp.in

PO.NO. General  
 SR.NO. Mainten  
 ENT. Q

~ : BILL FOR EFFLUENT TREATMENT : ~

<b>GSTIN Number</b> : 24AADCS3847B1ZO <b>Tax Is Payable On Reverse Charge: (Yes/No)</b> : NO <b>DOC NO</b> : 401 <b>Invoice Number</b> : 345/22-23 <b>Invoice Date</b> : 31/07/2022 <b>State Code</b> : 24 <b>State</b> : Gujarat	<b>Date &amp; Time of Supply</b> : 31/07/2022 <b>Place OF Supply</b> : Gujarat <b>Payment Terms</b> : Net-10 <b>Rcm</b> : Not Applicable <b>Pan No</b> : AADCS 3847 B	
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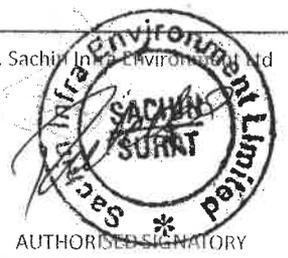
Details of Receiver (Billed to)	Details of Consignee (Shipped to)
<b>Sahjanand Colour Yarn</b> PLOT NO 5532, ROAD NO 55, GIDC, SACHIN, SURAT Surat-394230 IN <b>Cont. Person</b> : Pravin Purohit <b>Cont. No</b> : 9376843092 <b>GSTIN Number</b> : 24AEPPD1706H2ZT <b>State</b> : Gujarat	<b>Ship To</b> PLOT NO 5532, ROAD NO 55, GIDC, SACHIN, SURAT Surat-394230 IN <b>Cont. Person</b> : Pravin Purohit <b>Cont.No</b> : 9376843092 <b>GSTIN Number</b> : 24AEPPD1706H2ZT <b>State</b> : Gujarat

SR NO	DESCRIPTION	SAC CODE	Rate	Disc %	Taxable value	CGST		SGST	
						Rate	Amount	Rate	Amount
•	<b>FIXED OPERATIONAL COST</b>	999432	2000.00	0.00	40000.00	6.00	2400.00	6.00	2400.00
	No of Installed FEET : 20								
	Charge Per FEET : 2000								
•	<b>ADDITIONAL MAINTANANCE COST</b>	999432	1000.00	0.00	20000.00	6.00	1200.00	6.00	1200.00
	No of Membership FEET : 20								
	Charge Per FEET : 1000								
	<b>Development Charges (10%)</b>	999432	1000.00	0.00	10000.00	6.00	600.00	6.00	600.00
<b>Treatment Charges For the Month :</b>									
		<b>TOTAL</b>			<b>70000.00</b>		<b>4200.00</b>		<b>4200.00</b>
		<b>Invoice Total</b>							<b>78400.00</b>

Invoice Value (In Words) : Seventy-Eight Thousand Four Hundred Only  
 Ack No : 162212220036759      Ack Date : 31/07/2022  
 Irn No : 6e05b6b9fa3e1364ddb5a5cc2a4568b36f9a93788d9803536b424e8fa2d71a97

<b>Bank Name</b> : STATE BANK OF INDIA CC <b>Branch Name</b> : SURAT COMMERCIAL BRANCH <b>A/c No.</b> : 39982293647 <b>A/c Type</b> : CASH CREDIT <b>IFSC Code</b> : SBIN0004083	<b>PAID</b> mark : Effluent Treatment Charge Month of July 22 <b>RS:</b> 77,000.00 <b>CH. NO.:</b> 006941 <b>DATE:</b> 8-8-22 <b>P. NO.:</b> 345/22-23
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**CONDITIONS:**  
 (A) Payment should be made before 10/08/2022  
 (B) All DD/Cheques must be in favour of "Sachin Infra Environment Ltd" and Payable at Surat only.  
 (C) Payment should be made at Plant Office at G.I.D.C. the Company Between 10.00 A.M. to 06.00 P.M.  
 (D) Interest will be charge @ 24% on Delay Payment.  
 (E) T.D.S. will be applicable for Deduction Tax at Source @ 2% for the Month of  
 (F) **Contact No.** Mr. Mansuri : 97140 10011  
                   Mr. Yashlok Upadhyay : 97140 10052



Powered By :  Hard'n Soft Consultancy



# Sachin Infra Environment Ltd.

ISO 14001:2004 CERTIFIED COMPANY

Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.

Tel. : (0261) 2910349

E-mail : [siel\\_cetp@rediffmail.com](mailto:siel_cetp@rediffmail.com), [siel.cetp@gmail.com](mailto:siel.cetp@gmail.com)

## RECEIPT

Receipt No : 2254

Date : 09/08/2022

Received with thanks from Sahjanand Colour Yarn

of July 22

the sum of Rupees (77000.00) Seventy Seven Thousand Only

by Cash/Cheque No. 006341

in full/part payment of our

Bill No. 345/22-23

Dated 08-08-2022

drawn on KOTAK

Surat

GSTIN No. : 24AADCS3847B1ZO \* PAN: AADCS3847B



Rs. **77000.00**

(Receipt is valid Subject to Realization of Cheque)

Sachin Infra Environment Ltd.



# Sachin Infra Environment Ltd.

CIN : U29197GJ1998PLC033820  
 ISO 14001:2004 CERTIFIED COMPANY  
 Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
 B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
 Tel. : (0261) 2910349  
 E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com  
 www.sielcetp.in

PO.No. General  
 SR.No. main memo  
 ENT. P

~ : BILL FOR EFFLUENT TREATMENT : ~

<b>GSTIN Number</b> : 24AADC3847B1Z0 <b>Tax Is Payable On Reverse Charge: (Yes/No)</b> : NO <b>DOC NO:</b> 496 <b>Invoice Number:</b> 431/22-23 <b>Invoice Date</b> : 31/08/2022 <b>State Code</b> : 24 <b>State</b> : Gujarat	<b>Date &amp; Time of Supply</b> : 31/08/2022 <b>Place OF Supply:</b> Gujarat <b>Payment Terms</b> : Net-10 <b>Rcm</b> : Not Applicable <b>Pan No</b> : AADC3847 B	
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Details of Receiver (Billed to)	Details of Consignee (Shipped to)
<b>Sahjanand Colour Yarn</b> PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN <b>Cont. Person</b> : Pravin Purohit <b>Cont. No</b> : 9376843092 <b>GSTIN Number</b> : 24AEPPD1706H2ZT <b>State</b> : Gujarat <b>State Code</b> : 24	<b>Ship To</b> PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT Surat-394230 IN <b>Cont. Person</b> : Pravin Purohit <b>Cont. No</b> : 9376843092 <b>GSTIN Number</b> : 24AEPPD1706H2ZT <b>State</b> : Gujarat <b>State Code</b> : 24

SR NO	DESCRIPTION	SAC CODE	Rate	Disc %	Taxable value	CGST		SGST	
						Rate	Amount	Rate	Amount
•	<b>FIXED OPERATIONAL COST</b> No of Installed FEET <u>20</u> Charge Per FEET 2000	999432	2000.00	0.00	40000.00	6.00	2400.00	6.00	2400.00
•	<b>ADDITIONAL MAINTANANCE COST</b> No of Membership FEET <u>20</u> Charge Per FEET 1000	999432	1000.00	0.00	20000.00	6.00	1200.00	6.00	1200.00
	<b>Development Charges (10%)</b>	999432	1000.00	0.00	10000.00	6.00	600.00	6.00	600.00
<b>Treatment Charges For the Month :</b>									
		<b>TOTAL</b>			<b>70000.00</b>		<b>4200.00</b>		<b>4200.00</b>
		<b>Invoice Total</b>							<b>78400.00</b>

Invoice Value (In Words) : Seventy-Eight Thousand Four Hundred Only

Ack No : 162212365195874

Ack Date : 31/08/2022

Irn No : a4ee89156127bc2ce9387e003fe2411638519205329e9d40fd38973c64653a07

TDS - 1400  
77000

**Bank Name** : STATE BANK OF INDIA CC  
**Branch Name** : SURAT COMMERCIAL BRANCH  
**A/c No.** : 39982293647  
**A/c Type** : CASH CREDIT  
**IFSC Code** : SBIN0004083

Remark : Effluent Treatment Charge Month of Aug 22

PAID

RS 77000.00

CH NO. 006441

DATE: 6-9-22

B.NO 97140 10011 431/22-22

: 97140 10032

Sachin Infra Environment Ltd

For, Sachin Infra Environment Ltd

SACHIN SURAT

AUTHORISED SIGNATORY

**CONDITIONS:**

- (A) Payment should be made before 10/09/2022
- (B) All DD/Cheques must be in favour of " Sachin Infra Environment Ltd " and Payable at Surat only.
- (C) Payment should be made at Plant Office at C.E.T.P. Company Between 10.00 A.M. to 06.00 P.M.
- (D) Interest will be charge @ 24% on Delay Payment.
- (E) T.D.S. will be applicable for Deduction Tax at Source @ 2% for the Month of
- (F) Contact No. **Mr. Mansuri**  
**Mr. Yashlok Upadhyay**

Powered By :





# Sachin Infra Environment Ltd.

ISO 14001:2004 CERTIFIED COMPANY

Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.

Tel. : (0261) 2910349

E-mail : [siet\\_ctp@rediffmail.com](mailto:siet_ctp@rediffmail.com), [siet.ctp@gmail.com](mailto:siet.ctp@gmail.com)

## RECEIPT

Receipt No : 2303

Date : 07/09/2022

Received with thanks from Sahjanand Colour Yarn

of Aug 22

the sum of Rupees (77000.00) Seventy Seven Thousand Only

by Cash/Cheque No. 006441

in full/part payment of our

Bill No. 431/22-23

Dated 06-09-2022

drawn on KOTAK

Surat

GSTIN No. : 24AADCS3847B1ZO \* PAN : AADCS3847B

**Rs. 77000.00**

(Receipt is valid Subject to Realization of Cheque)



Sachin Infra Environment Ltd.

30/4/22 to 30/9/22



# Sachin Infra Environment Ltd.

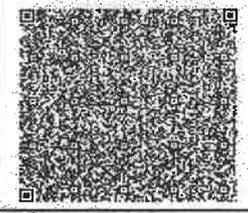
CIN : U29197GJ1998PLC033820  
 ISO 14001:2004 CERTIFIED COMPANY  
 Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
 B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.  
 Tel. : (0261) 2910349  
 E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com  
 www.sielcetp.in

PO.NO. General  
 SR.NO. Maintenance  
 ENT Q

~ : BILL FOR EFFLUENT TREATMENT : ~

GSTIN Number : 24AADCS3847B1ZO  
 Tax Is Payable On Reverse Charge: (Yes/No) : NO  
 DOC NO: 590  
 Invoice Number: 523/22-23  
 Invoice Date : 30/09/2022  
 State Code : 24 State : Gujarat

Date & Time of Supply : 30/09/2022  
 Place OF Supply: Gujarat  
 Payment Terms : Net-10  
 Rcm : Not Applicable  
 Pan No : AADCS 3847 B



**Details of Receiver (Billed to)**  
 Sahjanand Colour Yarn  
 PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT  
 Surat-394230  
 IN  
 Cont. Person : Pravin Purohit  
 Cont. No : 9376843092  
 GSTIN Number : 24AEPDP1706H2ZT  
 State : Gujarat

**Details of Consignee (Shipped to)**  
 Ship To  
 PLOT NO 5532, ROAD NO 55, GIDC, SACHIN , SURAT  
 Surat-394230  
 IN  
 Cont. Person : Pravin Purohit  
 Cont. No : 9376843092  
 GSTIN Number : 24AEPDP1706H2ZT  
 State : Gujarat

SR NO	DESCRIPTION	SAC Code	Rate	Disc %	Taxable value	CGST		SGST	
						Rate	Amount	Rate	Amount
•	<b>FIXED OPERATIONAL COST</b>	999432	2000.00	0.00	40000.00	6.00	2400.00	6.00	2400.00
	No of Installed FEET <u>20</u>								
	Charge Per FEET 2000								
•	<b>ADDITIONAL MAINTANANCE COST</b>	999432	1000.00	0.00	20000.00	6.00	1200.00	6.00	1200.00
	No of Membership FEET <u>20</u>								
	Charge Per FEET 1000								
	Development Charges (10%)	999432	1000.00	0.00	10000.00	6.00	600.00	6.00	600.00
<b>Treatment Charges For the Month :</b>									
<b>TOTAL</b>						70000.00	4200.00		4200.00
<b>Invoice Total</b>									78400.00

Invoice Value (In Words) : Seventy-Eight Thousand Four Hundred Only

Ack No : 162212523475996

Ack Date : 30/09/2022

7400  
77000

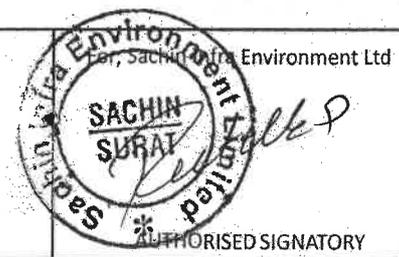
Irn No : d79bf460c9b8c105f7e5e622279b4e5d0f33a4b6c877cc8a6b3d99a6feac9e89

Bank Name : STATE BANK OF INDIA CC  
 Branch Name : SURAT COMMERCIAL BRANCH  
 A/c No. : 39982293647  
 A/c Type : CASH CREDIT  
 IFSC Code : SBIN0004083

Remark : Effluent Treatment Charge Month of Sep 22

**PAID**

RS: 77000.00  
 CH. NO.: 006612  
 DATE: 30-10-22  
 NO: 10011 523/22-23  
 07140 10032



**CONDITIONS:**  
 (A) Payment should be made before 10/10/2022  
 (B) All DD/Cheques must be in favour of " Sachin Infra Environment Ltd. and Payable at Surat only.  
 (C) Payment should be made at Plant Office at C.E.T.P. the Company Between 10.00 A.M. to 05.00 P.M.  
 (D) Interest will be charge @ 24% on Delay Payment.  
 (E) T.D.S. will be applicable for Deduction Tax at Source @ 2% for the Month of  
 (F) Contact No. Mr. Mansuri  
 Mr. Yashlok Upadhyay

Powered By : Hard'n Soft Consultancy  
 IT, HR & MANAGEMENT SOLUTIONS



# Sachin Infra Environment Ltd.

ISO 14001:2004 CERTIFIED COMPANY

Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End,  
B/h Key Tex Processors, G.I.D.C., SACHIN, SURAT-394 230.

Tel. : (0261) 2910349

E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com

**RECEIPT**

Receipt No : 2393

Date : 10/10/2022

Received with thanks from Sahjanand Colour Yarn

of SEP. 22 BILL

the sum of Rupees (77000.00) Seventy Seven Thousand Only

by Cash/Cheque No. 006612

in full/part payment of our

Bill No. 523/22-23

Dated 8/10/2022

drawn on KOTAK

Surat

GSTIN No. : 24AADCS3847B1ZO \* PAN : AADCS3847B



**Rs. 77000.00**

(Receipt is valid Subject to Realization of Cheque)

Sachin Infra Environment Ltd.

# Annexure - H

## SAHJANAND COLOUR YARN

Plot No. 5532, Road No. 55, GIDC Sachin, Surat - 394 230. Gujarat (INDIA)

Ref.: GPCB/T-78/2022/1320

GPCB ID: 67510

Date : 07/01/2022

To

The Regional Officer,

Gujarat Pollution Control Board,  
33B, Belgium Square Typical First Floor,  
Silver Plaza Complex,  
Opp. Linear Bus Stand, Ring Road,  
Surat - 395 003.

**Sub.:** Reply of Observation and suggestion given by the board during the Inspection of our unit.

**Ref.:** Notice of Entry and Inspection on dated 06/01/2022

Respected Sir,

GPCB officers were visited our unit on dated 06/01/2022 and have noted the below point during the time of inspection, our reply along with compliance are as under...

1. During time of inspection, waste water generated from production activity is dispose without any treatment. Hence require to stop immediately.

**Reply: -**

Please note that, we are a member of CETP operated by M/s. Sachin Infra Environment Ltd. and our entire effluent is sending to CETP through underground pipeline. During time of inspection our effluent transferred pump was trip due to electric issue hence entire effluent was directly flowing to CETP of M/s. SIEL without any treatment, please noted that there is no any kind of effluent is going to outside the premises. Copy of membership certificate of CETP of M/s. SIEL is enclose herewith for your ready reference.

2. Require to strictly comply the CCA condition given by the Board.

**Reply: -**

We assure to board that, we will comply the CCA condition given by the Board.

We hope above is as per your requirement.

Thanking you.

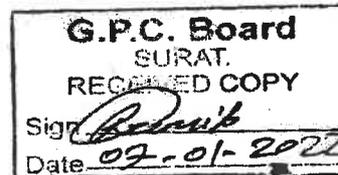
Yours sincerely,

For, Sahjanand Colour Yarn  
For SAHJANAND COLOUR YARN

Vijay Dobariya

Proprietor

*Vijay*  
Proprietor



Encl: CETP certificate from M/s. SIEL

CC to: Smt. Shivani V. Bhargava (Deputy Engineer, Unit Head, Surat)



# Sachin-Infra-Environment Ltd.

CIN : U29197GJ1998PLC033820

ISO 14001:2004 CERTIFIED COMPANY

Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End, B/h Key Tex Processors,  
G.I.D.C., SACHIN, SURAT-394 230., Tel. : (0261) 2910349  
E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com, www.sielcetp.in

Ref. No. SIEL/146/20-21

Date. 26 / 10 / 20 2e

## TO WHOMSOEVER IT MAY CONCERN

THIS IS TO CERTIFY THAT M/S. SAHJANAND COLOUR YARN Situated at PLOT NO. 5532, ROAD NO. 55, G.I.D.C., SACHIN - 394 230 SURAT is a valid Member of our CETP for Common Effluent Treatment Facility M/S. SAHAJANAND COLOUR YARN, HAS BOOKED 2 CHAMBER of discharged effluent should not exceed 140 KL/DAY.

### NOTE

Membership Certificate is issue only for the purpose of GPCB NOC Application, effluent will be accepted only after submission of NOC from the GPCB.

1,40,000 lit  
Per day

THIS CERTIFICATE IS **VALID UP 01-04-2020 TO 31-03-2025**

FOR SACHIN INFRA ENVIRONMENT LTD.

CHAIRMAN

DIRECTOR



### Notes:-

Validity of this certificate is subject to submission of latest (Not more than One Month old) No Due Certificate from CETP, along with Membership Certificate, whenever the membership certificate is represented for purpose of obtaining Consent to Establish, CC A and any such permission required from statutory authority.



GPCB

# GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN

Sector-10-A, Gandhinagar-382 010

Phone : (079) 23226295

Fax : (079) 23232156

Website : www.gpcb.gov.in

**DIRECTION UNDER SECTION 33(A) OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974 [HEREINAFTER REFERRED TO AS THE "WATER ACT"] AS AMENDED FROM TIME TO TIME.**

WHEREAS you are having an industrial plant at Plot No: 5532, Road No: 55, Sachin-395007, Tal: Chorasi, Dist: Surat.

AND WHEREAS the Gujarat Pollution Control Board has granted Consolidated Consent and Authorization (CC & A) under the provisions of the Environmental Acts/Rules by its Consent Order No. AWH-110757 which was valid up to 31/10/2025.

AND WHEREAS your industry was visited on 06/01/2022 under Section (23) of The Water (Prevention and Control of Pollution) Act-1974 by authorized officers of the Board, during said visit it was observed that;

1. Distance of this unit from the location where the tanker No. - GJ 06 ZZ 6221 had carried out illegal discharge of liquid waste (near Vishwaprem Dying & Printing Mill) is about 800 Meter on the upstream side).
2. During visit it is observed that provided ETP units are not in operation. Generated industrial waste water from the manufacturing processes is being discharged through unauthorized outlet, in to open surface drain of GIDC estate - Sachin, which ultimately meet to Unn Khadi.
3. Sample of untreated waste water being discharged outside premises through unauthorized outlet leading to open surface drain of GIDC estate - Sachin is collected. Physical characteristic of sample collected during visit are as : pH @ 4 on pH strip, Temperature - 38 Deg. cent and Colour -Greenish.
4. As per Consent & Authorization obtained (Condition No- 3.7 &3.8) unit has to dispose waste water in to underground drain of M/S Sachin Infra Environmental Ltd (SIEL), CETP.
5. However, unit is found discharging untreated industrial waste water outside premises in unauthorized manner, leading to open surface drain of GIDC Estate - Sachin, hence violation of Condition No. 3.7 & 3.8 of obtained Consent & Authorization.

AND WHEREAS Pay Rs. 25 lakhs as Interim Environment Damage Compensation by RTGS/NEFT immediately in following A/C:

A	Name of Payee	GUJARAT POLLUTION CONTROL BOARD
B	Bank Account Number	10325062238
C	Type of Account	CURRENT
D	Bank	STATE BANK OF INDIA
E	Branch	GANDHINAGAR ZONAL BRANCH
F	Branch Address	SECTOR-10 /B, IN FRONT OF NEW SACHIVALAYA, GANDHINAGAR-382010
G	IFSC Code	SBIN0001355

Details regarding action taken in this regard shall be communicated on following mail especially with UTR No.

1) [uh-gpcb-sura@gujarat.gov.in](mailto:uh-gpcb-sura@gujarat.gov.in)

ID-67510

Page 1 of 3

*Clean Gujarat Green Gujarat*

ISO - 9001 - 2008 & ISO - 14001 - 2004 Certified Organisation

2) nuh-gpcb-acc5@gujarat.gov.in

3) nuh-gpcb-sura@gujarat.gov.in

UNDER THE CIRCUMSTANCES, I, Smt S. V. Bhargava, Unit Head, Surat of the Gujarat Pollution Control Board is directed to issue the direction under Section 33(A) of The Water (Prevention and Control of Pollution) Act-1974 as under:

- 1) To prohibit you from the above said manufacturing activity.
- 2) To close the operation of your industrial plant on the above mentioned premises.
- 3) To prohibit any kind of manufacturing activities through Captive Power Plant and/or D. G. Sets
- 4) To direct the concerned authority to stop supply of electricity (except single phase) and water with **immediate effect**.

If the above directions are not complied, you are liable for prosecution under Section 41(2) of The Water (Prevention and Control of Pollution) Act-1974 which provides punishment with imprisonment for a term not less than one year and six months and may extend to six years and with fine.

This order is issued after approval of competent authority.

For and on behalf of  
GUJARAT POLLUTION CONTROL BOARD

  
(Smt S.V. Bhargava)  
Unit Head, Surat

Date:

NO: GPCB/CCA-SRT-2288/ID-67510/

To: -

M/s. Sahjanand Colour Yarn

Plot No: 5532, Road No: 55,

Sachin-395007,

Tal: Chorasi, Dist: Surat.

COPY TO:

1. Managing Director.  
Dakshin Gujarat Vij Co. Ltd.  
Nana Varachha Road,  
Kadodara, Surat-395 006,  
Dist.:Surat.....

With a request to disconnect the supply of Electricity(except single phase) with **immediate effect** to industrial plant M/s. Sahjanand Colour Yarn,Plot No: 5532, Road No: 55, Sachin-395007, Tal: Chorasi, Dist: Surat. and intimate to us accordingly.

2. The Executive Engineer, (O&M)  
Surat Rural Division,  
DGVCL, Surat-R Dn.  
Nana Varachha Road,  
Nr. Gajjar Petrol Pump,  
Dist: Surat .....

With a request to disconnect the supply of Electricity(except single phase) with **immediate effect** to industrial plant M/s. Sahjanand Colour Yarn,Plot No: 5532, Road No: 55, Sachin-395007, Tal: Chorasi, Dist: Surat. and intimate to us accordingly.

Page 2 of 3

ID-67510

Outward No: 621467



# GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN

Sector-10-A, Gandhinagar-382 010

Phone : (079) 23226295

Fax : (079) 23232156

Website : www.gpcb.gov.in

3. The Manager,  
GIDC, Sachin,  
Surat.....

You are requested to disconnect the Water supply and drainage connection with **immediate effect** to industrial plant M/s. Sahjanand Colour Yarn, Plot No: 5532, Road No: 55, Sachin-395007, Tal: Chorasi, Dist: Surat. and intimate to us accordingly.

For and on behalf of  
GUJARAT POLLUTION CONTROL BOARD

(Smt S. V. Bhargava)  
Unit Head, Surat

Outward No: 621467, 20/01/2022

ID-67510

Page 3 of 3

*Clean Gujarat Green Gujarat*

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# Annexure - J

**SACHIN NOTIFIED AREA AUTHORITY**  
Office of the Chief Officer,  
Unnati Building, Plot No.5719,  
Road No.6, G.I.D.C.  
Sachin 394 230, Dist.-Surat  
Ph.& Fax No.(0261)2399 825

Chief Officer,  
Sachin Notified Area, G.I.D.C-Sachin  
Email: naosachin1@gmail.com

No. C.O./N.A./SCN/ 256

Dt. 25-01-2022.

પ્રતિ,

પ્રાદેશિક અધિકારીશ્રી,

ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ,

૩૩૪, બેલજીયમ સ્કવેર, પહેલી માળ,

સિલ્વર પ્લાઝા કોમ્પ્લેક્સ, લીનીયર બસ સ્ટેન્ડની સામે,

સીંગ રોડ, સુરત - ૩૯૫૦૦૩.

વિષય:- પ્રદુષણ નિયંત્રણ કાયદા હેઠળ મે. સહજાનંદ કલર યાર્ન, પ્લોટ નં. 5532 માં પાણી પુરવઠો અને ડ્રેનેજ કનેક્શન બંધ કરવા બાબત.

સંદર્ભ:- 1) આપનો પત્ર નં. ID-67510/7014/2022, તા.21/01/2022.

2) જી.પી.સી.બી. નો પત્ર નં. GPCB/CCA-SRT-2288/ID-67510/621467, તા.20/01/2022.

3) અત્રેની કચેરીનો પત્ર નં. સી.ઓ./એન.એ./સચીન/230, તા.24/01/2022.

સાહેબશ્રી,

જયભારત સાથે ઉપરોક્ત વિષય તથા સંદર્ભ અન્વયે જણાવવાનું કે, ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડના જાવક ક્રમાંક: GPCB/CCA-SRT-2288/ID-67510/621467, તા.20/01/2022 ના હુકમના અનુસંધાને મે. સહજાનંદ કલર યાર્ન, પ્લોટ નં. 5532, જી.આઈ.ડી.સી., સચીન ઔદ્યોગિક એકમનું પાણી જોડાણ જેનો ગ્રાહક નં. 30793 છે. તે તા. 24/01/2022 ના રોજ બપોરે 1:15 વાગ્યે કપાત કરવામાં આવેલ છે. જે આપની જાણ સારું.

પાણીનું જોડાણ ફીક્ષ જોડાણમાં આપવામાં આવેલ હતું.

વધુમાં અંદર ગ્રાઉન્ડ ડ્રેનેજ કનેક્શન કાપવા માટે અત્રેની કચેરી દ્વારા સંદર્ભ-૩ તરોના પત્રથી મે. સચીન ઈન્ફ્રા એન્વયરોમેન્ટ પ્રા.લી. (સી.ઈ.ટી.પી.), સચીન ને જણાવવામાં આવેલ છે, અને તેઓ દ્વારા સદર ડ્રેનેજ કનેક્શન બંધ કરવાની કાર્યવાહી કરવામાં આવેલ છે. જે આપની જાણ સારું.

આભાર સહ.

આપનો વિશ્વાસ

ચીફ ઓફીસર,

સચીન નોટીફાઈડ એરીયા,

જી.આઈ.ડી.સી., સચીન

નકલ સવિનય રવાના:-

1) ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ, પર્યાવરણ ભવન, સેક્ટર-10-એ, ગાંધીનગર-૩૮૨૦૧૦. --- તરફ જાણ સારું.

2) પ્રાદેશિક મેનેજરશ્રી, જી.આઈ.ડી.સી., સુરત. --- તરફ જાણ સારું.

નકલ રવાના:-

1) નાયબ કાર્યપાલક ઈજનેરશ્રી (એ.પી.), જી.આઈ.ડી.સી., સચીન. --- તરફ જાણ સારું.

2) મે. સહજાનંદ કલર યાર્ન, પ્લોટ નં. 5532, રોડ નં. 55, જી.આઈ.ડી.સી., સચીન. --- તરફ જાણ સારું.

I SAHJANAND COLOUR YARN

Proprietor

Chief Officer,  
Sachin Notified Area, G.I.D. – Sachin.  
Email:- naosachin1@gmail.com

SACHIN NOTIFIED AREA AUTHORITY  
Office of the Chief Officer,  
Unnati Building, Plot No. 5719,  
Road No. 6, G.I.D.C,  
Sachin 394230, Dist.- Surat.  
Ph. & Fax No. (0261)2399 825

No. C.O./N.A./SCN/256

Date.25-01-2022

To,

Regional Officer,

Gujarat Pollution control Board,

338, Belgium square, first floor,

Silver plaza complex, in front of linier bust station,

Ring road, surat-395003.

Subject: Under the Pollution Control Act M/s, Sahajanand Color Yarn, Plot no. 5532 in the matter of stopping water supply and drainage connection

Reference: 1) Your letter no. ID-67510/7014/2022 on dated 21/01/2022.

2) GPCB's letter no. GPCB/CCA-SRT-2288/ID-67510/621467 on dated 20/01/2022

3) Here office letter no. C.O./N.A./Sachin/230, on dated 24/01/2022

Respected Sir,

With reference to the above subject and reference, as per the Gujarat Pollution Control Board's vide letter no. GPCB/CCA-SRT-2288/ID-67510/621467 dated 20/01/2022 M/s, Sahajanand Color Yarn, plot no 5532, GIDC, Sachin, industrial unit water connection whose customer no. is 30793. It has been deducted on 24/01/2022 at 1:15 pm.

Water connection was provided in fixed connection.

Moreover, the office has informed Sachin Industrial Environment Pvt. Ltd. (CETP), Sachin by the vide letter reference-3 below for cutting the underground sewer connection. And action has been taken by them to stop the drainage connection. Which for your information.

Thanking you,

Yours faithfully,

Chief Officer  
Sachin notified area,  
GIDC, Sachin.

Copy to Courtesy,

- 1) Gujarat Pollution Control Board, Paryavaran Bhavan, Sector-10-A, gandhinagr-382010
- 2) Regional Manager, GIDC, Surat.

Copy to,

- 1) Deputy Executive Engineer (A.P.), GIDC, Sachin.
- 2) M/s, Sahajanand Color Yarn, plot no 5532, GIDC, Sachin.

# ANNEXURE - I

## Annexure - K

D G V C L

### DAKSHIN GUJARAT VIJ COMPANY LIMITED

CIN U40102GJ2003SGC042909

Regd. &amp; Corp. Office: "UrjaSadan", Nana Varachha Road, Kapodra Char Rasta, Surat-395006

SACHIN INDUSTRIAL SUB DIVISION

ROAD NO.3, G.I.D.C., SACHIN, TA : CHORYASI, DIST : SURAT

Telephone: (0261) 2397338

Website: [www.dgvcl.com](http://www.dgvcl.com)

SCN/O&amp;M/TECH/NO. 532

Date: 31.01.2022

To  
Executive Engineer(O&M)  
Surat Ind Div.  
Pandésara  
Surat

Sub:- Disconnection of power supply as per GPCB letter.  
Ref:-1.GPCB/CCA-SRT-2288/ID\_67510/621467 DTD. 20.01.2022

Respected Sir,

As per GPCB Letter no. GPCB/CCA-SRT-2288/ID\_67510/621467 DTD. 20.01.2022. We have disconnect power supply of M/S SAHAJANAND GROUP CONSUMER NO. 64296 in name of M/S SAHAJANAND COLOUR YARN Plot no.5532 ROAD NO.55 GIDC Sachin, last readings before disconnection of power supply is here as under

Date	31-01-2022
Time	14:37
Kwh	238692
Kvarh	4842
Kw	38.9

This is for information and needful action please.

*Ajt*  
Deputy Engineer  
DGVCL  
SACHIN IND S/D

C.F.W.G.S. to

1. The Executive Engineer (O&M) SURAT IND DIV.
2. M/S SAHAJANAND COLOUR YARN, PL NO. 5532 GIDC SACHIN
3. GPCB GANDHINAGAR

For SAHAJANAND COLOUR YARN

*Rajant*  
Proprietor

S.N		Details	Action
1.		Name and Address of Unit	SAHJANAND COLOUR YARN SAHJANAND COLOUR YARN, Category: RED / SMALL, PLOT NO., plot no. -5532, road no.-55,, sachin gidc, surat, SACHIN - 394230 Contact Person: VIJAYKUMAR DHIRUBHAI DOBARIYA, Mob:9376843092, Ph:N.A DIST: Surat, TAL: Chorasi, SIDC: Sachin
2.		PCB ID	67510
3.		Closure Direction issue letter No	621467
3A.		Closure Direction Issue Date	
3B.		Effect of Closure Direction	
3C.		Closure Direction issued under which Act	
4.		Power Disconnected by competent Authority	Yes
4A.		Date of disconnection of Power	31/01/2022
5.		Water Disconnected by competent Authority	Yes
5A.		Date of disconnection of Water	24/01/2022
6.		Sealed by local Authority	Not Applicable
6A.		Date of Seal	
7.		Measures taken for control of Pollution	
S.N		Reasons for Closure Direction	Measures taken
1		Q-1. "Distance of this unit from the location where the tanker No. – GJ 06 ZZ 6221 had carried out illegal discharge of liquid waste (near Vishwaprem Dying & Printing Mill) is about 800 Meter on the upstream side."	• We would like to inform you that we have not carried out any illegal discharge of liquid waste near our premises area and the above said tanker is not ours. • We assure you that we are trying our level best to comply all environmental rules and Regulations.

<p>2 Q-2. "During visit it is observed that provided ETP units are not in operation. Generated industrial waste water from the manufacturing processes is being discharged through unauthorized outlet, in to open surface drain of GIDC estate – Sachin, which ultimately meet to Unn Khadi." Q-3. "Sample of untreated waste water being discharged outside premises through unauthorized outlet leading to open surface drain of GIDC estate – Sachin is collected. Physical characteristic of sample collected during visit are as: pH @ 4 on pH strip, Temperature – 38 Deg. centand Colour – Greenish. Q-4. "As per Consent &amp; Authorization obtained (Condition No- 3.7 &amp; 3.8) unit has to dispose waste water in to underground drain of M/S Sachin Infra Environmental Ltd (SIEL), CETP." Q-5. "However, unit is found discharging untreated industrial wastewater outside premises in unauthorized manner, leading to open surface drain of GIDC Estate- Sachin, hence violation of Condition No. 3.7 &amp; 3.8 of obtained Consent &amp; Authorization."</p>	<p>• We would like to inform you that, during visit our effluent transferred pump was trip due to electric shock so that our ETP unit was not in operating condition hence entire effluent was directly flowing to CETP of M/s. SIEL without any treatment. • We are discharging our treated industrial wastewater into CETP of M/S. SIEL through underground drain. We are discharging the same only after getting GPCB specified norms.</p>
<p>8. In case, pollution control measures could take more than 7 days, Submitted notarized undertaking (on Rs. 300 stamp paper) shall have to be submitted stating which measures will be taken and still which date measures will be implemented?</p>	<p>Not Applicable</p>
<p>8A. Submitted notarized undertaking (on Rs. 300 stamp paper) assuring compliance will be carried out under Air, Water and EP Act</p>	<p>Yes</p>
<p>9. Bank Guarantee Submitted?</p>	<p>Yes</p>
<p>9A. Bank Guarantee Number</p>	<p>08841GP220004198</p>
<p>9B. Amount of Bank Guarantee Submitted</p>	<p>200000.00</p>
<p>9C. BG Submitted of which Bank</p>	<p>KOTAK MAHINDRA BANK</p>
<p>9D. Transaction Number of BG Deposited</p>	<p>08841GP220004198</p>
<p>9E. Bank Guarantee issue date</p>	<p>24/02/2022</p>
<p>9F. Validity of BG</p>	<p>31/03/2024</p>
<p>10. Existing CCA and its validity</p>	<p>AWH-110757/31/10/2025</p>
<p>11. Any dues pending with board?</p>	<p>No</p>
<p>12. If your location falls within water scarce area?</p>	<p>Not Applicable</p>
<p>12 Source of Water A.</p>	
<p>13. Details of closure direction issued by board within last two years</p>	
<p>14. Whether latest monthly patrak(February-2022) submitted?</p>	<p>Yes</p>
<p>15. Whether latest Annual Return(2021-2022) (Form-21) submitted?</p>	<p>Yes</p>
<p>16. Environment Audit Scheme Applicability</p>	<p>Not Applicable</p>
<p>17. Whether Environment Statement (Form-V) submitted?</p>	
<p>18. Undertaking (Rs. 300) for liability of trial run revocation expiry</p>	
<p>19. Environment Damage Compensation (EDC)</p>	<p>None</p>
<p>19 Date of EDC Submitted A.</p>	

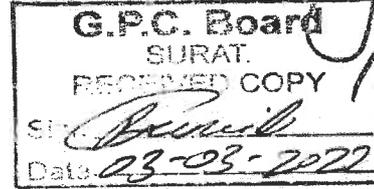
19 B.	Amount of EDC Submitted	0.00
19 C.	Name of bank (from which EDC is submitted)?	
19 D.	Transaction Number of EDC Submitted	



March, 2022

GPCB ID: 67510

To,  
The Member Secretary,  
Gujarat Pollution Control Board,  
Paryavaran Bhavan, Sector-10/A  
Gandhinagar- 382010.



By  
4/3/2022  
Pollution Control Board,  
Sector-10-A,  
Gandhinagar-382010.

SUB: REQUEST TO REVOKE OUR CLOSURE ORDER

REF.: YOUR DIRECTION UNDER WATER ACT, 1974 VIDE LETTER NO.: GPCB/CCA-SRT-2288/ID-67510/621467 DATED: 20/01/2022

Respected Sir,

With reference to the above subject matter, we have received referred closure order from the Board & noted the content mentioned in it. In this connection, we would like to clarify & comply with your each direction as under...

During visit on 6<sup>th</sup> January, 2022 officials of the Board found...

Q-1. "Distance of this unit from the location where the tanker No. – GJ 06 ZZ 6221 had carried out illegal discharge of liquid waste (near Vishwaprem Dying & Printing Mill) is about 800 Meter on the upstream side."

- We would like to inform you that we have not carried out any illegal discharge of liquid waste near our premises area and the above said tanker is not ours.
- We assure you that we are trying our level best to comply all environmental rules and Regulations.

Q-2. "During visit it is observed that provided ETP units are not in operation. Generated industrial waste water from the manufacturing processes is being discharged through unauthorized outlet, in to open surface drain of GIDC estate – Sachin, which ultimately meet to Unn Khadi."

Q-3. "Sample of untreated waste water being discharged outside premises through unauthorized outlet leading to open surface drain of GIDC estate – Sachin is collected. Physical characteristic of sample collected during visit are as: pH @ 4 on pH strip, Temperature – 38 Deg. centand Colour – Greenish.

Q-4. "As per Consent & Authorization obtained (Condition No- 3.7 & 3.8) unit has to dispose waste water in to underground drain of M/S Sachin Infra Environmental Ltd (SIEL), CETP."

Q-5. "However, unit is found discharging untreated industrial wastewater outside premises in unauthorized manner, leading to open surface drain of GIDC Estate- Sachin, hence violation of Condition No. 3.7 & 3.8 of obtained Consent & Authorization."

- We would like to inform you that, during visit our effluent transferred pump was trip due to electric shock so that our ETP unit was not in operating condition hence entire effluent was directly flowing to CETP of M/s. SIEL without any treatment.
- We are discharging our treated industrial wastewater into CETP of M/S. SIEL through underground drain. We are discharging the same only after getting GPCB specified norms.

M/s. DGVCL has disconnected our electricity supply on dated: 31/01/2022 and water supply disconnected by GIDC on dated: 24/01/2022. We are herewith attaching copy of the same as per Annexure-I.

For SAHJANAND COLOUR YARN

Proprietor

P. No. 5532, Road No. 55, G.I.D.C. Sachin, Surat.

M. : 93768 43092 - 98790 70368

E-mail.: sahjanandcolouryarn@gmail.com



**Sahjanand**  
Colour Yarn

**Sahjanand**  
Colour Yarn  
Manufacturers of : All Type of Dyed Yarn

Moreover, we are herewith enclosing Revocation Application including Undertaking, Bank Guarantee, form-20 and form-21.

We hope you will be satisfied from above progressing steps & may humbly request you to revoke the closure order & oblige us.

Thanking You,

Yours faithfully,

For, **SAHJANAND COLOUR YARN**

**(AUTHORIZED SIGNATORY)**

Encl: Annexure I, Revocation Application with Undertaking, Bank Guarantee & Form-20 & 21.  
CC To,

The Regional Officer,  
Gujarat Pollution Control Board,  
338, Belgium Square, Ring Road,  
Surat-395003.

For **SAHJANAND COLOUR YARN**

**Proprietor**

D G V C L

**DAKSHIN GUJARAT VIJ COMPANY LIMITED****CIN U40102GJ2003SGC042909****Regd. & Corp. Office: "UrjaSadan", Nana Varachha Road, Kapodra Char Rasta, Surat-395006****SACHIN INDUSTRIAL SUB DIVISION****ROAD NO.3, G.I.D.C., SACHIN, TA : CHORYASI, DIST : SURAT****Telephone: (0261) 2397338****Website: [www.dgvcl.com](http://www.dgvcl.com)**SCN/O&M/TECH/ NO. *532*

Date: 31.01.2022

To  
 Executive Engineer(O&M)  
 SuratInd Div.  
 Pandesara  
 Surat

Sub:-Disconnection of power supply as per GPCB letter.  
 Ref:-1.GPCB/CCA-SRT-2288/ID\_67510/621467 DTD. 20.01.2022

Respected Sir,

As per GPCB Letter no. GPCB/CCA-SRT-2288/ID\_67510/621467 DTD. 20.01.2022. We have disconnect power supply of M/S SAHAJANAND GROUP CONSUMER NO. 64296 in name of M/S SAHAJANAND COLOUR YARN Plot no.5532 ROAD NO:55 GIDC Sachin, last readings before disconnection of power supply is here as under

Date	31-01-2022
Time	14:37
Kwh	238692
Kvarh	4842
Kw	38.9

This is for information and needful action please.

*Ant*  
 Deputy Engineer  
 DGVCL  
 SACHIN IND S/D

C.F.W.C.S. to

1. The Executive Engineer (O&M) SURAT IND DIV.
- ✓ 2. M/S SAHAJANAND COLOUR YARN, PL NO. 5532 GIDC SACHIN
3. GPCB GANDHINAGAR

For SAHAJANAND COLOUR YARN

*Rajant*  
 Proprietor

**SACHIN NOTIFIED AREA AUTHORITY**

Office of the Chief Officer,  
Unnati Building, Plot No.5719,  
Road No.6, G.I.D.C.  
Sachin 394 230, Dist.-Surat  
Ph.& Fax No. (0261)2399 825

Chief Officer,  
Sachin Notified Area, G.I.D.C-Sachin  
Email: naosachin1@gmail.com

No. C.O./N.A./SCN/ 256

Dt. 25-01-2022.

પ્રતિ,

પ્રાદેશિક અધિકારીશ્રી,

ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ,

૩૩૪, બેલજીયમ સ્ક્વેર, પહેલો માળ,

સિલ્વર પ્લાઝા કોમ્પ્લેક્સ, લીનીયર બસ સ્ટેન્ડની સામે,

રીંગ રોડ, સુરત - ૩૯૫૦૦૩.

વિષય:- પ્રદુષણ નિયંત્રણના કાયદા હેઠળ મે. સહજાનંદ કલર યાર્ન, પ્લોટ નં. ૫૫૩૨ માં પાણી પુરવઠો અને ડ્રેનેજ કનેક્શન બંધ કરવા બાબત.

સંદર્ભ:- ૧) આપનો પત્ર નં. ID-67510/7014/2022, તા.21/01/2022.

૨) જી.પી.સી.બી. નો પત્ર નં. GPCB/CCA-SRT-2288/ID-67510/621467, તા.20/01/2022.

૩) અત્રેની કચેરીનો પત્ર નં. સી.ઓ./એન.એ./સચીન/230, તા.24/01/2022.

સાહેબશ્રી,

જયભારત સાથે ઉપરોક્ત વિષય તથા સંદર્ભ અન્વયે જણાવવાનું કે, ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડના જાવક ક્રમાંક: GPCB/CCA-SRT-2288/ID-67510/621467, તા.20/01/2022 ના હુકમના અનુસંધાને મે. સહજાનંદ કલર યાર્ન, પ્લોટ નં. 5532, જી.આઈ.ડી.સી., સચીન ઔદ્યોગિક એકમનું પાણી જોડાણ જેનો ગ્રાહક નં. 30793 છે. તે તા. 24/01/2022 ના રોજ બપોરે 1:15 વાગ્યે કપાત કરવામાં આવેલ છે. જે આપની જાણ સારું.

પાણીનું જોડાણ ફીક્ષ જોડાણમાં આપવામાં આવેલ હતું.

વધુમાં અંદર ગ્રાઉન્ડ ડ્રેનેજ કનેક્શન કાપવા માટે અત્રેની કચેરી દ્વારા સંદર્ભ-૩ તળેના પત્રથી મે. સચીન ઈન્ફ્રા એન્વયરમેન્ટ પ્રા.લી. (સી.ઈ.ટી.પી.), સચીન ને જણાવવામાં આવેલ છે, અને તેઓ દ્વારા સદર ડ્રેનેજ કનેક્શન બંધ કરવાની કાર્યવાહી કરવામાં આવેલ છે. જે આપની જાણ સારું.

આભાર સહ.

આપનો વિશ્વાસ

ચીફ ઓફીસર,

સચીન નોટીફાઈડ એરિયા,

જી.આઈ.ડી.સી., સચીન

નકલ સવિનય રવાના:-

૧) ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ, પર્યાવરણ ભવન, સેક્ટર-૧૦-એ, ગાંધીનગર-૩૮૨૦૧૦. --- તરફ જાણ સારું.

૨) પ્રાદેશિક મેનેજરશ્રી, જી.આઈ.ડી.સી., સુરત. --- તરફ જાણ સારું.

નકલ રવાના:-

૧) નાયબ કાર્યપાલક ઈજનેરશ્રી (એ.પી.), જી.આઈ.ડી.સી., સચીન. --- તરફ જાણ સારું.

૨) મે. સહજાનંદ કલર યાર્ન, પ્લોટ નં. 5532, રોડ નં. 55, જી.આઈ.ડી.સી., સચીન. --- તરફ જાણ સારું.

1 SAHJANAND COLOUR YARN

Proprietor



**Sahjanand**  
Colour Yarn  
Manufacturers of : All Type of Dyed Yarn

## APPLICATION FOR PERMENANT REVOCATION OF CLOSURE ORDER

1.	Full Name & Address of the Unit	M/s. SAHJANAND COLOUR YARN, Located at: Plot No.: 5532, ROAD No. 55, GIDC Sachin-394230, Tal: Chorasi, Dist: Surat.		
2.	GPCB ID	67510		
3.	No. & date of Closure order for which the revocation is sought for	One - YOUR DIRECTION UNDER WATER ACT, 1974 VIDE LETTER NO.: GPCB/CCA-SRT-2288/ID-67510/621467 DATED: 20/01/2022.		
4.	Date of Disconnection of electric supply	31/01/2022		
5.	Date of Disconnection of Water supply	24/01/2022		
6.	Remedial measures taken to control the pollution (in the table mention bellow)	---		
Sr. No.	Reason of closure	Remedial measures taken	Date of completion of the measure	Where the compliance requires more than 7 days time likely date of its completion
1.	Distance of this unit from the location where the tanker No. - GJ 06 ZZ 6221 had carried out illegal discharge of liquid waste (near Vishwaprem Dying & Printing Mill) is about 800 Meter on the upstream side.	We have not carried out any illegal discharge of liquid waste near our premises area and the above said tanker is not ours.	---	---
7	Where remedial measures to mitigate pollution are likely to last more than 07 days, an undertaking (on stamp paper of Rs. 100/- duly signed & sealed by the notary) shall be submitted to GPCB stating the measures & likely date of their completion. In addition to this the company shall also undertake to complete with all provision of the Water Act-1974, Air Act-1981 & Hazardous Waste (M &H & Transboundary		Please refer Undertaking as per Annexure-A.	

For SAHJANAND COLOUR YARN

Proprietor

P. No. 5532, Road No. 55, G.I.D.C. Sachin, Surat.

M. : 93768 43092 - 98790 70368

E-mail.: sahanandcolouryarn@gmail.com



**Sahjanand**  
Colour Yarn  
Manufacturers of : All Type of Dyed Yarn

	movements) Rules 2008 & shall also comply with the conditions stipulated in the consolidated consent & Authorization (CC&A) by the Board.	
8.	Letter of Bank guarantee if require	Please refer Bank Guarantee as per Annexure B.
9	Status of CC&A along with Date of expiry.	CCA Consent Order No. AWH-110757 Date of issue: 24-12-2020 valid upto 31-10-2025
10	Up to which period the Watercess is paid.	Not Applicable
11.	Are the samples analysis charges paid?	Shall be paid time to time
12	If the unit is in critically dark zone area, What is the source of water? If bore well is in use can it be sealed? Explain with reasons.	Unit is not in Dark Zone.
13	Closure order (s) issue to the Unit by the GPCB in last two years.	GPCB/CTE-SRT-3995/ID-67510/570523 Dated: 20/10/2020
14	Status of Monthly Report form Industry (from -20).	Please refer Annexure-C.
15	Status of Annual Report from Industry (from-21)	Please refer Annexure-D.
16	Status of Environment Audit Report(If Applicable)	Not Applicable
17	Status of Env. Statement (Form-V, EPA Act)	Please refer Annexure-E.

Date: 01/03/2022

for SAHJANAND COLOUR YARN

Place: SURAT

(AUTHORISED SIGNATORY)

For SAHJANAND COLOUR YARN

  
Proprietor

ANNEXURE - A

Sr.No. 351/22 of 2022

Date: 10/2/2022



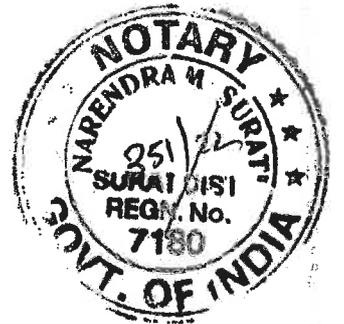
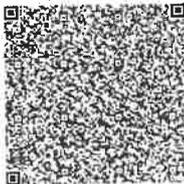
सत्यमेव जयते

INDIA NON JUDICIAL

Government of Gujarat

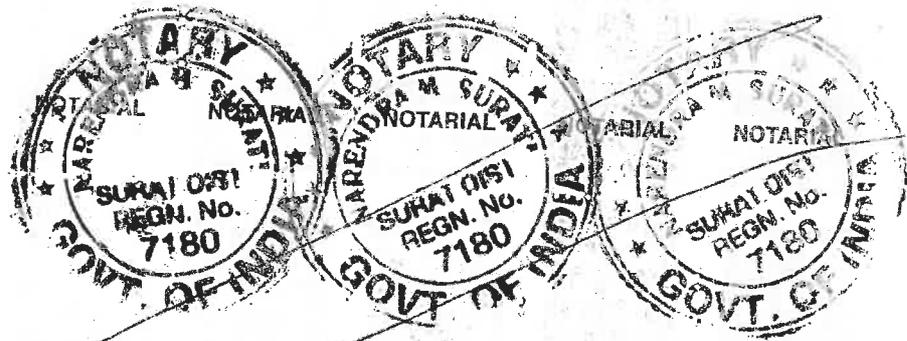
Certificate of Stamp Duty

Certificate No. : IN-GJ05560690003078U  
Certificate Issued Date : 10-Feb-2022 06:40 PM  
Account Reference : IMPACC (AC)/ gj13228511/ SURAT/ GJ-SU  
Unique Doc. Reference : SUBIN-GJGJ1322851144235249203734U  
Purchased by : SAHJANAND COLOUR YARN  
Description of Document : Article 5(h) Agreement (not otherwise provided for)  
Description : UNDERTAKING  
Consideration Price (Rs.) : 0  
(Zero)  
First Party : SAHJANAND COLOUR YARN  
Second Party : NA  
Stamp Duty Paid By : SAHJANAND COLOUR YARN  
Stamp Duty Amount(Rs.) : 300  
(Three Hundred only)



0030143402

1. This certificate is valid only for the purpose mentioned in the certificate and is not valid for any other purpose.  
2. This certificate is valid only for the purpose mentioned in the certificate and is not valid for any other purpose.  
3. This certificate is valid only for the purpose mentioned in the certificate and is not valid for any other purpose.



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"This document is printed on a light blue coloured background with Geometric Flexible patterns and Subtle Logo images, Complex ornamental design borders, Anti - copy text, the appearance of micro printed text and Over and Cover features."



## UNDERTAKING

We undersigned,

SR. NO.	NAME OF PROPRIETOR	RESIDENTIAL ADDRESS	CONTACT DETAILS	PAN NO.
1.	Mr. Vijaykumar Dhirubhai Dobariya	B-1103, shyam Luxary, Nr. Jolly Residency, AagamArcade, Vesu, Surat.	Mobile No.: 9376843092 Email Id : sahjanandcolouryarn@gmail.com	AEPPD1706H

Proprietor of M/s. SAHJANAND COLOUR YARN (PCB ID: 67510), located at Plot No.: 5532, Road No.: 55, GIDC Sachin, Tal.: Chorasi, Dist.: Surat-394230. do hereby undertake as under...

- We will not provide any unauthorized outlet/by pass line in ETP.
- We will not discharge any kind of Effluent /Liquid waste water into underground drain.
- We will operate our ETP Plant regularly and efficiently.
- We will maintain Zero Liquid Discharge.
- Upon violation of Water Act-1974, we hereby agree to forfeit our Bank Guarantee of Rs. 2,00,000=00 (Rupees <sup>Two</sup> One Lakh Only) under all your rights.
- We will try our level best to comply all condition mentioned in the CC&A of the Board.
- We will comply with all directions of the Board in future.
- We will try our level best to follow all the Environmental guidelines.



What is stated herein above is true to the best of our knowledge and the same we believe to be true

Solemnly affirm on: 29/01/2022

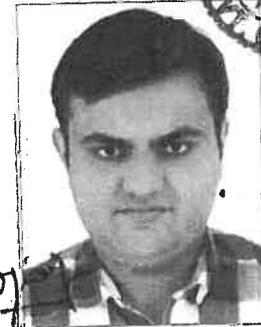
Place: Surat

For, Sahjanand Colour Yarn

1. Mr. Vijaykumar Dhirubhai Dobariya  
(Proprietor)



*Vijay*



**BEFORE ME**

**NARENDRA M. SURATI**  
NOTARY  
SURAT

GOVT. OF INDIA

Regd. Sr. No.: 351/22  
Date: 10/2/2022

**NARENDRA M. SURATI**  
ADVOCATE & NOTARY  
101, Shree Darshan Society,  
Opp. L.D. School, Near Shreeji-  
Row-House, Station Road,  
Sachin, SURAT-394230  
No. 98980 11199

**My Commission Expires**  
**11th November 2023**

Sr.No. 853/22 of 2022

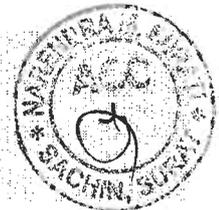
Date: 10/2/2022



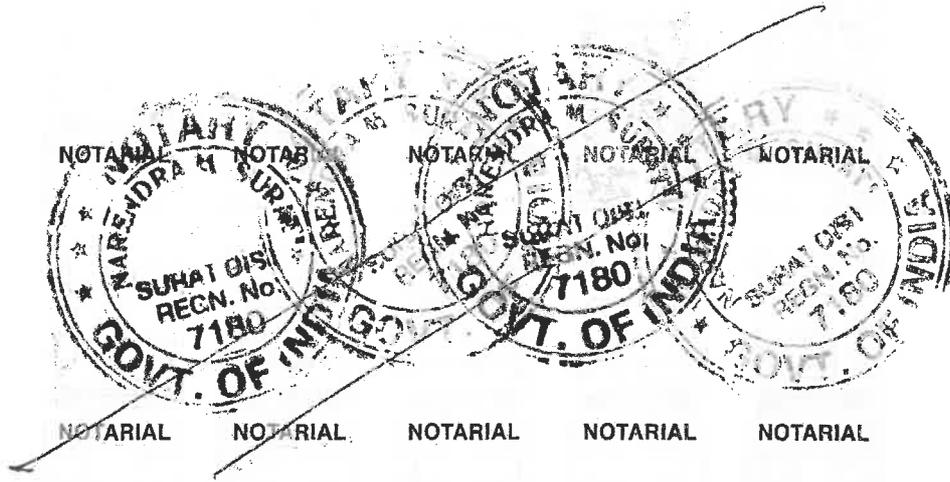
सत्यमेव जयते

INDIA NON JUDICIAL  
Government of Gujarat  
Certificate of Stamp Duty

Certificate No. : IN-GJ05561111934989U  
Certificate Issued Date : 10-Feb-2022 06:41 PM  
Account Reference : IMPACC (AC)/ gj13228511/ SURAT/ GJ-SU  
Unique Doc. Reference : SUBIN-GJGJ1322851144237265129695U  
Purchased by : SAHJANAND COLOUR YARN  
Description of Document : Article 5(h) Agreement (not otherwise provided for)  
Description : UNDERTAKING  
Consideration Price (Rs.) : 0  
(Zero)  
First Party : SAHJANAND COLOUR YARN  
Second Party : NA  
Stamp Duty Paid By : SAHJANAND COLOUR YARN  
Stamp Duty Amount(Rs.) : 300  
(Three Hundred only)



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The contents of this certificate can be verified and authenticated worldwide through any of the public internet portals available at any National Collection Center or at [www.shcil.gov.in](http://www.shcil.gov.in) free of charge.

Any alteration to this certificate renders it invalid. Use of an altered certificate where all the security features could constitute a criminal offence.

This certificate contains security features like Watermark background, Geometric patterns and Subtle Logo, Ornamental design borders, Anti-copy text, the appearance of micro printing, and Overt and Covert features.



ભારત સરકાર  
Government of India

ભારતીય વિશિષ્ટ ઓળખાણ પ્રાધિકરણ  
Unique Identification Authority of India

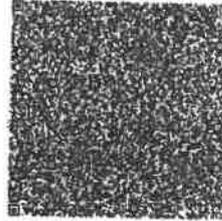
ભાગીડાન ક્રમ સંખ્યા/ Enrolment No.: 1 11111111111111111111

Download Date: 31/07/2017

To  
B-1103, shyam luxury,  
near jolly residency,  
Vesu  
aagam arcade,  
Surat  
Svr College

Issue Date: 29/09/2017

Signature valid



તમારો આધાર નંબર / Your Aadhaar No. :

મારો આધાર, મારી ઓળખ



ભારત સરકાર  
Government of India

આધાર

Download Date: 31/07/2017



Issue Date: 29/09/2017

પુરુષ / MALE

મારો આધાર, મારી ઓળખ



Handwritten signature

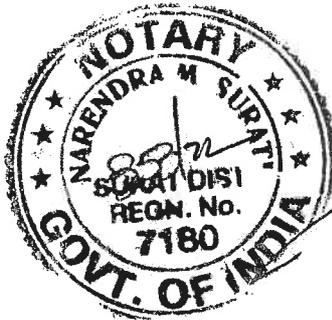
**UNDERTAKING**

I VIJAYKUMAR D. DOBARIYA (PROPRIETOR) of M/s. SAHJANAND COLOUR YARN located at Plot No.: 5532, Road No.: 55, GIDC Sachin, Tal.: Chorasi, Dist.: Surat-394230. hereby undertake that in case of revocation order granted by the Board for a shot term period, I shall apply for revocation well before expiry of time limit. In case of revocation will not be extended further and time limit of revocation expired. I shall stop operation in compliance of closure issued to us and inform the Board, failing which all responsibilities lies with the undersigned and we shall abide by action/penalty by the Board for the same.



*[Handwritten Signature]*

VIJAYKUMAR DHIRUBHAI DOBARIYA  
(PROPRIETOR)



BEFORE ME

*[Handwritten Signature]*  
NARENDRA M. SURATI  
NOTARY  
SURAT

GOVT. OF INDIA

Regd. Sr. No.: 253/22

Date: 10/2/22

*[Handwritten Signature]*  
NARENDRA M. SURATI  
ADVOCATE & NOTARY  
101, Shree Darshan Society,  
Opp. L.D. School, Near Shreeji-  
Row-House, Station Road,  
Sachin, SURAT-394230  
Mo. 98980 11199

**My Commission Expires  
11th November 2023**

# ANNEXURE -B



Kotak Mahindra Bank

Date: 24<sup>th</sup> February, 2022

To,  
The Member Secretary,  
Gujarat Pollution Control Board,  
Paryavaran Bhavan, Sector- 10/A,  
Gandhinagar - 382 010

Dear Sir,

**Bank Guarantee No. 0884IGP220004198 Dated 24 Feb-2022**

We are forwarding herewith our BG No. **0884IGP220004198** dated **24-Feb-2022** for ₹ 2,00,000/- (**Rupees Two Lakhs Only**) issued on behalf of the applicant **SAHJANAND COLOUR YARN**.

We confirm that the signatories to the Bank Guarantee are authorized to do so on behalf of the bank. Please note that all the correspondence related to this Bank Guarantee should be addressed to:

**Branch Manager, Kotak Mahindra Bank Ltd.**

Shop No.1 To 6, Surya Plaza, Near Udhna Darwaja, Ring Road, Surat- 395002, Gujarat, India

Please note that confirmation message has transmitted through SFMS to **STATE BANK OF INDIA (IFSC Code SBIN0001355)**, you are requested to take confirmation of bank guarantee **STATE BANK OF INDIA (IFSC Code SBIN0001355)** and issuing bank confirmation can be obtained through below mentioned E-Mail ID.

**Trade Finance – CPC Trade,**

Bank Guarantee Dept.

Tel no -66056757/66056731/66056734 and Fax no. 022-66466541

E-mail address: [BGCONFIRMATIONDL@KOTAK.COM](mailto:BGCONFIRMATIONDL@KOTAK.COM)

Claims if any, under this guarantee should be made in writing and reach in original at the branch address and a copy of the same to be sent to Bank Guarantee Dept., Corporate Banking Operations (CPC), 5th Floor, Kotak Infinity, Zone 4, Building No. 21, Infinity Park, Off Western Express Highway, Goregaon Mulund Link Road, Malad (E), Mumbai – 400 097 on or before **31-Mar-2024 (Inclusive of claim period)** after that date all your rights under this guarantee will cease and we will be released and discharged of our liability forever.

Thanking you,  
Yours faithfully,

For Kotak Mahindra Bank Ltd

Authorised Signatory  
Bank Stamp

  
**MUSTAFA AHAMED**  
BRANCH MANAGER  
EMP. CODE-26010

  
**RAJNI TIWARI**  
BRANCH OPERATIONS MANAGER  
EMP. CODE - 113002  
KOTAK MAHINDRA BANK

Kotak Mahindra Bank Ltd.  
CIN: L65110MH1985PLC038137  
Gr. Floor, Plot No 414/1  
Gidc Industrial Estate  
Road No 4, Sachin  
Surat - 394 230, Gujarat, India

[www.kotak.com](http://www.kotak.com)

Registered Office:  
27 BKC, C 27, G Block,  
Bandra Kurla Complex,  
Bandra (E), Mumbai 400051,  
Maharashtra, India.

Sr. No.: BG 466245



**BG No: 088-IGP220004198**  
**Date of Issue: 24<sup>th</sup> Feb, 2022**  
**Date of Expiry: 22-Feb-2023**  
**Amount: ₹ 2,00,000/-**

To,  
The Member Secretary,  
Gujarat Pollution Control Board,  
Paryavaran Bhavan, Sector- 10/A,  
Gandhinagar – 382 010.

**BANK GUARANTEE**

In consideration of the chairman, Gujarat pollution Control Board , Paryavaran Bhavan, Sector-10A, Gandhinagar - 382010 (hereinafter referred to as Board) having agreed to the unit M/s. Sahjanand Colour Yarn located at Plot No.: 5532, Road No.: 55, GIDC Sachin, Tal.: Chorasi, Dist.: Surat-394230 (hereinafter referred to as firm/unit/company ) proposed compliance under Environment (Protection) Act, 1974, Water Act-1974 and Rules made there under as well as following points:

1. Unit shall have to operate ETP efficiently & regularly.
2. Unit shall have to maintain Zero Liquid Discharge.
3. Unit shall have to comply all condition mentioned in the CC&A of the Board.
4. Unit shall have to maintain GPCB Specified norms under Water Act, 1974.
5. Unit shall have to comply Environmental Rules and Regulations.

(1) We, KOTAK MAHINDRA BANK, a banking company incorporated and registered under Companies Act 1956 and having license to carry on banking business under the Banking Regulation Act, 1949 having its registered office at 27 BKC, C-27, G Block, Bandra Kurla Complex, Bandra (E), Mumbai, Maharashtra - 400051 and its one of branch office at Shop No.1 To 6, Surya Plaza, Near Udhna Darwaja, Ring Road, Surat- 395002, Gujarat, India (hereinafter referred to as the Bank) at the request of the said firm/unit. Do hereby undertake to pay the Board an amount not exceeding ₹ 2,00,000/- (Rupees Two Lakhs Only) due to noncompliance of Consent conditions or directions issued from time to time for damage to the Environment by reason in breach of the said Act, Direction, Notice, instructions etc. by the said company / unit.

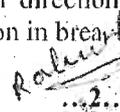
Kotak Mahindra Bank Ltd

CIN L65110MH1985PLC038137

Registered Office : 27BKC, C 27, G Block, Bandra Kurla Complex, Bandra (E), Mumbai 400 051 India.

[www.kotak.com](http://www.kotak.com)

  
**MUSTAFA HAMED**  
BRANCH MANAGER  
EMP. CODE-26010

  
**Rakesh**  
BRANCH MANAGER  
EMP. CODE - 113602  
KOTAK MAHINDRA BANK

Sr. No.: BG 466246



(2)

**Bank Guarantee No. 0884IGP220004198 Dated 24-Feb-2022**

(2) We, KOTAK MAHINDRA BANK, Surat do hereby undertake to pay the amount due and payable under this Guarantee without any demure merely on a demand from the board that the amount claimed is due for the reasons of non-fulfilment of any undertaking or violation of the Consent Conditions or any provision of the said Acts. The Bank shall conclusive as regards the amount due and payable by the Bank under this guarantee shall be restricted to an amount not exceeding ₹ 2,00,000/- (**Rupees Two Lakhs Only**).

(3) We, KOTAK MAHINDRA BANK, Surat undertake to pay to the Board any money to demanded but not exceeding ₹ 2,00,000/- (**Rupees Two Lakhs Only**) notwithstanding any dispute of disputes raised by the said Company / Unit in any suit or proceedings pending before any Court or Tribunal or Board against the Board relating thereto. Our liability under this being absolved or irrevocable.

(4) The payment so made by us under this agreement shall be valid discharge of our liability and Company / Unit shall have no claim against us for making such payment.

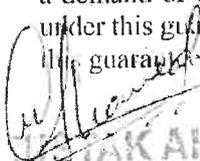
(5) We, KOTAK MAHINDRA BANK, Surat further agree that the guarantee herein do not remain in full force and effect during the period that would be taken for the purpose of the undertaking, notice letter etc. and that itself continue to be in force till all the dues of the Board in or by virtue of the said undertaking, notice, letter etc. have been fully paid and its claim satisfy or discharge or till the Board Certificate with the terms and conditions of the directions, undertaking, notice, letter in provision of relative laws have been fully and properly carried out and completed by the said Company / Unit and accordingly discharge this guarantee or till expiry date whichever is earlier, unless the payment or claim under this guarantee is made on us in writing on or before **31-Mar-2024**, we shall be discharged from all liability under this guarantee hereafter.

(6) We, KOTAK MAHINDRA BANK, Surat further agree with the Board shall the fullest liberty without our consent and without affecting in any manner our obligations hereunder to vary any of the terms and conditions of the said Direction / Undertaking / Notice / letter etc. or to exchange time of compliance by the said company / unit from time to time or to postpone for any time or from time to time any of the power exercisable by the Board against the said Company / Unit and to forebear or enforce any of the terms and conditions relating to the said consent / conditions / undertaking / notice / letter etc. and we shall not be relieved from our liability by reasons of any such variation or extension being granted to the said Company / Unit or any forbearance, action, commission on the part of the Board or any such matter or thing whatsoever under the law Relating to sureties would, but for this provision, effect of no relieving us.

(7) This Guarantee will not be discharged due to the change in the contribution of the bank from company/ Unit.

(8) We, KOTAK MAHINDRA BANK, Surat undertake not to revoke this guarantee during its currency expect with the previous consent of the board in writing.

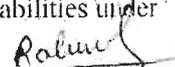
(9) Not withstanding what has been stated above, our guarantee shall remain in force until date unless a demand or claim under this guarantee is made in writing on before **31-Mar-2024**. All your rights under this guarantee shall be forfeited and we shall be released and discharged from all liabilities under the guarantee thereafter dated.

  
**A. HAMED**  
BRANCH MANAGER  
EMP. CODE-26610

Kotak Mahindra Bank Ltd  
CIN L65110MH1985PLC038137

Registered Office : 27BKC, C 27, G Block, Bandra Kurla Complex, Bandra (E), Mumbai 400 057 India.

[www.kotak.com](http://www.kotak.com)

  
**R. S. JADHAV**  
BRANCH OFFICER / MANAGER  
EMP. CODE - 113602  
KOTAK MAHINDRA BANK

Sr. No.: BG 466247

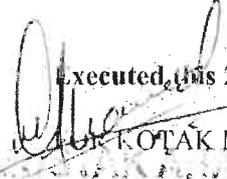


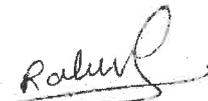
(3)

**Bank Guarantee No. 0884IGP220004198 Dated 24-Feb-2022****Notwithstanding anything to the contrary contained herein –**

- i. Our liability under this Guarantee shall not exceed ₹ 2,00,000/- (Rupees Two Lakhs Only)
- ii. This Guarantee shall be valid up to **22-Feb-2023** (being the date of expiry date of the Guarantee)
- iii. The beneficiary's right as well the Bank's liability under this Guarantee shall stand extinguished unless a written claim or demand is made under this Guarantee on or before completion of one year from expiry date i.e. **31-Mar-2024**

Executed, this 24<sup>th</sup> day of Feb, 2022 at Surat

  
KOTAK MAHINDRA BANK LTD.  
BRANCH MANAGER  
AUTHORIZED SIGNATORIES  
Bank Seal

  
RAMESH KUMAR  
BRANCH CHIEF MANAGER  
EMP. CODE 113602  
KOTAK MAHINDRA BANK





सत्यमेव जयते

# INDIA NON JUDICIAL Government of Gujarat Certificate of Stamp Duty

**Certificate No.** : IN-GJ09277907605664U

**Certificate Issued Date** : 17-Feb-2022 03:58 PM

**Account Reference** : IMPACC (AC)/ gj13319611/ NANPURA/ GJ-SU

**Unique Doc. Reference** : SUBIN-GJGJ1331961151569967889741U

**Purchased by** : SAHJANAND COLOUR YARN

**Description of Document** : Article 5(h) Agreement (not otherwise provided for)

**Description** : LETTER FOR APPROPRIATION AND SET-OFF

**Consideration Price (Rs.)** : 0  
(Zero)

**First Party** : KOTAK MAHINDRA BANK LIMITED

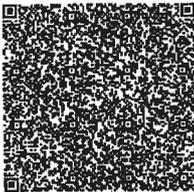
**Second Party** : GUJARAT POLLUTION CONTROL BOARD

**Stamp Duty Paid By** : KOTAK MAHINDRA BANK LIMITED

**Stamp Duty Amount(Rs.)** : 300  
(Three Hundred only)

BANK GUARANTEE NO. 0884IGP22 0004198

*Signature*  
**KOTAK ANANED**  
**BRANCH MANAGER**  
**EMP. CODE-26010**



*Signature*  
**RANIL KUMAR**  
**BRANCH OPERATIONS MANAGER**  
**EMP. CODE - 11002**  
**KOTAK MAHINDRA BANK**



IN-GJ09277907605664U

ICC 0018605427

**Statutory Alert:**

1. The authenticity of this Stamp certificate should be verified at 'www.shcilestamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

# ANNEXURE - C

## Monthly Report from Industry

Form No D2

Gujarat Pollution Control Board

January , 2022

1. Name & address of Industry : SAHJANAND COLOUR YARN,  
PLOT NO. -5532, ROAD NO.-55,SACHIN GIDC,  
SURAT,  
SACHIN - 394230  
DIST : Surat, TAL : Chorasi, SIDC : Sachin

PCB ID : 67510

2. Phone No. : N.A

3. Date of commencement of Manufacturing process : 15/02/2019

4. CTEs No. & Date : CER-110385,18/11/2025

5. CCA No. & Date of Expiry : AWH-110757, 31/10/2025

6. Water Cess (with Interest) paid up to which Period :

7. Laboratory charges pending if any : 0

8. Water consumed during the month (by all sources )in KL : Meter Reading=0,Kilo Litre=876

Water Cess Cooling Boiler/Dom/BIO Degradable/Non BIO Degradable : 0 / 30 / 846 / 0

9. Electricity consumed in PRODUCTION : 106086 ETP/CETP : 0 APCM : 0

9A. Stack attached to : Boiler

10. Fuel consumed during the month : Coal

11. Products : dyed yarn

12. Work of Control Measures In Progress : Nothing in Progress

13. Upgradation / Addition of PCM is Required : Nothing Suggested

14. HAZ Waste Disposal(in Metric Tonne):

Return NOT Entered

Type	Code	Name	Qty-Unit	Remark
FUE	COA	Coal	27.260-M.T	
GAS		NOx	50.000----	nox < 50 ppm
GAS		so2	100.000----	so2<100 ppm
GAS		spm	150.000----	spm<150 mg/nm3
PRD	368723	Dyed yarn	82.000-M.T	

N I C

Date : 01/03/2022

1 / 1

Company Seal

Authorised Signatory

Yours Faithfully

*Rajiv*

**Form No. 21**  
**GUJARAT POLLUTION CONTROL BOARD**  
 "Paryavaran Bhavan", Sector – 10 A,  
 GANDHINAGAR – 382 010.

**ANNUAL REPORT FROM INDUSTRY**

(To be submitted Online (XGN) by each industrial unit on or before 31<sup>st</sup> March in respect of Calendar Year ended on previous 31<sup>st</sup> December)

1. GPCB ID No. : 67510
2. Name & Address of the Unit : M/s. SAHJANAND COLOUR YARN,  
Plot No.: 5532, Road No:55, Sachin-395007,  
Tal: Chorasi, Dist: Surat.
3. Phone Nos. : (M) 9879070368
4. CCA No., Date & Validity (Copy of The CCA should be enclose : CCA Consent No: AWH-110757 Date of issue: 24-12-2020 valid upto 31-10-2025  
Please refer as per Annexure-I

5. **Production** :

Sr.No.	Name of the Products	CC&A applied Quantity per month	Total produced during the previous year (January-2021 to December-2021)	Name of the supporting document or record.
1.	2.	3.	4	5.
1.	Dyed Yarn	160 MT/Month	1500.99 MT/Year	Please refer as per Annexure-II

6. **Raw Materials (RM)** :

Sr.No.	Name of the Raw Materials	CC&A applied quantity per month	Total consumed during the year	Name of the supporting document or record (January-2021 to December-2021)
1.	2.	3.	4.	5.
1.	Polyester Yarn	220 MT/Month	1500.99 MT/Year	Please refer as per Annexure-II
2.	SDBL	868 Kg/Month	6435.51 MT/Year	
3.	DAN	1280 Kg/Month	12007.95 MT/Year	
4.	DFT	340 Kg/Month	3169.81 MT/Year	
5.	Formic Acid	640 Kg/Month	6003.98 MT/Year	
6.	WS Powder	340 Kg/Month	3189.61 MT/Year	
7.	HYDRO	1280 Kg/Month	12007.95 MT/Year	

For SAHJANAND COLOUR YARN

  
Proprietor

8.	Caustic	640 Kg/Month	6003.98 Mt/Year
9.	For Light Shade	116 Kg/Month	1088.22 Mt/Year
	For Dark Shade	2400 Kg/Month	22514.91 MT/Year

**7. Utilities :**

Sr.No.	Name of the Utility	CC&A applied Quantity per month.	Total produced during the year (January-2021 to December-2021)	Name of the supporting document or record (January-2021 to December-2021)
1.	2.	3.	4.	5.
1.	Electric Power	---	---	---
2.	Captive Power	---	---	---
3.	Water	58 KL/Day	16571 KL/YEAR	---
4.	Bio Coal/Coke	---	---	---
5.	Coal/Lignite Or LDO	2 MT/Day	450.3 MT/YEAR	---
6.	Baggas	---	---	---
7.	Oil (Name)	---	---	---
8.	Gas (Name)	---	---	---
9.	Others. (Diesel)	---	---	---

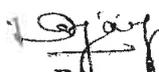
**8. Wastes Generation & Disposal during the year :**

Sr. No	Name of the Waste	State (S,L,G)	CC&A applied Quantity	Total Quantity of wastes generated reused and treated during the year			Type & capacity of Treatment facility at site (ETP, APCM etc.)	Out side Disposal facility for treated waste (place of disposal)	Total Wastes disposed during the year. (January'21- December '21)
				Generated (January'21- December'21)	Reused at site (January'21- December '21)	Treated			
1.	2.	3.	4.	5.	6	7	8	9	10
1.	ETP Sludge	Solid	4 MT/Year	3 MT/Year	Nil	Nil	Nil	TSDf site	Nil
2.	Used Oil	Liquid	0.055 MT/Year	0.043 MT/Year	0.043 MT/Year	Nil	Nil	Reuse as lubricant	Nil
3.	Discarded Containers & PP Bags/Liners	Solid	0.8 MT/Year	0.60 MT/Year	Nil	Nil	Nil	Decontaminator	Nil

**9. Details of Disposal of Treated Effluent :**

Sr.No.	Name of the Waste stream	Total quantity of treated effluent disposed during the year				
		Disposed on land by		Directly disposed to GIDC or municipal drain or Sea.	Disposed to CETP by	
		Gardening etc.	Disposal outside (January'21- December'21)		Tankers	Pipeline

For SAHJANAND COLOUR YARN

  
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1.	2.	3	4	5	6	7
1.	Effluent	Nil	Nil	Nil	Nil	Nil

**10. Details of Solid/Gaseous wastes after treatment :**

Sr No	Name of the Waste	Sent for co-processing	Sent to TSDF or Re-cycler	Total Quantity disposed during the year					
				Incinerated at		Evaporated at		Vented through flue gas stack	Vented through process gas scrubber
				Own site	Common facility	Own site	Common facility		
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.
1.	Steam Boiler (2 TPH)	---	---	---	---	---	---	---	---

**11. Details of Disposal of Spent Solvents, Acids or Alkalis after use : \*Not Applicable**

Sr.No.	Name of the Solvent, Acid or Alkali	Total Quantity disposed during the year.						
		Solvent distillation at			Spent Acid or Alkali Re-use or treatment at			
		Own site	Other site	Sale to Actual Users	Own Site	Other site	Sale to Actual users	
1.	2.	3.	4.	5.	6.	7.	8.	
1.	--	--	--	--	--	--	--	
2.								

**12. Other Details :**

- (1) CETP Membership No., Date, Place & booked quantity (membership certificate should be attached): Please refer as per **Annexure-III**.
- (2) TSDF Membership No., Date & Place (a) Please refer as per **Annexure-IV**.  
(b)  
(c)
- (3) CHWI Membership No., Date & Place (a)  
(b)  
(c)
- (4) Consent No. & Date of Reuser/Recycler etc. :

Sr.No.	Name, Address & Phone Nos. of Reuser/Recycler etc.	Consent No. & Date from GPCB/CPCB./ Other SPCB (For transboundary movement)	Total Quantity sent to them	
			Name of the Waste	Total Quantity sent during the year.
1.	2.	3.	4.	5.
1	--	--	--	--

For SAHJANAND COLOUR YARN

*[Signature]*  
Proprietor

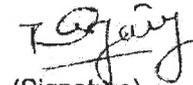
(5) Wastes' Transporters Details : **Not Applicable**

Sr No	Name, Address & Phone Nos. of the Transporters	Vehicle Registration Nos. of Trucks/ Tankers & capacity	Used to carry wastes		Having Authorization from GPCB?	GPS system implemented?	Online manifests implemented?	Log-book maintained?
			Name of the waste	To carry at which place for disposal				
1.	2.	3.	4.	5.	6.	7.	8.	9.
1.	--	--	--	--	--	--	--	--

**13. Need of Upgradation, if any :**

Looking to the above production and wastes generation or/and future planning to increase production, mention any up gradation or addition of pollution control measures necessary in respect of –

1. ETP
2. Fuel change or use
3. APCM
4. Scrubbing system for process gases
5. Noise control.
6. Solvent Recovery Unit
7. Any other

  
(Signature)

\_\_\_\_\_  
Name & Designation.

**Note :** Any false information or suppression of information may lead to cancellation of all types of permissions from the Board.

For SAHJANAND COLOUR YARN

  
Proprietor



## GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN  
Sector-10-A, Gandhinagar-382 010  
Phone : (079) 23226295  
Fax : (079) 23232156  
Website : www.gpcb.gov.in

By R.P.A.D

In exercise of the power conferred under section-25 of the Water (Prevention and Control of Pollution) Act-1974, under section-21 of the Air (Prevention and Control of Pollution)-1981 and Authorization under rule 6(2) of the Hazardous And Other Waste (Management and Transboundary) Rules, 2016 framed under the Environmental (Protection) Act-1986. This Board is empowered to Grant CC&A.

And whereas Board has received consolidated consent application letter no. 184713 dated 03-11-2020 for the Consolidated Consent and Authorization (CC & A) of this Board under the provisions / rules of the aforesaid Acts. Consents & Authorization are hereby granted as under:

### CONSENTS AND AUTHORISATION:

(Under the provisions /rules of the aforesaid environmental acts)

To,  
M/s. Sahjanand Colour Yarn  
Plot No: 5532, Road No: 55,  
GIDC Sachin-394230,  
Tal: Chorasi, Dist: Surat.

1. Consent Order No. **AWH-110757** Date of issue: **24-12-2020**.
2. The consents shall be **valid upto 31-10-2025** for the use of outlet for the discharge of treated effluent and emission due to operation of industrial plant for manufacturing of the following items/ products:

Sr. No.	Product	Quantity
1	Dyed Yarn	160 MT/Month

### Subject to specific condition:

1. Industry shall manage Solid Wastes generated from industrial activities as per Solid Waste Management Rules-2016 (solid waste as defined in Rule-3(46)).
2. As per provisions of Rule 18 of Solid Waste Management Rules-2016 you are directed to make an arrangement in utilities to replace at least five percent (5%) of your solid fuel requirement by 'refused derived fuel'.
3. Unit shall adhere to stringent air pollutants standards i.e. 80 % of existing flue gas and process emission standards in the CPA (For critical parameter PM). This standard shall be reviewed periodically.
4. Following air pollution control measures shall be provided for the flue gas emission sources like Boiler, Thermic Fluid Heaters etc. (As Applicable)

Stipulated APCM in Red / Orange category industrial units of CPA/ SPA	
Steam generation capacity (In TPH)	Type of APCM
1 to <3	Multi Cyclone + Water Scrubber

5. The unit shall adhere to Sector specific guidelines/ SOP published by GPCB / CPCB from time to time for effective fugitive emission control. (like guidelines for: Stone crushing units, Coal handling units, spent solvent handling and management, spent acid management, Decontamination of drums, containers etc.)

M/s. Sahjanand Colour Yarn (ID-67510)

Page 1 of 8

For SAHJANAND COLOUR YARN

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6. Unit shall take adequate measures to control odour nuisance from the industrial activities which may include measures like- use of masking agent with atomizer system (water curtain), closed / automatic material handling system, containment of the odour vulnerable areas etc.
7. Unit shall not use Pet-coke, furnace oil, LSHS as a fuel.
8. Unit shall adopt sectoral Best Available Technology-BAT(Like Use of Induction Furnace, Electric Arc Furnace instead of Cupola furnace in foundry industry, Caustic Recovery System in Cotton Textile units etc.)
9. Unit shall provide green belt of 40% of the plot area, using concept of the social forestry and development of green belt outside project premises in adjacent areas.
10. Unit shall provide Wall to Wall carpeting in vehicle movement areas within premises to avoid dusting.
11. Unit shall only use treated effluent for preparation of lime and other slurry in ETP. No fresh water shall be utilized in ETP.
12. In the case, if the Industry is not a member of CETP and domestic waste water generation is more than 10 KLPD, industry shall install STP of adequate capacity and treated sewage shall be reused / recycled to the maximum extent.
13. If the water consumption of the unit is more than 50 KLPD, Unit shall submit detailed water harvesting plan (off site).
14. The unit shall explore Techno-Economic feasibility of Zero Liquid Discharge (ZLD) and if feasible, ZLD should be adopted.
15. Unit shall strictly carry out handling, storage and disposal of fly-ash, slag, red-mud, de-inking sludge etc. (High Volume- Low Effect Wastes) as per prevailing guidelines and its disposal at designated locations approved by the Board.
16. Industry shall dispose its hazardous wastes through co-processing, pre-processing to the extent possible prior its disposal to incineration/ landfill as per provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.
17. Industry shall strictly comply with all the measures specified in guidelines for spent solvent management, spent acid management, and other guidelines/directions published from time to time by GPCB and/or CPCB, etc.
18. Unit shall carry out transportation of hazardous wastes through GPS mounted vehicles only.

**3. CONDITIONS UNDER THE WATER ACT:**

- 3.1. Source of Water: GIDC.
- 3.2. The quantity of the fresh water consumption for domestic purpose shall not exceed 2 KL/Day.
- 3.3. The quantity of domestic waste water shall not exceed 2 KI./Day.
- 3.4. Domestic effluent shall be disposed off through septic tank/soak pit system.
- 3.5. The quantity of the fresh water consumption for industrial purpose shall not exceed 56 KL/Day.
- 3.6. The quantity of the industrial effluent to be generated from the manufacturing process and other ancillary industrial operations shall not exceed 32.5 KI./Day.
- 3.7. The applicant shall operate effluent treatment system efficiently so that effluent from the industrial unit shall conform to the CETP inlet norms mentioned below however the final discharge of treated effluent from CETP shall adhere to the prescribed standards for CETP of M/s. Sachin Infra Environmental Ltd(SIEL).

PARAMETERS	CETP INLET NORMS
PH	6.5 TO 8.5
Temperature	40° C
Colour (pt.co.scale) in units	100 units

M/s. Sahjanand Colour Yarn (ID-67510)

For SAHJANAND COLOUR YARN

*Sahjanand*  
Proprietor

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GPCB

# GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN

Sector-10-A, Gandhinagar-382 010

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Suspended Solids	300 mg/l
Oil and Grease	10 mg/l
Chlorides	600 mg/l
Phenolic Compounds	1 mg/l
Sulphides	2 mg/l
Ammonical Nitrogen	50 mg/l
Total Chromium	2 mg/l
Hexavalent Chromium	0.1 mg/l
BOD (5 days at 20°C)	400 mg/l
COD	1000 mg/l
Total Dissolved Solids	2100 mg/l

- 3.8. The final treated effluent confirming to the above standards shall be fully conveyed into CETP of M/s. Sachin Infra Environmental Ltd(SIEL), through underground drainage system of SIEL & in no case effluent shall be discharged in to Environment by any means.
- 3.9. In case of failure of CETP, applicant shall have to treat the trade effluent of their unit fully so as to achieve the quality of the treated effluent from their industrial premises as per the GPCB norms mentioned below:-

PARAMETERS	GPCB NORMS
PH	6.5 TO 8.5
Temperature	40° C
Suspended Solids	100 mg/l
Oil and Grease	10 mg/l
Total Dissolved Solids	2100 mg/l
Phenolic Compounds	1 mg/l
Sulphides	2.0 mg/l
Ammonical Nitrogen	50 mg/l
Total Chromium	2 mg/l
Hexavalent Chromium	0.1 mg/l
BOD (5 days at 20°C)	30 mg/l
COD	100 mg/l
Chlorides	600 mg/l
Sulphate	1000 mg/l

**OR**

The applicant shall either stop or curtail its production activities if the effluent is not adequately treated by the CETP of SIEL to conform to the standards specified by G.P.C.B.

- 3.10. The applicant shall be responsible for conveyance of entire treated effluent to the CETP of M/s. SIEL & due care shall be taken to avoid any leakage or spillage of effluent during conveyance of treated effluent through drain.
- 3.11. Unit shall provide flow meters at inlet & outlet of ETP & maintain its record.
- 3.12. The applicant shall inform renewal/termination of CETP membership well in advance to GPCB.
- 3.13. The applicant shall be required to make storage facilities to store the primary treated effluent for at least 48 hours by providing acid proof brick lined impervious tanks/HDPE tanks.

M/s. Sahjanand Colour Yarn (ID-67510)

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For SAHJANAND COLOUR YARN

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- 3.14. The applicant shall make fixed arrangement for loading the effluent after primary treatment to the CETP. The unit shall not keep any by-pass line or system or loose or flexible pipe line for discharging effluent into the under ground drainage system of SIEL.
- 3.15. Leachate from the hazardous solid waste, if any shall also be connected into a collection tank through leachate collection facilities and shall be conveyed alongwith industrial effluent to the CETP of SIEL.
- 3.16. Magnetic flow meters shall be installed at the inlet & outlet of effluent collection tanks/ETP to measure the quantity of effluent discharging in to underground drainage system of SIEL.
- 3.17. The ENTIRE quantity of industrial effluent shall have to be conveyed by SIEL. In no circumstances the effluent either treated or untreated shall be discharged any where else.
- 3.18. Disposal system for storm water shall be provided separately. In no circumstances storm water shall be mixed with the industrial effluent.
- 3.19. SIEL member unit have to modify / improve performance of existing Effluent treatment facilities for efficiency & adequacy in order to comply with prescribed in let standards.
- 3.20. The applicant shall keep accurate records of quantity of production of each product, quantity of water consumption, quantity of effluent generated and consumption of electricity on day to day basis and required to submit the complied record of one month to GPCB & SIEL on or before fifth day of the succeeding month.
- 3.21. In case of shut-down of plant for more than three days for any reason, the SIEL unit member shall intimate to SIEL authority & GPCB well in advance for the better operation & management of CETP.
- 3.22. The authorized representative of SIEL may have right of entry at any time for the purpose of inspection and monitoring the effluent collection facilities/ETP (if required) of the applicant.
- 3.23. If the SIEL authority terminates the membership of the applicant for CETP, the SIEL member unit shall have to close down the manufacturing activities/industrial operation of the process plant immediately until the SIEL membership is resumed.
- 3.24. The applicant shall put up at the entrance a board displaying SIEL membership number & date of joining of SIEL, the name of unit, particulars of the products/ process and the name of proprietor/partners /directors of the unit and the electricity consumer number as on the record of GSECL.

**4. CONDITIONS UNDER THE AIR ACT:**

- 4.1. The following shall be used as a fuel in Steam Boiler.

Sr. No.	Fuel	Quantity
1)	Briquette/Imported Coal/Wood	2 MT/day

- 4.2. The applicant shall install & operate comprehensive adequate air pollution control system in order to achieve prescribed norms.
- 4.3. The flue gas emission through stack attached to Steam Boiler shall conform to the following standards:

Stack No.	Stack attached to	Stack height in Meter	Air Pollution Control system	Parameter	Permissible Limit
φ	Steam Boiler (2 TPH)	30	Multi Cyclone Separator, Bag Filter and Scrubber	PM SO <sub>2</sub> NO <sub>x</sub>	150 mg/NM <sup>3</sup> 100 ppm 50 ppm



# GUJARAT POLLUTION CONTROL BOARD

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- 4.4. There shall be no process emission from the manufacturing process as well as any other ancillary process.
- 4.5. Industry shall take adequate measure to control dusting due to storage, transportation & handling of Coal/Lignite & fly ash.
- 4.6. Industry shall comply with Coal handling guideline of the Board.
- 4.7. Industry shall comply with fly ash notification 1999 as amended from time to time.
- 4.8. The concentration of the following parameters in the ambient air within the premises of the industry and a distance of 10 meters from the source) other than the stack/vent) shall not exceed the following levels.

PARAMETERS	PERMISSIBLE LIMIT
PM 10	100 Microgram/M3
PM 2.5	60 Microgram/M3
SO <sub>2</sub>	80 Microgram/M3
NO <sub>x</sub>	80 Microgram/M3

- 4.9. The applicant shall provide portholes, ladder, platform etc at chimney(s) for monitoring the air emissions and the same shall be open for inspection to/and for use of Board's staff. The chimney(s) vents attached to various sources of emission shall be designed by numbers such as S-1, S-2, etc. and these shall be painted/displayed to facilitate identification.
- 4.10. The industry shall take adequate measures for control of noise levels from its own sources within the premises so as to maintain ambient air quality standards in respect of noise to less than 75dB(A) during day time and 70 dB (A) during night time. Daytime is reckoned in between 6a.m. and 10 p.m. and nighttime is reckoned between 10 p.m. and 6 a.m.

## 6. AUTHORIZATION as per HAZARDOUS AND OTHER WASTE (MANAGEMENT AND TRANSBOUNDARY) RULES, 2016 Form-2 [See rule 6 (2)]

Form for grant of authorization for occupier or operator handling Hazardous waste

6.1 Authorization order No:- AWH-110757 date of Issue: 24-12-2020.

6.2 M/s. Sahjanand Colour Yarn is hereby granted an authorization to operate facility for following hazardous wastes on the premises situated at Plot No: 5532, Road No: 55, GIDC Sachin-394230, Tal: Chorasi, Dist: Surat.

Sr. No.	Waste	Quantity MT/Year	Schedule-I/ Category	Facility
1	Chemical Sludge from waste water treatment	4.0	35.3	Collection, Storage, Transportation and disposal at GPCB authorized TSDF Site.
2	Used or Spent Oil	0.055	5.1	Collection, storage, transportation and disposal by selling to Registered re-refiners.
3	Empty barrels/containers/liners contaminated with hazardous chemicals/wastes	0.8	33.1	Collection, storage transportation and disposal to authorized decontaminator

M/s. Sahjanand Colour Yarn (ID-67510)

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For SAHJANAND COLOUR YARN

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- 6.3 The authorization shall be valid up to 31-10-2025.
- 6.4 The authorization is subject to the conditions stated below and such other conditions as may be specified in the rules from time to time under the Environment (Protection) Act-1986.
- 6.5 The authorization is granted to operate a facility for collection, storage within factory premises transportation and ultimate disposal of Hazardous wastes as per condition no.6.2 to the industry having valid CCA of this Board.

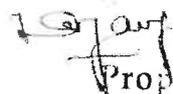
**7. TERMS AND CONDITIONS OF AUTHORISATION**

1. The applicant shall comply with the provisions of the Environment (Protection) Act-1986 and the rules made there under.
2. The authorization or its renewal shall be produced for inspection at the request of an officer authorized by the Gujarat Pollution Control Board.
3. The persons authorized shall not rent, lend, sell, and transfer or otherwise transport the hazardous wastes without obtaining prior permission of the Gujarat Pollution Control Board.
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the authorization order by the persons authorized shall constitute a breach of this authorization.
5. The person authorized shall implement Emergency Response Procedure (ERP) for which this authorization is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time.
6. The person authorized shall comply with the provisions outlined in the Central Pollution Control Board guidelines on "Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Wastes and Penalty"
7. It is the duty of the authorized person to take prior permission of the Gujarat Pollution Control Board to close down the facility.
8. An application for the renewal of an authorization shall be made as laid down in rules 6(2) under Hazardous Waste and Waste Rules, 2016.
9. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation.
10. The record of consumption and fate of the imported hazardous and other wastes shall be maintained.
11. The hazardous and other wastes which gets generated during recycling or reuse or recovery or pre-processing or utilization of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorization.
12. The importer or exporter shall bear the cost of import or export and mitigation of damages if any.
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Change or Central Pollution Control Board from time to time.
14. The waste generator shall be totally responsible for (i.e. collection, storage, transportation and ultimate disposal) the wastes generated.
15. Records of waste generation, its management and annual return shall be submitted to Gujarat Pollution Control Board in Form-4 by 30<sup>th</sup> day of June of every year for the preceding period April to March.
16. In case of any accident, details of the same shall be submitted on Form-11 to Gujarat Pollution Control Board.
17. As per "Public Liability Insurance Act-91" company shall get Insurance Policy, if applicable.
18. Empty drums and containers of toxic and hazard material shall be treated as per guideline published for "Management & Handling of discarded containers". Records of the same shall be maintained and forwarded to Gujarat Pollution Control Board regularly.

For SAHJANAND COLOUR YARN

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M/s. Sahjanand Colour Yarn (ID-67510)

  
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# GUJARAT POLLUTION CONTROL BOARD

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19. In case of transport of hazardous wastes to a facility for (i.e. treatment, storage and disposal) existing in a State other than the State where hazardous wastes are generated, the occupier shall obtain 'No Objection Certificate' from the State Pollution Control Board or Committee of the concerned State of Union Territory Administration where the facility exists.
  20. Unit shall take all concrete measures to show tangible results in waste generation, reduction, avoidance, reuse and recycle. Actions taken in this regard shall be submitted within three months and also along with Form-4.
  21. Industry shall have to display the relevant information with regards to hazardous waste as indicated in the Hon. Supreme Court's Order in W.P. No.657 of 1995 dated 14<sup>th</sup> October, 2003.
  22. Industry shall have to display on-line data outside the main factory gate with regard to quantity and nature of hazardous chemicals being handled in the plant, including wastewater and air emissions and solid hazardous wastes generated within the factory premises.
8. **GENERAL CONDITIONS:-**
- 8.1. Any change in personnel, equipment or working conditions as mentioned in the consents form/order should immediately be intimated to this Board.
  - 8.2. Applicant shall also comply with the general conditions given in annexure I.
  - 8.3. Whenever due to accident or other unforeseen act or ever, such emissions occur or is apprehended to occur in excess of standards laid down such information shall be forthwith reported to Board, concerned Police Station, Office of Directorate of Health Service, Department of Explosives, Inspectorate of Factories and local body.
  - 8.4. In case of failure of pollution control equipments, the production process connected to it shall be stopped. Remedial actions/measures shall be implemented immediately to bring entire situation normal.
  - 8.5. The Environmental Management Unit/Cell shall be setup to ensure implementation on and monitoring of environmental safeguards and other conditions stipulated by statutory authorities. The Environmental Management Cell/Unit shall directly report to the Chief Executive of the organization and shall work as a focal point for internalizing environmental issues. These cells/units also coordinate the exercise of environmental audit and preparation of environmental statements.
  - 8.6. The Environmental audit shall be carried out yearly and the environmental statements pertaining to the previous year shall be submitting to this State Board latest by 30th September every year.
  - 8.7. The Board reserves the right to review and/or revoke the consent and/or make variations in the conditions, which the Board deems, fit in accordance with Section 27 of the Act.
  - 8.8. In case of change of ownership/management the name and address of the new owners' partners/directors/proprietor should immediately be intimated to the Board.
  - 8.9. Industry shall have to display the relevant information with regard to hazardous waste as indicated in the Hon. Supreme order in w.p. no. 657 of 1995 dated 14<sup>th</sup> October 2003.
9. **SPECIFIC CONDITIONS:-**
- 9.1. The authorized actual user of hazardous and other wastes shall maintain records of hazardous and other wastes purchased in a passbook issued by the State Pollution Control Board along with the authorization.
  - 9.2. Handling over of the hazardous and other wastes to the authorized actual user shall be only after making the entry in the passbook of the actual user.

M/s. Sahjanand Colour Yarn (ID-67510)

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For SAHJANAND COLOUR YARN.

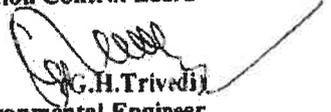
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- 9.3. In case of renewal of authorization, a self-certified compliance report in respect of effluent, emission standards and the conditions specified in the authorization for hazardous and other wastes shall be submitted to SPCB.
- 9.4. The occupier of the facility shall comply Standard operating procedure/guidelines published by MOEF&CC or CPCB or GPCB from time to time.
- 9.5. Unit shall comply provisions of E-Waste Management Rules-2016.
- 9.6. The disposal of Hazardous Waste shall be carried out as per the waste Management hierarchy.
- 9.7. The occupiers of facilities shall not store the hazardous and other wastes for a period not exceeding ninety days. Prior permission of the Board shall be obtained for extension of the storage period.
- 9.8. The occupier shall maintain the records of generation, sale, storage, transport, recycling, re processing and disposal of hazardous waste and make available during the inspection.
- 9.9. The transportation of the hazardous waste shall be carried out in GPS mounted dedicated vehicles.

For and on behalf of  
Gujarat Pollution Control Board

  
G.H. Trivedi  
Deputy Chief Environmental Engineer

NO: GPCB/CCA-SRT-2288/ID-67510/

Date:-

Issued to:  
M/s. Sahjanand Colour Yarn  
Plot No: 5532, Road No: 55,  
GIDC Sachin-394230,  
Tal: Chorasi, Dist: Surat.

For SAHJANAND COLOUR YARN

  
Proprietor

Outward No: 580403, 05/01/2021

M/s. Sahjanand Colour Yarn (ID-67510)

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**Sahjanand**  
Colour Yarn  
Manufacturers of : All Type of Dyed Yarn

**ANNEXURE-II****MONTHWISE PRODUCTION AND RAW MATERIAL CONSUMPTION**

MONTH	PRODUCTION Dyed yarn (MT)	RAW MATERIAL CONSUMPTION									
		Polyester Yarn (MT)	SDBL (KG)	DAN (KG)	DFT (KG)	Formic Acid (KG)	WS Powder (KG)	HYDRO (KG)	Caustic (KG)	For Light Shade (KG)	For Dark Shade (KG)
Jan-21	154.00	154.00	660.28	1232.00	327.25	616.00	327.25	1232.00	616.00	111.65	2310.00
Feb-21	137.00	137.00	587.39	1096.00	291.13	548.00	291.13	1096.00	548.00	99.33	2055.00
Mar-21	128.00	128.00	548.80	1024.00	272.00	512.00	272.00	1024.00	512.00	92.80	1920.00
Apr-21	151.98	151.98	651.59	1215.80	322.95	607.90	322.95	1215.80	607.90	110.18	2279.63
May-21	42.68	42.68	182.98	341.41	90.69	170.71	90.69	341.41	170.71	30.94	640.15
Jun-21	61.01	61.01	261.59	488.10	129.65	244.05	129.65	488.10	244.05	44.23	915.19
Jul-21	116.33	116.33	498.77	930.64	247.20	465.32	247.20	930.64	465.32	84.34	1744.95
Aug-21	152.00	152.00	651.70	1216.00	323.00	608.00	323.00	1216.00	608.00	110.20	2280.00
Sep-21	125.00	125.00	535.94	1000.00	265.63	500.00	265.63	1000.00	500.00	90.63	1875.00
Oct-21	153.00	153.00	655.99	1224.00	325.13	612.00	325.13	1224.00	612.00	110.93	2295.00
Nov-21	129.00	129.00	553.09	1032.00	274.13	516.00	274.13	1032.00	516.00	93.53	1935.00
Dec-21	151.00	151.00	647.41	1208.00	320.88	604.00	320.88	1208.00	604.00	109.48	2265.00

For SAHJANAND COLOUR YARN

*[Signature]*  
Proprietor



# Sachin-Infra-Environment-Ltd.

CIN : U29197GJ1998PLC033820

ISO 14001:2004 CERTIFIED COMPANY

Regd. Off. / Plant :- Plot No. PP/2, Road No. 2 End, B/h Key Tex Processors,  
G.I.D.C., SACHIN, SURAT-394 230., Tel. : (0261) 2910349  
E-mail : siel\_cetp@rediffmail.com, siel.cetp@gmail.com, www.sielcetp.in

Ref No SIEL/146/20-21

Date 26/10/2020

## TO WHOMSOEVER IT MAY CONCERN

THIS IS TO CERTIFY THAT M/S. SAHJANAND COLOUR YARN situated at PLOT NO. 5532, ROAD NO. 55, G.I.D.C., SACHIN - 394 230 SURAT is valid Member of our CETP for Common Effluent Treatment Facility. M/S. SAHAJANAND COLOUR YARN, HAS BOOKED 2 CHAMBER of discharged effluent should not exceed 140 KL/DAY.

### NOTE :-

Membership Certificate is issue only for the purpose of GPCB NOC Application, effluent will be accepted only after submission of NOC from the GPCB.

THIS CERTIFICATE IS VALID UP 01-04-2020 TO 31-03-2025.

FOR SACHIN INFRA ENVIRONMENT LTD.

CHAIRMAN

DIRECTOR



### Note:-

Validity of this certificate is subject to submission of latest (Not more than One Month old) No Due Certificate from CETP, along with Membership Certificate, whenever this membership certificate is represented for purpose of obtaining Consent to Establish, CC & A and any such permission required from statutory authority.

For SAHJANAND COLOUR YARN

Proprietor



**BEIL INFRASTRUCTURE LIMITED**  
(Formerly Known As Bharuch Enviro Infrastructure Limited)

02<sup>ND</sup> MARCH, 2022

TO,  
**SAHJANAND COLOUR YARN**  
PLOT NO.5532, ROAD NO,55,  
GIDC SACHIN - 394230,  
TA-CHORASI, DIST-SURAT.

**Sub : Membership Certificate for Common Solid Waste Disposal Facility.**

Dear Sir,

We hereby certify that you have become member for the common Solid/Hazardous waste disposal facility developed by **BEIL INFRASTRUCTURE LIMITED** (Formerly known as Bharuch Enviro Infrastructure Ltd), at GIDC, Dahej. You have booked solid waste quantity of **04 MT/Year**. You have also paid your capacity commitment charges. Your Membership No. is **OTH/969**.

Waste will be accepted after submitting valid authorization of GPCB.

- 1) **Total TSD Capacity of BEIL Dahej:** 1900000 MT
- 2) **Total Consented Capacity:** 1900000 MT
- 3) **Total Occupied Capacity:** 772489.185 MT
- 4) **Spare Capacity:** 1127510.815 MT

Thanking you,

Yours faithfully,

**For, BEIL Infrastructure Limited**  
(Formerly Known as Bharuch Enviro Infrastructure Ltd)

**AUTHORISED SIGNATORY**

CIN No.: U45300GJ1997PLC032696

Regd. Office : Plot No. 9701-16 GIDC Estate, Post Box No. 82, Ankleshwar 393 002, Dist. : Bharuch (Gujarat)  
Phones (02646) 253135, 225228 • Fax : (02646) 222849 • E-mail : dalwadibd@bell.co.in Website: www.bell.co.in



March, 2022

GPCB ID: 67510

To,  
The Member Secretary,  
Gujarat Pollution Control Board,  
Paryavaran Bhavan, Sector - 10/A,  
Gandhinagar- 382 010.

**SUB.: SUBMISSION OF AN ENVIRONMENTAL STATEMENT FOR THE FINANCIAL YEAR ENDING ON 31<sup>ST</sup> MARCH 2021**

Respected Sir,

With reference to the above subject matter, we would like to submit herewith  
An Environmental Statement for the financial year ending March 31<sup>st</sup> 2021.

We hope you would find the same in proper order & oblige us.

Thanking you,

Yours faithfully,

For, SAHJANAND COLOUR YARN

For SAHJANAND COLOUR YARN

(AUTHORISED SIGNATORY)

Encl.: Form-V & Annexure-I

## FORM – V

(See Rule 14)\*

From :

**M/S. SAHJANAND COLOUR YARN**

**PLOT NO: 5532, ROAD NO. 55, GIDC SACHIN-394230**

**TAL: CHORASI, DIST: SURAT.**

To,

**Gujarat Pollution Control Board**

**"Paryavaran Bhavan",**

**Sector – 10 A,**

**GANDHINAGAR – 382 010**

Environmental Statement for the financial year ending the 31<sup>st</sup> March...2021

### PART – A

- |  |  |
|--|--|
| (i) Name and address of the owner/<br>occupier of the industry operation<br>or process | <b>Mr. VIJAYKUMAR. D. DOBARIYA (PROPRIETOR)</b><br><b>M/S. SAHJANAND COLOUR YARN</b><br><b>PLOT NO: 5532, ROAD NO. 55, GIDC SACHIN-</b><br><b>394230, TAL: CHORASI, DIST: SURAT.</b> |
| (ii) Industry category -   |  |
| (iii) Primary – (STC Code)   |  |
| Secondary – (SIC Code)   | : <b>Small Scale</b>   |
| Production capacity Units  | : <b>Dyed Yarn: 160 MT/Month</b>   |
| (iv) Year of establishment   | : <b>2019</b>  |
| (v) Date of the last Environmental<br>Statement submitted                              | : <b>---</b>   |

\*Submission of Environmental Statement is in accordance with the provisions of Rule-14 of the Environment (Protection). Amendment Rules, 1993 of the Environment (Protection) Act, 1986 (29 of 1986) published vide Notification dated 22-4-1993 G.S.R. 386 (E) in the Gazette of India-Extraordinary- Part-II Section-3 Subsection (i), No. 155 dated 28-4-1993 by the Ministry of Environment and Forests, Government of India; read with the Notification dated 13-3-1993 G. S. R. 329 (E), of the Gazette of India –Extraordinary Part – II Section –3 Subsection (i) No. 120 dated 13-3-1993. "Every person carrying on an industry, operation or process requiring Consent under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974 (6 of 1974) or under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981 (14 of 1981) or both or authorization under the Hazardous Wastes (Management and Handling) Rules, 1989 published under the Environment (Protection) Act, 1986 (29 of 1986) Shall submit an Environmental Statement for the financial year ending the 31<sup>st</sup> March in Form V to the concerned State Pollution Control Board on or Before the Thirtieth day of September every year, beginning 1993."

**For SAHJANAND COLOUR YARN**

  
Proprietor



**PART – C**

Pollution discharge to environment/unit of output  
(Parameter as specified in the consent issued)

Pollutants	Quantity of Pollutants discharged (mass/day)	Concentration of pollutants in discharged (mass/volume )	Percentage of variation from prescribed Standards with reason
(a) Water			<b>Not Available</b>
(b) Air			<b>Not Available</b>

**PART – D****HAZARDOUS WASTES**

(As specified under Hazardous Wastes (Management and Handling) Rules, 1989)

Hazardous Waste	Total Quantity (kg.)	
	During the previous financial year	During the current financial year
(a) From Process	<b>Used Oil – NIL Discarded Container- NIL</b>	<b>Used Oil – 0.002 MT Discarded Container- 0.32 MT</b>
(b) From pollution control facilities	<b>ETP Sludge – NIL</b>	<b>ETP Sludge – 1.2 MT</b>

**PART – E  
SOLID WASTE**

Hazardous Waste	Total Quantity (kg.)	
	During the previous financial year	During the current financial year
(a) From Process	--	--
(b) From pollution control facilities	--	--
(c) (1) Quantity recycled or re-utilized within the unit	--	--
(2) Sold	--	--
(3) Disposed	--	--

**PART – F**

**SAHJANAND COLOUR YARN**

*Sahjanand*  
Proprietor

Please specify the characterizations (in terms of composition and quantity) of hazardous as well as solid and indicate disposal practice adopted for both these categories of wastes.

**Used Oil – 0.004 MT**

**ETP Sludge- NIL**

**Discarded Container- NIL**

- Whatever quantity of process waste generated from unit is stored in to hazardous waste storage area & disposed off at TSDF site.
- Discarded Containers disposed to its actual recycler having decontamination facility enlisted with GPCB/MoEF.
- Used oil is again reutilized as a lubricant in machineries within premises.

---

**PART – G**

Impact of the pollution abatement measures taken on conservation of natural resources and on the cost of production.

---

The cost of pollution control measure on the cost of production is 0.02 Paises per kg.

---

**PART – H**

Additional measure/investment proposal for environmental protection including abatement of pollution prevention of pollution.

---

**Not Available**

---

**PART – I**

Any other particulars for improving the quality of the environment.

---

**Not Available**

(Signature of a person carrying  
out an industry, operation or process)

**Date : 02/03/2022**

**Name : Mr. VIJAYKUMAR. D. DOBARIYA**  
**Designation : PROPRIETOR**  
**Address : M/S. SAHJANAND COLOUR YARN**  
**PLOT NO: 5532, ROAD NO. 55, GIDC SACHIN-**  
**394230, TAL: CHORASI, DIST: SURAT.**

**For SAHJANAND COLOUR YARN**

  
**Proprietor**

## ANNEXURE-I

### MONTHWISE PRODUCTION

MONTH	DYED YARN (MT/MONTH)
Apr-20	NIL
May-20	NIL
Jun-20	12.61
Jul-20	12.26
Aug-20	26.83
Sep-20	129.06
Oct-20	123.41
Nov-20	91.29
Dec-20	143.93
Jan-21	154.00
Feb-21	137.00
Mar-21	128.00
<b>TOTAL</b>	<b>958.38</b>

### RAW MATERIAL CONSUMPTION

NAME OF RAW MATERIAL	RAW MATERIAL CONSUMPTION (MT/YEAR)
Polyester Yarn	958.38
SDBL	4.11
DAN	7.67
DFT	2.04
Formic Acid	3.83
WS Powder	2.04
Hydro	7.67
Caustic	3.83
For Light Shade	0.70
For Dark Shade	14.38

For SAHJANAND COLOUR YARN

  
Proprietor



# ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ, સુરત

## Annexure -M

પ્રાદેશિક કચેરી, સુરત

338, બેલ્જુમ સ્કેવર, ટીપીકલ ફર્સ્ટ ફ્લોર, સિલ્વર પ્લાઝા કોમ્પ્લેક્સ, લીનીયર બસ સ્ટેન્ડની સામે, રીંગ રોડ, સુરત-૩૬૫૦૦૩. (ગુજરાત) ફોન નં. (૦૨૬૧) ૨૪૪૨૬૬૬

ISO - 9001 - 2008 & ISO - 1401-2004 Certified Organisation

Website : www.gpcb.gov.in

XGN website : http://gpcbagn.gujarat.gov.in

E-mail : ro-gpcb-sura@gujarat.gov.in

GST No. : 24SRTG00481F1DK

### તપાસ માટે દાખલ થવાની સૂચના (નોટીસ)

નં : 67510.

પાણી અધિનિયમ 1974 ની કલમ - 23, હવા અધિનિયમ ની 1981 ની કલમ-24 અને પર્યાવરણ (સુરક્ષા) અધિનિયમ - 1986 ની કલમ-10 હેઠળ અમોને મળેલ સત્તાની રૂએ અમો નીચે સહી કરનાર અમોને જરૂરી લાગે તેની સહાય લઈને તમામ સમયે નીચેના હેતુઓ માટે આપની જગ્યામાં દાખલ થવાનો અને તપાસ કરવાનો અધિકાર ધરાવીએ છીએ.

- (૧) અમોને સોંપેલા રાજ્ય બોર્ડ/કેન્દ્ર સરકારનાં કાર્ય બજાવવાના હેતુ માટે,
- (૨) આવા કોઈ કાર્યો બજાવવાના છે કે કેમ અને તેમ હોય તો કઈ રીતે તે બજાવવાના છે અથવા આ અધિનિયમ અથવા તે હેઠળ કરેલા નિયમોની અથવા આ અધિનિયમ હેઠળ બજાવેલી કોઈ નોટીસની, કરેલા કોઈ હુકમની, આદેશની અથવા આપેલા કોઈ અધિકારપત્રની કોઈ જોગવાઈનું પાલન કરવામાં આવી રહ્યું છે કે પાલન કરવામાં આવ્યું છે કે કેમ તે નક્કી કરવાના હેતુ માટે,
- (૩) કોઈ સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુની તપાસ કરવા અને તેની કસોટી કરવાના હેતુ માટે અથવા જે જગ્યામાં તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલા નિયમો મુજબ કોઈ ગુનો કરાવામાં આવ્યો છે અથવા થવાની તૈયારીમાં છે. તેવી કોઈ જગ્યાની ઝડતી લેવા માટે અને તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલા નિયમો હેઠળ શિક્ષાપાત્ર કોઈ ગુનો કર્યાનો પુરાવો, તેવા સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય મહત્વની વસ્તુ કબજે લેવા માટે અમે નીચે જણાવેલ સમયે દાખલ થઈએ છીએ

ઉદ્યોગ/કારખાનામાં દાખલ થવાનો સમય : ...14...00... કલાક તા ...05... / 04... / 2022  
અમારી સાથે મુલાકાત સમયે સહાય માટે નીચેના અધિકારીશ્રી / કર્મચારીશ્રી હાજર રહેલા છે.

ક્રમ અધિકારીશ્રી / કર્મચારીશ્રી હોદ્દો

(૧) P. R. Jaiswal (SA)

(૨) \_\_\_\_\_

(૩) \_\_\_\_\_

પ્રતિશ્રી, SAHJANAND COLOUR YARN  
Plot No. 5532, Road No. 55  
G.I.D.C., Sachin, Surat.

સહી \_\_\_\_\_  
અધિકારીનું નામ R. N. Patel

હોદ્દો S. S. O.

આ સૂચના (નોટીસ) મેળવનારની સહી :

\_\_\_\_\_



# Gujarat Pollution Control Board

ISO – 9001-2008 & ISO – 14001-2004 Certified Organisation  
338, Belgium Square, Typical floor, silver Plaza Complex,  
Opp. Linear Bus stand, Ring Road, Surat-395 003. Phone: 2442696  
Website : [www.gpcb.gov.in](http://www.gpcb.gov.in) XGN website: <http://gpcb.xgn.gujarat.gov.in>  
E-mail: [ro-gpcb-sura@gujarat.gov.in](mailto:ro-gpcb-sura@gujarat.gov.in) GST No. 24SRTG00481F1DK

## Notice to enter for investigation (Notice)

**No. 67510**

We, the undersigned, in accordance with our authority under Section-23 of the Water Act, 1974, Section-24 of the Air Act, 1981 and Section-10 of the Environment (Safety) Act, 1986, hereby enter into your premises at all times for the following purposes with the necessary assistance We have the right to visit and investigate.

- (1) For the purpose of carrying out the State Board/Central Government work assigned to us,
- (2) whether any such functions are to be performed and, if so, how they are to be performed or whether any provision of this Act or the rules made there under or of any notice served under this Act, order made, order or authority issued is being complied with. For the purpose of determining,
- (3) For the purpose of examining and testing any equipment, industrial plant, record, register, document or any other thing of importance or in any place where he has reason to believe that an offense under this Act or the rules made there under has been crime committed or is about to be committed. To seize any such premises and have reason to believe that this Act or the rules made there under, we enter at the time mentioned below to seize evidence of the commission of an offense punishable under, such equipment, material, industrial plant, record, register, document or any other important thing.

Time of entry into industry/factory: **14:00** Hour, date **05/04/2022**. The following officers/employees are present to assist us at the time of meeting.

No. Officers / employees

- (1) **P.R Jadav (SSA)**
- (2) ---
- (3) ---

To,

**Sahjanad Colour Yarn,  
Plot No. 5532, Road No.55,  
G.I.D.C Sachin, Surat.**

Signature:

Name of Officer: **R. N Patel**

Designation: **S.S.O**

Signature of notice receiver:-

**Mr. Ghanshyam Dibariya  
(Incharge)**

# Gujarat Pollution Control Board

ISO – 9001-2008 & ISO – 14001-2004 Certified Organisation  
338, Belgium Square, Typical floor, silver Plaza Complex,  
Opp. Linear Bus stand, Ring Road, Surat-395 003. Phone: 2442696  
Website : [www.gpcb.gov.in](http://www.gpcb.gov.in) XGN website: <http://gpcbagn.gujarat.gov.in>  
E-mail: [ro-gpcb-sura@gujarat.gov.in](mailto:ro-gpcb-sura@gujarat.gov.in) GST No. 24SRTG00481F1DK

To,

**Mr. Ghanshyam Dibariya**  
**(Incharge)**

**Sahjanad Colour Yarn,**  
**Plot No. 5532, Road No.55,**  
**G.I.D.C Sachin, Surat.**

Subject: - Dated:- 05/04/2022 visit taken by the board of your unit

Mr,

During the visit to your unit today, the following points were taken into consideration.

- 1) During the visit, the plan was not in operation due to disconnection of GEB's 3 phase electricity connection.**
- 2) Unit has to strictly comply condition of closure order given by the Board and also comply remaining conditions of the same.**

Completion of the above matters is hereby informed to inform here and also to the head office at Gandhinagar on day-3. In case of failure to take action in this regard, legal action will be taken by the board, which should be noted.

Name of Notice receiver, Designation or signature:-

**Mr. Ghanshyam Dibariya**  
**(Incharge)**

Signature:

Name of Officer: **R. N Patel**

Designation: **S.S.O**



April, 2022

GPCB ID: 67510

To,  
 The Member Secretary,  
 Gujarat Pollution Control Board  
 Paryavaran Bhavan, Sector-10/A,  
 Gandhinagar -382 010.

O/C

**SUB.: CLARIFICATION REGARDING YOUR VISIT AT OUR INDUSTRIAL UNIT**  
**REF.: YOU'RE LETTER NO.: NIL** **DATED: 05/04/2022**

Respected Sir,

With reference to above subject matter, we would like to submit point wise clarification as under....

**Q-1. "During Visit, plant was not in operation due to disconnection of 3 phase electricity."**

- Due to Closure order issue against our Unit, power is disconnected and our plant is also not operation.

**Q-2. "Unit has to strictly comply condition of closure order given by the Board and also comply remaining conditions of the same."**

- As per the closure order issue by the Board, we are herewith giving point wise clarification as under...

**(i) "Distance of this unit from the location where the tanker No. – GJ 06 ZZ 6221 had carried out illegal discharge of liquid waste (near Vishwaprem Dying & Printing Mill) is about 800 Meter on the upstream side."**

- We would like to inform you that we have not carried out any illegal discharge of liquid waste near our premises area and the above said tanker is not ours.
- We assure you that we are trying our level best to comply all environmental rules and Regulations.

**(ii) "During visit it is observed that provided ETP units are not in operation. Generated industrial waste water from the manufacturing processes is being discharged through unauthorized outlet, into open surface drain of GIDC estate – Sachin, which ultimately meet to Unn Khadi."**

- We would like to inform you that, during visit our effluent transferred pump was trip due to electric shock so that our ETP unit was not in operating condition hence entire effluent was directly flowing to CETP of M/s. SIEL without any treatment.

**(iii) "Sample of untreated waste water being discharged outside premises through unauthorized outlet leading to open surface drain of GIDC estate – Sachin is collected. Physical characteristic of sample collected during visit are as: pH @ 4 on pH strip, Temperature – 38°C Colour – Greenish".**

- As per the above said, our effluent carrying pump was trip due to electric shock so that waste water directly discharge to CETP drain, so that pH@4 on pH strip and colour was also greenish observed.

**(iv) "As per Consent & Authorization obtained (Condition No- 3.7 & 3.8) unit has to dispose waste water in to underground drain of M/S Sachin Infra Environmental Ltd (SIEL), CETP."**

- We are always trying our level best to comply condition of CC&A. We are also discharging waste water into CETP after satisfying CETP inlet norms.



**Sahjanand**  
Colour Yarn

**Sahjanand**  
Colour Yarn  
Manufacturers of : All Type of Dyed Yarn

(v) "However, unit is found discharging untreated industrial wastewater outside premises in unauthorized manner, leading to open surface drain of GIDC Estate- Sachin, hence violation of Condition No. 3.7 & 3.8 of obtained Consent & Authorization."

- We are apologies for the said matter and also inform you that during visit our effluent transferred pump was trip due to electric shock so that waste water directly discharges towards CETP of M/s. SIEL without any treatment and due to that accident condition no. 3.7 and 3.8 of CC&A violate.

We hope you will be satisfied from us and may humbly request you to consider our above details & oblige us.

Thanking you,

Yours faithfully,

For, SAHJANAND COLOUR YARN  
For SAHJANAND COLOUR YARN

(AUTHORISED SIGNATORY)

C.C: To,

The Regional Officer,  
Gujarat Pollution Control Board,  
338- Belgium Square, Ring Road, Surat-395003



sahjanand



**Sahjanand**  
**Colour Yarn**  
Manufacturers of : All Type of Dyed Yarn

Date:

To,  
The Member Secretary  
Gujarat Pollution Control Board  
Paryavaran Bhavan  
Sector - 10A  
Gandhinagar - 382010

Sub: Revocation of Closure Order No. : GPCB/CCA-SRT-2288/ID-67510/621467 DATED: 20/01/2022.

Sir/Madam,

Pursuant to the abovementioned closure order and in compliance thereof, we submitted an Undertaking, Bank Guarantee, Form - 20, Form - 21 and other relevant documents with a request to revoke the closure order. Upon your instruction, we submit another Undertaking for revocation of the closure order of our unit, which is attached herewith. With this we have complied with all your directions/instructions and hence request you to revoke the closure order at the earliest.

Our unit like many others has just recovered from the effect of the Covid pandemic. The livelihood of our employees and their families solely depends upon the continuance of our unit. Hence, we once again request you to revoke the closure order and allow us the operation. We reiterate our commitment to the protection of the environment.

Thanking you,

Sincerely yours,

For **SAHJANAND COLOUR YARN**

(M/s. Sahjanand Colour Yarn) Proprietor

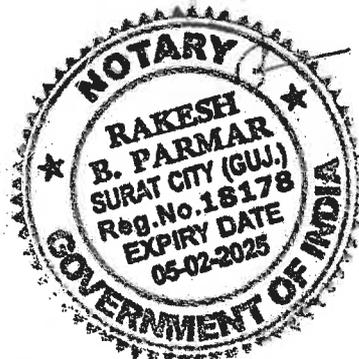
c.c. The Regional Officer  
Gujarat Pollution Control Board  
338, Beligum Square  
Ring Road  
Surat - 395003

REG.SR.NO.: 1761  
DATE: 20 APR 2022  
MY COMMISSION EXPIRES  
ON 05TH FEBRUARY 2025



INDIA NON JUDICIAL  
Government of Gujarat  
Certificate of Stamp Duty

Certificate No. : IN-GJ45239621233607U  
Certificate Issued Date : 20-Apr-2022 03:50 PM  
Account Reference : IMPACC (AC)/ gj13228511/ SURAT/ GJ-SU  
Unique Doc. Reference : SUBIN-GJGJ1322851122599404976287U  
Purchased by : SAHJANAND COLOUR YARN  
Description of Document : Article 5(h) Agreement (not otherwise provided for)  
Description : UNDERTAKING  
Consideration Price (Rs.) : 0  
(Zero)  
First Party : SAHJANAND COLOUR YARN  
Second Party : GPCP  
Stamp Duty Paid By : SAHJANAND COLOUR YARN  
Stamp Duty Amount(Rs.) : 300  
(Three Hundred only)



For SAHJANAND COLOUR YARN  
*[Signature]*  
Proprietor



IKC 0035120056

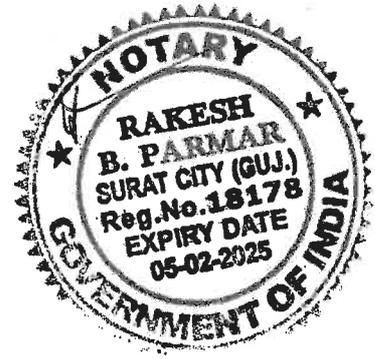


## Warning

“The contents of this certificate can be verified and authenticated world-wide by any members of the public at [www.shcilestamp.com](http://www.shcilestamp.com) or at any Authorised collection center address displayed at [www.shcilestamp.com](http://www.shcilestamp.com) free of cost.”

“Any alteration to this certificate renders it invalid. Use of an altered certificate without all the security features could constitute a criminal offence.”

“This document contains security features like coloured background with Lacey Geometric Flexible patterns and Subtle Logo images, Complex ornamental design borders, Anti - copy text, the appearance of micro printing, artificial watermarks and other Overt and Covert features.”



UNDERTAKING

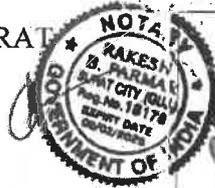
WITHOUT PREJUDICE

I, Mr. Vijaykumar Dhirubhai Dobariya, as a Proprietor of M/s. Sahjanand Colour Yarn, having address at Plot No. 5532, Road No. 55, Sachin, 395007, Ta. Choryasi, Dist. Surat, do hereby give this undertaking that I shall abide by the decision of the Hon'ble National Green Tribunal (NGT).

Solemnly Affirm On: 18/04/2022

FOR, SAHJANAND COLOUR YARN

PLACE: SURAT



VIJAYKUMAR D. DOBARIYA  
(PROPRIETOR)

For SAHJANAND COLOUR YARN

*Vijaykumar D. Dobariya*  
(Proprietor)



20 APR 2022

20 APR 2022

REG. SR. NO.: 1761  
DATE: 20 APR 2022  
MY COMMISSION EXPIRES  
ON 5TH FEBRUARY 2025



BEFORE ME

*Rakesh B. Parmar*  
RAKESH B. PARMAR  
NOTARY  
SURAT CITY (GUJ.)  
GOVT. OF INDIA

20 APR 2022



भारत सरकार  
Government of India

भारतीय विशिष्ट ओळखास प्राधिकरण  
Unique Identification Authority of India

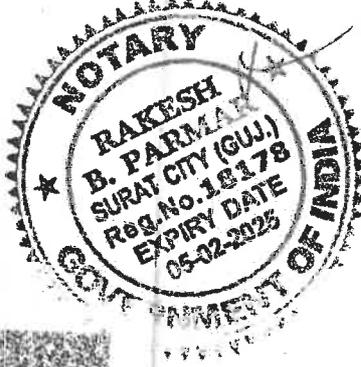
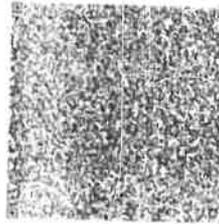
जमासिन डा संख्या/ Enrolment No.: 14444041610007

To: B. PARMAR  
Address: B-11-3, Shyam luxury  
Indraprastha Colony,  
Vasai  
Ward No. 04/04  
Surat  
Surat College  
Surat Gujarat - 395007  
9376043092

Download Date: 31/07/2022

Issue Date: 29/03/2017

Signature valid



*Signature*

व्यक्ति / Your Aadhaar No.:

XXXXXXXXXXXX  
VID: 67510 6007 1007 2000

मारी रोजान, मारी रोजान



भारत सरकार  
Government of India

Download Date: 31/07/2022



व्यक्ति / Your Aadhaar No.:  
XXXXXXXXXXXX  
VID: 67510 6007 1007 2000  
जन्म तारीख DOB: 24/05-1982  
लिंग MALE

Issue Date: 29/03/2017

XXXXXXXXXXXX  
VID: 67510 6007 1007 2000

भारत सरकार, मारी रोजान



# GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN

Sector-10-A, Gandhinagar-382 010

Phone : (079) 23226295

Fax : (079) 23232156

Website : www.gpcb.gov.in

**BY RPAD**

**REVOCATION OF CLOSURE ORDER ISSUED UNDER SECTION 33-A OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974.**

WHEREAS you are having an industrial plant at Plot No: 5532, Road No: 55, Sachin-395007, Tal: Chorasi, Dist: Surat.

AND WHEREAS unit has been granted CTE-Fresh & applied for CCA-Fresh @ Regional Office.

AND WHEREAS closure direction was issued under Section 33-A of the Water (Prevention and Control of Pollution) Act, 1974, as amended from time to time vide letter No. GPCB/CTE-SRT-3395/ID:67510/570523, dated 20/10/2020.

AND WHEREAS, during the inspection of your industrial plant on 27/10/2020 under Section-23 of the Water Act by the authorized officer of the Board, and observed that:

1. Three phase power supply of the unit disconnected by the DGVCL on 23/10/2020 and single phase power supply working for the office building lighting purpose.
2. During inspection water scrubber installation work is going on.
3. Water supply connection was disconnected by Sachin Notified Area Authority on dated 22/10/2020.
4. During inspection Primary ETP observed on site which is not in operation due to unit under closure direction.
5. Unit has removed illegal wastewater disposal underground pipeline which leads to GIDC storm water drain back side of unit, No any illegal wastewater discharge observed in GIDC storm water drain.

AND WHEREAS you have submitted undertaking for compliance on dated 23/10/2020 and undertaking for applying for revocation before expiry on dated 08/10/2020.

AND WHEREAS you have submitted the Bank Guarantee of Rs. 1,00,000/- of Kotak Mahindra Bank Ltd, valid upto 31/12/2021.

AND WHEREAS you have submitted Rs. 4.35 lakhs as Interim Environment Damage Compensation to the Board vide RTGS transfer vide UTR No: KKBKR52020 11240064975 4.

Under the circumstances, I, G.H.Trivedi, Deputy Chief Environmental Engineer, Gujarat Pollution Control Board as directed revoke the closure order issue vide letter No. GPCB/CTE-SRT-3395/ID:67510/570523, dated 20/10/2020 now revoked for 3 months with following conditions of this order with following conditions.

- 1) You shall operate your effluent treatment plant regularly.
- 2) You shall comply with the condition of CTE and obtain CCA.

This order is issued after approval of competent authority.

For and on behalf of  
Gujarat Pollution Control Board,

  
(G.H.Trivedi)

Deputy Chief Environmental Engineer

***Clean Gujarat Green Gujarat***

ISO - 9001 - 2008 & ISO - 14001 - 2004 Certified Organisation

**NO: GPCB/CTE-SRT-3995/ID-67510/**

**Date:**

**Issued to: -**

**M/s. Sahjanand Colour Yarn**

**Plot No: 5532, Road No: 55,**

**Sachin-395007,**

**Tal: Chorasi, Dist: Surat.**

**COPY TO:**

1. **The Executive Engineer, (O&M)**  
Surat Rural Division,  
DGVCL, Surat-R Dn.  
Nana Varachha Road,  
Nr. Gajjar Petrol Pump, Surat.....

With a request to connect the supply of electricity for **three months from the date of issue** of this order of M/s. Sahjanand Colour Yarn ,Plot No: 5532, Road No: 55, Sachin-395007, Tal: Chorasi. Dist: Surat..and intimate to us accordingly.

2. **The Manager,**  
**GIDC, Sachin,**  
**Surat .....**

With a request to connect the supply of water of this order **for three month from the date of issue of** M/s. Sahjanand Colour Yarn ,Plot No: 5532, Road No: 55, Sachin-395007, Tal: Chorasi, Dist: Surat. and intimate to us accordingly.

For and on behalf of  
Gujarat Pollution Control Board,

  
(G. H. Trivedi)

Deputy Chief Environmental Engineer

Outward No:573747, 24/11/2020



## Gujarat Pollution Control Board Closure Revocation Application

<b>GPCB ID :</b>	67510	<b>Legal No :</b>	660549	<b>Inw ID &amp; Date :</b>	5000785 - 29/06/2022
<b>Industry Name &amp; Address :</b>		<b>SAHJANAND COLOUR YARN SAHJANAND COLOUR YARN, Category: RED / SMALL,</b> <b>PLOT NO.:</b> <b>plot no. -5532, road no.-55,, sachin gide, surat,</b> <b>SACHIN - 394230</b> <b>Contact Person: VIJAYKUMAR DHIRUBHAI DOBARIYA, Mob:9376843092,</b> <b>Ph:N.A</b> <b>DIST: Surat, TAL: Chorasi, SIDC: Sachin</b>			

### GENERAL DETAILS

S.N	Details	Action
1.	<b>Name and Address of Unit</b>	SAHJANAND COLOUR YARN SAHJANAND COLOUR YARN, Category: RED / SMALL, PLOT NO., plot no. -5532, road no.-55,, sachin gide, surat, SACHIN - 394230 Contact Person: VIJAYKUMAR DHIRUBHAI DOBARIYA, Mob:9376843092, Ph:N.A DIST: Surat, TAL: Chorasi, SIDC: Sachin
2.	<b>PCB ID</b>	67510
3.	<b>Closure Direction issue letter No</b>	660549
3A.	<b>Closure Direction Issue Date</b>	
3B.	<b>Effect of Closure Direction</b>	
3C.	<b>Closure Direction issued under which Act</b>	
4.	<b>Power Disconnected by competent Authority</b>	Yes
4A.	<b>Date of disconnection of Power</b>	31/01/2022
5.	<b>Water Disconnected by competent Authority</b>	Yes
5A.	<b>Date of disconnection of Water</b>	24/01/2022
6.	<b>Sealed by local Authority</b>	Not Applicable
6A.	<b>Date of Seal</b>	
7.	<b>Measures taken for control of Pollution</b>	
S.N	Reasons for Closure Direction	Measures taken
1	Q-1. "Distance of this unit from the location where the tanker No. – GJ 06 ZZ 6221 had carried out illegal discharge of liquid waste (near Vishwaprem Dying & Printing Mill) is about 800 Meter on the upstream side."	<ul style="list-style-type: none"> <li>• We would like to inform you that we have not carried out any illegal discharge of liquid waste near our premises area and the above said tanker is not ours.</li> <li>• We assure you that we are trying our level best to comply all environmental rules and Regulations.</li> </ul>

2	Q-2. "During visit it is observed that provided ETP units are not in operation. Generated industrial waste water from the manufacturing processes is being discharged through unauthorized outlet, in to open surface drain of GIDC estate – Sachin, which ultimately meet to Unn Khadi." Q-3. "Sample of untreated waste water being discharged outside premises through unauthorized outlet leading to open surface drain of GIDC estate – Sachin is collected. Physical characteristic of sample collected during visit are as: pH @ 4 on pH strip, Temperature – 38 Deg. centand Colour – Greenish. Q-4. "As per Consent & Authorization obtained (Condition No- 3.7 & 3.8) unit has to dispose waste water in to underground drain of M/S Sachin Infra Environmental Ltd (SIEL), CETP." Q-5. "However, unit is found discharging untreated industrial wastewater outside premises in unauthorized manner, leading to open surface drain of GIDC Estate- Sachin, hence violation of Condition No. 3.7 & 3.8 of obtained Consent & Authorization."	<ul style="list-style-type: none"> <li>• We would like to inform you that, during visit our effluent transferred pump was trip due to electric shock so that our ETP unit was not in operating condition hence entire effluent was directly flowing to CETP of M/s. SIEL without any treatment.</li> <li>• We are discharging our treated industrial wastewater into CETP of M/S. SIEL through underground drain. We are discharging the same only after getting GPCB specified norms.</li> </ul>
8.	<b>In case, pollution control measures could take more than 7 days, Submitted notarized undertaking (on Rs. 300 stamp paper) shall have to be submitted stating which measures will be taken and still which date measures will be implemented?</b>	Not Applicable
8A.	<b>Submitted notarized undertaking (on Rs. 300 stamp paper) assuring compliance will be carried out under Air,Water and EP Act</b>	Yes
9.	<b>Bank Guarantee Submitted?</b>	Yes
9A.	<b>Bank Guarantee Number</b>	0884IGP220004198
9B.	<b>Amount of Bank Guarantee Submitted</b>	200000.00
9C.	<b>BG Submitted of which Bank</b>	KOTAK MAHINDRA BANK. LTD.
9D.	<b>Transaction Number of BG Deposited</b>	0884IGP220004198
9E.	<b>Bank Guarantee issue date</b>	24/02/2022
9F.	<b>Validity of BG</b>	22/02/2023
10.	<b>Existing CCA and its validity</b>	AWH-110757/31/10/2025
11.	<b>Any dues pending with board?</b>	No
12.	<b>If your location falls within water scarce area?</b>	Not Applicable
12 A.	<b>Source of Water</b>	
13.	<b>Details of closure direction issued by board within last two years</b>	
14.	<b>Whether latest monthly patrak(May-2022) submitted?</b>	Yes
15.	<b>Whether latest Annual Return(2021-2022) (Form-21) submitted?</b>	Yes
16.	<b>Environment Audit Scheme Applicability</b>	Not Applicable
17.	<b>Whether Environment Statement (Form-V) submitted?</b>	
18.	<b>Undertaking (Rs. 300) for liability of trial run revocation expiry</b>	
19.	<b>Environment Damage Compensation (EDC)</b>	Yes
19 A.	<b>Date of EDC Submitted</b>	08/03/2022

<b>19 B.</b>	<b>Amount of EDC Submitted</b>	2500000.00
<b>19 C.</b>	<b>Name of bank (from which EDC is submitted)?</b>	KOTAK MAHINDRA BANK
<b>19 D.</b>	<b>Transaction Number of EDC Submitted</b>	KKBKH22067936380



# ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ, સુરત

Annexure - R

પ્રાદેશિક કચેરી, સુરત

338, બેલ્જુમ સ્ટેવર, ટીપીકલ ફર્સ્ટ ફ્લોર, સિલ્વર પ્લાઝા કોમ્પ્લેક્સ, લીનીવર બસ સ્ટેન્ડની સામે, રીંગ રોડ, સુરત-૩૯૫૦૦૩. (ગુજરાત) ફોન નં. (૦૨૬૧) ૨૪૪૨૬૯૬

ISO - 9001 - 2008 & ISO - 1401-2004 Certified Organisation

Website : www.gpcb.gov.in

XGN website : http://gpcb.xgn.gujarat.gov.in

E-mail : ro-gpcb-sura@gujarat.gov.in

GST No. : 24SRTG00481F1DK

## તપાસ માટે દાખલ થવાની સૂચના (નોટીસ)

નં : ૬૪૬૧૦

પાણી અધિનિયમ 1974 ની કલમ - 23, હવા અધિનિયમ ની 1981 ની કલમ-24 અને પર્યાવરણ (સુરક્ષા) અધિનિયમ - 1986 ની કલમ-10 હેઠળ અમોને મળેલ સત્તાની રૂએ અમો નીચે સહી કરનાર અમોને જરૂરી લાગે તેની સહાય લઈને તમામ સમયે નીચેના હેતુઓ માટે આપની જગ્યામાં દાખલ થવાનો અને તપાસ કરવાનો અધિકાર ધરાવીએ છીએ.

- (૧) અમોને સોંપેલા રાજ્ય બોર્ડ/કેન્દ્ર સરકારનાં કાર્ય બજાવવાના હેતુ માટે,
- (૨) આવા કોઈ કાર્યો બજાવવાના છે કે કેમ અને તેમ હોય તો કઈ રીતે તે બજાવવાના છે અથવા આ અધિનિયમ અથવા તે હેઠળ કરેલા નિયમોની અથવા આ અધિનિયમ હેઠળ બજાવેલી કોઈ નોટીસની, કરેલા કોઈ ભુકમની, આદેશની અથવા આપેલા કોઈ અધિકારપત્રની કોઈ જોગવાઈનું પાલન કરવામાં આવી રહ્યું છે કે પાલન કરવામાં આવ્યું છે કે કેમ તે નક્કી કરવાના હેતુ માટે,
- (૩) કોઈ સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુની તપાસ કરવા અને તેની કસોટી કરવાના હેતુ માટે અથવા જે જગ્યામાં તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલા નિયમો મુજબ કોઈ ગુનો કરાવામાં આવ્યો છે અથવા થવાની તૈયારીમાં છે. તેવી કોઈ જગ્યાની ઝડતી લેવા માટે અને તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલા નિયમો હેઠળ શિક્ષાપાત્ર કોઈ ગુનો કર્યાનો પુરાવો, તેવા સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય મહત્વની વસ્તુ કબજે લેવા માટે અમે નીચે જણાવેલ સમયે દાખલ થઈએ છીએ

ઉદ્યોગ/કારખાનામાં દાખલ થવાનો સમય : 13:૦૦ કલાક તા 11 / 07 / 2022  
અમારી સાથે મુલાકાત સમયે સહાય માટે નીચેના અધિકારીશ્રી / કર્મચારીશ્રી હાજર રહેલા છે.

ક્રમ	અધિકારીશ્રી / કર્મચારીશ્રી	હોદ્દો
(૧)	<u>V. M. KAVAR</u>	AE
(૨)	<u>/</u>	
(૩)	<u>/</u>	

પ્રતિશ્રી,

SAHJANAND COLOUR YARN  
Plot No. 5532, Road No. 55  
G.I.D.C., Sachin, Surat.

સહી \_\_\_\_\_

અધિકારીનું નામ N. M. KAVAR

હોદ્દો S-V

V. M. KAVAR  
આ સૂચના (નોટીસ) મેળવનારની સહી :



# Gujarat Pollution Control Board

ISO-9001-2008 & ISO-14001=2004 Certified Organisation

338, Belgium Square, Typical First Floor, Silver Plaza Complex, Opp. Linear Bus Stand, Ring Road, Surat- 395003. Phone: (0261) 2442696, Fax: (0261) 2429733

Website : www.gpcb.gov.in

E-mail : http://gpcbgn.gujarat.gov.in

E-mail : ro-gpcb-sura@gujarat.gov.in

GST No. : 24SRTG00481F1DK

પ્રતિ શ્રી  
SAHJANAND COLOUR YARN  
Plot No. 5532, Road No. 55  
G.I.D.C., Sachin, Surat.

વિષય : આપના એકમની બોર્ડ દ્વારા લેવામાં આવેલ તા. 11/07/2022 નાં રોજની મુલાકાત.

શ્રીમાન,

આપના એકમની આજરોજ મુલાકાત લેવામાં આવેલ તે દરમ્યાન નીચે મુજબના મુદ્દાઓ ધ્યાનમાં આવેલ છે.

1. ETP ના ઇનલેટ અને ફિનાલ ડ્રાઇવેટ પર H<sub>2</sub>S ની ગંધ અનુભવી તેમજ તે બંનેની રેકોર્ડ રાખવાનો.
2. ઇન્ફા રાઇ નાકાના <sup>ઉપર</sup> ~~પર~~ <sup>સુધ</sup> ~~સુધ~~ W/W generation અને treated W/W discharge in CETP, તેમજ generation અને disposal ના TSDF કોપી તૈયાર કરવા.

ઉપરોક્ત બાબતોની પૂર્ણતા દિન-૩ માં કરી અત્રેની તેમજ ગાંધીનગર ખાતેની વધી ક્વેરીને જાણ કરવા આથી જણાવવામાં આવે છે. સહર બાબતે પગલાં લેવામાં ચૂક થશે તો બોર્ડ દ્વારા કાયદાકીય પગલાં લેવામાં આવશે જેની નોંધ લેવી.

આ સુચના (નોટીસ) સ્વીકારનારનું નામ હોદ્દો તથા સહી

Chetanbhai Dabariya, owner

સહી \_\_\_\_\_

અધિકારીનું નામ N.M. Kataria

હોદ્દો J.P.

Clean Gujarat Green Gujarat

# Gujarat Pollution Control Board

ISO – 9001-2008 & ISO – 14001-2004 Certified Organisation  
338, Belgium Square, Typical floor, silver Plaza Complex,  
Opp. Linear Bus stand, Ring Road, Surat-395 003. Phone: 2442696  
Website : [www.gpcb.gov.in](http://www.gpcb.gov.in) XGN website: <http://gpcb.xgn.gujarat.gov.in>  
E-mail: [ro-gpcb-sura@gujarat.gov.in](mailto:ro-gpcb-sura@gujarat.gov.in) GST No. 24SRTG00481F1DK

## Notice to enter for investigation (Notice)

**No. 67510**

We, the undersigned, in accordance with our authority under Section-23 of the Water Act, 1974, Section-24 of the Air Act, 1981 and Section-10 of the Environment (Safety) Act, 1986, hereby enter into your premises at all times for the following purposes with the necessary assistance We have the right to visit and investigate.

- (1) For the purpose of carrying out the State Board/Central Government work assigned to us,
- (2) whether any such functions are to be performed and, if so, how they are to be performed or whether any provision of this Act or the rules made there under or of any notice served under this Act, order made, order or authority issued is being complied with. For the purpose of determining,
- (3) For the purpose of examining and testing any equipment, industrial plant, record, register, document or any other thing of importance or in any place where he has reason to believe that an offense under this Act or the rules made there under has been crime committed or is about to be committed. To seize any such premises and have reason to believe that this Act or the rules made there under, we enter at the time mentioned below to seize evidence of the commission of an offense punishable under, such equipment, material, industrial plant, record, register, document or any other important thing.

Time of entry into industry/factory: **13:00** Hour, date **11/07/2022**. The following officers/employees are present to assist us at the time of meeting.

No. Officers / employees

- (1) **V. A. Prajapati - AEE**
- (2) ---
- (3) ---

To,

**Sahjanad Colour Yarn,  
Plot No. 5532, Road No.55,  
G.I.D.C Sachin, Surat.**

Signature:

Name of Officer: **N.M Kavar**

Designation: **S.O**

Signature of notice receiver:-

**Mr. Vijaybhai Dobariya  
(Ower)**

# Gujarat Pollution Control Board

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338, Belgium Square, Typical floor, silver Plaza Complex,  
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To,

**Sahjanad Colour Yarn,  
Plot No. 5532, Road No.55,  
G.I.D.C Sachin, Surat.**

Subject: - Dated:- **11/07/2022** visit taken by the board of your unit

Mr,

During the visit to your unit today, the following points were taken into consideration.

- 1) Unit has to provide flow meter at inlet & outlet of ETP and maintain the record for the same**
- 2) Unit has to submit details of last 3 months of Production Data, Water Consumption, Fuel Consumption, Wastewater Generation, Treated Wastewater discharge in CETP and Hazardous Waste Generation & Disposal to TSDF site.**

Completion of the above matters is hereby informed to inform here and also to the head office at Gandhinagar on day-3. In case of failure to take action in this regard, legal action will be taken by the board, which should be noted.

Name of Notice receiver, Designation or signature:-

**Mr. Vijaybhai Dobariya  
(Owner)**

Signature:

Name of Officer: **N.M Kavar**  
Designation: **S.O**